

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 16.01.2024 TO 14.02.2024

PETITION , APPLICATIONS , ADDITIONALS

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	6/6/2023	Company Petition IB (IBC)	710102050892023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	Book marking missed with the according index need to sepratly application demond notice reply missed or 9-3-B certificate missed vakalatnama not clear please merge	
2	7/6/2023	Company Appeal(Companies Act)	710102051252023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	14/02/2024	kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@incometax.gov.in online portal respondent no 2 detail missed stk 7 translation (kindly upload final petition) contact to registry	
3	11/7/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	12/2/2024	Pagination missed in book marking need to book marking according index please delete extra pdf vakalatnama-VIPUL-GUPTA please mention master data in index reminder 10	
4	27/07/2023	Company Appeal(Companies Act)	710102065822023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Sec 252 (1)	14/02/2024	All PDF merge and upload final PDF contact to registry book marking mandatory	
5	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	12/2/2024	Pagination missed in book marking need to book marking according index please delete extra pages from pdf	
6	30/09/2023	Company Petition IB (IBC)	710102084472023		CENTERAL BANK OF INDIA VS SUMOHITA KAUR	Section 95(1)	8/2/2024	date missed in vakalatnama reminder 4	

7	9/10/2023	Company Petition IB (IBC)	710102086922023		SAMIR JAIN VS SUMOHITA KAUR	Section 94(1)	8/2/2024	Pg-65 not clear Pg-71 cut pagination missed in book marking according index paginbation missed in pdf	
8	21/10/2023	CA(A) Merger and Amalgamation(Companies Act)	710102092892023		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/02/2024	2nd motion not link in 1st motion, 1st motion ca no not mentioned pdf certificate section 133 missed (all petitioner detail add in online portal)	
9	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	13/02/2024	welfare missed @15rs master data not clear BookMarking missed according index contact to registry regarding your file	
10	19/10/2023	Intervention Petition (IBC)	710102092422023		RITU ANAND AGRAWAL VS KWALITY CATERING SERVICES	Sec 60(5)	18/01/2024	please fill full address and details in the portal IB not mention in transfer application in TA	
11	31/10/2023	Intervention Petition (IBC)	710102094992023		RAKESH VARMA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/2/2024	pagination missed in Book marking please do properly file reminder 8	
12	22/11/2023	Company Petition IB (IBC)	710102100682023		SHAMSHER BAHADUR SINGH VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	16/01/2024	case type wrong	
13	22/11/2023	Contempt Petition (IBC)	710102100612023		SAPAN MOHAN GARG VS M K OVERSEAS EXPORT PVT. LTD.	Rule 11 of NCLT, 2016	8/2/2024	Book marking missed with pagination accroding with index section wrong	
14	24/11/2023	Company Petition (Companies Act)	710102101212023		BHANU PRIYA SHARMA SHARE HOLDER IN TAGGART CONTINUUM VS LAVA KUMAR KOPPU	Sec. 241(1)	15/02/2024	2nd volume index missed proof of service page no missed section not mentioned in pdf (same objection) due to payment section 242,244, Moa and Aoa and master date missed	
15	2/12/2023	Contempt Petition(Companies Act)	710102103642023		SABIH UR RAHMAN KHAN VS MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec 425	14/02/2024	(party name mismatch) (come to registry)	

16	12/12/2023	Company Petition (Companies Act)	710102105852023		S A A STAINLESS STEEL PRIVATE LIMITED VS ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	15/02/2024	93-94,96-110,113- 119,121-130,132- 138,142-145,159,171- 181,188-191,214- 221,223-230 page not clear 2nd volume index missed vakalatnama not proper form proof of service missed in all respondent and respondent detail missed in online portal bookmarking not proper uploaded	
17	7/12/2023	Company Petition IB (IBC)	710102104872023		CONTINENTAL MARBLE LLP THR AS/ARSH NIKHIL AGARWAL VS NKG INFRASTRUCTURE LIMITED	IBC under Sec 7	7/2/2024	Pg-38,39 to 68,87,114 to 126 not clear Court fee missed @ rs 3 IRP certificate , form B missed	
18	16/12/2023	Company Petition (Companies Act)	710102106862023		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Rule 11 of NCLT,Section 447,Section 251,Section 448	15/02/2024	separately file in application on fresh filing	
19	16/12/2023	Company Petition IB (IBC)	710102107012023		NEMANI STEELS P LTD VS VENKATESH INFRA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	reply missed for demond notice or 9-3-B certificate missed vakalatnama wrong formate please contact to registry regarding your file room no 711	
20	19/12/2023	Company Petition (Companies Act)	710102107572023		MANISH GARG VS BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	15/02/2024	all sign missed in all counsel detail all affidavit not notary 51- 63,96-97,99-102,107- 109 page not clear vakaltnama missed and proof of service missed bookmarking are not proper uploaded	
21	19/12/2023	Company Appeal(Companies Act)	710102107832023		MANISH GARG VS BMK BOOKS PRIVATE LIMITED	Sec 252 (3)	25/01/2024	all file merge and upload final petition income tax service missed all petitioner and respondent detail missed 62-94 page not clear	
22	23/12/2023	Company Petition IB (IBC)	710102109062023		MR. SANJAY DEWANI VS BMK BOOKS PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	case type wrong reminder 3	

23	19/12/2023	Company Petition IB (IBC)	710102107972023		STANDARD CHARTERED BANK VS SCK INFRA TECH PRIVATE LIMITED	IBC under Sec 7	7/2/2024	Pg-41,42,56,65,68,69 to 76,80,81,83,85 to 88,90 not clear court fee and welfare ,missed in vakalatnama	
24	26/12/2023	Company Appeal(Companies Act)	710102109472023		STANDARD CHARTERED BANK VS SCK INFRA TECH PRIVATE LIMITED	Sec 252 (3)	15/02/2024	all extra pdf remove and upload final pdf	
25	29/12/2023	Company Appeal(Companies Act)	710102110062023		STANDARD CHARTERED BANK VS SCK INFRA TECH PRIVATE LIMITED	Sec 252 (3)	15/02/2024	please merge all pdf and upload final pdf	
26	29/12/2023	Company Appeal(Companies Act)	710102110122023		STANDARD CHARTERED BANK VS SCK INFRA TECH PRIVATE LIMITED	Sec 252 (3)	15/02/2024	all pdf merge and upload final pdf book marking numbering missed	
27	6/12/2023	Company Petition IB (IBC)	710102104572023		AASRA PROJECTS PRIVATE LIMITED VS MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	30/01/2024	please contact to registry please do propely file	
28	5/1/2024	Company Petition IB (IBC)	710102001112024		GENUINE CONSTRUCTIONS PRIVATE LIMITED VS MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Section 59	9/2/2024	Book marking missed need to acording index	
29	7/1/2024	Company Petition (Companies Act)	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Application under any other provisions	5/2/2024	section wrong wrong file come to registry	
30	8/1/2024	Company Petition IB (IBC)	710102002192024		NUBERG ENGINEERING LIMITED VS KLJ PETROPLAST LIMITED	IBC Under Sec 9	7/2/2024	Pg-27 to 31,33 to 37,39,42,43,44,48,51,53, 55,56,57,60,61,64,65,66, 67,68,69,70,71,72,74,76, 77,79,80,82,84,86,87,88, 90,91,94,95,96,98,100,1 02,103,127,128,129,130, 131,133,145,148,150,153 ,154,157,158,160,161,16 2,163,164,166,167,169,1 71,172,173,176,177,179, 181,183,184,185,187,189 ,191,192,193,195,196,19 7,199,200 not clear court fee missed @ rs 3	
31	7/1/2024	Company Petition IB (IBC)	710102001982024		CENTRAL BANK OF INDIA LIMITED VS MRS. RITU GARG	Section 95(1)	7/2/2024	welfare missed @ 25 rs	
32	7/1/2024	Company Petition IB (IBC)	710102001972024		CENTRAL BANK OF INDIA LIMITED VS MR AKRESH GARG	Section 95(1)	7/2/2024	welfare missed @ 25 rs	
33	7/1/2024	Company Petition IB (IBC)	710102001882024		CENTRAL BANK OF INDIA LIMITED VS MR. ANURAG GARG	Section 95(1)	7/2/2024	welfare missed @ 25 rs	

34	7/1/2024	Company Petition IB (IBC)	710102001902024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Section 95(1)	7/2/2024	welfare missed @ 25 rs	
35	8/1/2024	Company Appeal(Companies Act)	710102002172024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Sec 252 (1)	16/01/2024	book marking mandatory hindi pages translation missed 103.113,115,120,123 page not clear	
36	8/1/2024	Company Appeal(Companies Act)	710102002282024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory court fee and welfare missed in vaklatanama	
37	7/1/2024	Company Appeal(Companies Act)	710102001852024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Sec. 58(3)	13/02/2024	book marking mandatory and all pdf merge and upload final pdf petitioner and respondent detail missed in online portal (due to payment section 59) moa and aoa missed master data missed	
38	12/12/2023	Company Petition IB (IBC)	710102105762023		IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	IBC under Sec 7	6/2/2024	IRP certificate missed not found addrees miss AN SAL BUILD WELL LIMITED in master data	
39	9/1/2024	Company Petition (Companies Act)	710102002762024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/02/2024	book marking numbering missed petition not sign in every page, 24,28 page not clear annexure all pages true copy and sign missed 1rs court fee in vakaltanama	
40	2/1/2024	Company Appeal(Companies Act)	710102000302024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec 252 (1) - By Government Body	15/02/2024	Book marking mandatory	
41	2/1/2024	Company Appeal(Companies Act)	710102000312024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec 252 (1) - By Government Body	15/02/2024	Book marking mandatory	
42	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	18/01/2024	Book marking and OCR missed please merge petition in single pdf	
43	10/12/2023	Company Appeal(Companies Act)	710102105272023		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 252 (3)	6/2/2024	kindly remove court fee and put some space area in vakaltnama income tax service missed	

44	10/1/2024	Company Petition IB (IBC)	710102003392024		FINDOC FINVEST PRIVATE LIMITED VS SAHIL ARORA	Section 95(1)	13/02/2024	pagination missed in book marking according to your index and OCR please contact to registry regarding your file room no 711, Pg-139 to 146,151,152,154,155,156,162,182,185 not clear master data missed reminder/4	
45	9/1/2024	Company Petition IB (IBC)	710102003352024		FINDOC FINVEST PRIVATE LIMITED VS ABHISHEK SINGH	Section 95(1)	14/02/2024	pagination missed in Book marking according to index	
46	10/1/2024	Company Petition IB (IBC)	710102003512024		INDIAN INSTITUTE OF MANAGEMENT VS NKG INFRASTRUCTURE	IBC Under Sec 9	18/01/2024	Book Marking OCR missed all diagrams not clear Pg-575 not clear date missed and court fee missed	
47	11/1/2024	Company Petition IB (IBC)	710102003582024		AVIAN MEDIA PRIVATE LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	16/01/2024	service missed Pg-42,60,61,69,71,73,75,77 not clear need to true copy sign missed on annexure court fee 1 missed	
48	10/1/2024	Transfer Petition (IBC)	710102003442024		ISHWARLAL SHANKARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf need to true copy sign on annexure your both file double pagination not allowed court fee @ 3 and welfare @ 25 rs missed reminder 3	
49	10/1/2024	Transfer Petition (IBC)	710102003412024		MANISH ISHWARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf please delete previous pdf court fee @ 3 and welfare @ 25 rs missed	
50	12/1/2024	Company Petition (Companies Act)	710102003992024		KALPANA CHATURVEDI & ANR. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD.	Sec. 73(4)	15/02/2024	petitioner and respondent detail missed in online portal and nclt form 11 missed	
51	6/12/2023	CA(A) Merger and Amalgamation (Companies Act)	710102104452023		PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED VS ANSAL PROPERTIES & INFRASTRUCTURE LTD.	Sec. 230-232, Sec 234	14/02/2024	2ND VOLUME INDEX MISSED	
52	13/01/2024	Company Petition IB (IBC)	710102004552024		STATE BANK OF INDIA VS MANOJ CABLES LIMITED	IBC under Sec 7	6/2/2024	Pg-642,644,648,650,671,679 not clear	

53	13/01/2024	Company Petition IB (IBC)	710102004562024		CATALYST TRUSTEESHIP LIMITED VS ASF BUILDTECH PRIVATE LIMITED	IBC under Sec 7	6/2/2024	Book Marking missed along with index wise Pg-505 to 507,515, not clear Pg-516,517 hindi	
54	12/1/2024	Company Petition (Companies Act)	710102004272024		CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS.	Sec. 73(4)	15/02/2024	all petitioner and respondent detail missed in online portal nct 1rs court fee missed in vakaltanama	
55	6/1/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102001862024		SENTINELS SECURITY PRIVATE LIMITED VS BOSIKA HOLDINGS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/02/2024	first motion not link index not mentioned in first motion number	
56	15/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102005212024		QFS CONSULTANCY PRIVATE LIMITED VS BOSIKA HOLDINGS PRIVATE LIMITED	Sub-section (I) of section 230	15/02/2024	194 page missed	
57	15/01/2024	Company Petition IB (IBC)	710102005572024		MYRA LIFESCIENCES VS CIAN HEALTHCARE LIMITED	IBC Under Sec 9	22/01/2024	Wronf Jurisdiction	
58	16/01/2024	Company Petition (Companies Act)	710102006312024		HBN HOMES COLONISERS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Sec 252 (3)	29/01/2024	case type wrong due to payment section 252, synopsis and list of date missed Moa ANd Aoa missed income tax service missed book marking mandatory	
59	17/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007022024		SPINX AUTO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	15/02/2024	come to registry	
60	17/01/2024	Contempt Petition (IBC)	710102006972024		MANISH AGARWAL VS IDBI BANK	Rule 11 of NCLT, 2016	14/02/2024	list of date events and brief synopsis missed	
61	17/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102006882024		VISTA FURNISHING LIMITED VS IDBI BANK	Sec. 230-232, Sec 234	27/01/2024	list of date missed book marking mandatory affidavit notary missed 88-112 wrong arrange 122-148 page not clear some pages black	
62	17/01/2024	Company Petition (Companies Act)	710102006962024		KULDEEPAK MITTAL VS HARVEST GLOBAL (SSP) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14/02/2024	moa and aoa missed court fee and welfare kindly put some space area	
63	19/01/2024	Company Petition (Companies Act)	710102007582024		MRS. NEHA GUPTA VS VANESA CARE PRIVATE LIMITED	Sec. 59	14/02/2024	bookmarking numbering missed and 3rs court fee missed in vakaltanama	

64	18/01/2024	Company Petition IB (IBC)	710102007422024		SHS INTERNATIONAL TRADING THROUGH MS. SUMITA TOMAR VS JM INFRA & ENVIRO TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	23/01/2024	Pg-25,26 to 33,46,47,52,176,178,187 to 191 ot clear BR missed Pg-180,181,184,186 in hindi	
65	18/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007222024		SHARPLINE NETWORK PRIVATE LIMITED VS JM INFRA & ENVIRO TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29/01/2024	book marking mandatory second motion not link in first motion all petitioner detail missed in online portal	
66	18/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007232024		U P TELELINKS LIMITED VS UPKAB TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	13/02/2024	power of attorney not notary and upkab company moa and aoa missed all petitioner detail missed in online portal kindly remove the respondent detail and add to petitioner field	
67	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (l) of section 230	14/02/2024	case type wrong (come to registry)	
68	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (l) of section 230	31/01/2024	come to registry	
69	19/01/2024	Company Petition IB (IBC)	710102007742024		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS AJAY SINGHAL	Section 95(1)	9/2/2024	need to book marking according to the index	
70	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024		JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (l) of section 230	31/01/2024	file issue come to registry	
71	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008552024		MAKAMS INDUSTRIES PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL	Sec. 230-232, Sec 234	13/02/2024	bookmarking mandatory list of date and event, synopsis missed counsel sign missed in index and other 24-27,52-55,62-65,90-93,95,99-100,118,119,121 page not clear all affidavit are other state and notary other state court fee and welfare and date missed in vakalatnama case title wrong	

72	20/01/2024	Company Petition IB (IBC)	710102007842024		SH. DIWAKAR DUBEY VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	29/01/2024	master data missed notice and reply missed please properly file	
73	22/01/2024	Company Petition (Companies Act)	710102008112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	Sec. 271-273	13/02/2024	kindly all pdf merge and upload final pdf	
74	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024		JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	31/01/2024	file issue	
75	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	1/2/2024	file issue	
76	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	31/01/2024	file issue come to registry	
77	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	31/01/2024	file issue come registry	
78	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	31/01/2024	file issue come to registry	
79	22/01/2024	Company Petition (Companies Act)	710102008272024		SMID INFRASTRUCTURE PRIVATE LIMITED VS GRIDER INFRASTRUCTURE PRIVATE LIMITED	Sec 272 of the Companies Act , 2013	13/02/2024	due to payment section 271 memo of parties, brief synopsis, list of date &&&&& event missed volume 2 index missed court fee and welfare missed	
80	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	1/2/2024	file issue come to registry	
81	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	2/2/2024	file issue	

82	23/01/2024	Company Petition (Companies Act)	710102008632024		SURESH JANGID VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	1/2/2024	bookmarking not proper uploaded 53-54 62-67,75-81,94-95,103-109,120-121 page not clear date missed in vakaltnama proof service pages not mentioned case type wrong	
83	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
84	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
85	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
86	24/01/2024	Company Appeal(Companies Act)	710102008932024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (1)	13/02/2024	all petitioner detail missed in online portal	
87	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue come to registry	
88	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
89	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
90	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
91	25/01/2024	Company Appeal(Companies Act)	710102009302024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sec 252 (3)	15/02/2024	case type wrong memo of parties missed 1,68-70,78,275-278,298,497-690 page not clear income tax service missed bookmarking not proper uploaded come to registry	

92	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
93	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	14/02/2024	file issue	
94	24/01/2024	Contempt Petition(Companies Act)	710102008702024		REKHA SAXENA VS GLADE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT,Sec 425	9/2/2024	book marking numbering missed list of date &&& event and brief synopsis vakalatnama missed	
95	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue	
96	27/01/2024	Transfer Petition(Companies Act)	710102009572024		RAJESHWAR PRASAD AGRAWAL VS SUNIL KUMAR GUPTA	Rule16(d),NCLT Rules,2016	2/2/2024	case type wrong list of date and event, synopsis missed	
97	26/01/2024	Company Petition IB (IBC)	710102009522024		SC CREDIT FUND VS DANCY BUILDERS PRIVATE LIMITED	IBC under Sec 7	9/2/2024	date missed in vakalatnama list of date events and breif synopsis missed Pg-203 to 208 not clear date missed in vakalatnama court fee missed	
98	28/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009812024		AAREY FRUITS PRIVATE LIMITED VS DANCY BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/2/2024	book marking not proper uploaded second motion not link in first motion list of date and synopsis missed counsel sign missed in index 97-123 page not clear certificate section 133 missed	
99	27/01/2024	Company Petition IB (IBC)	710102009732024		INDIAN BANK VS ANITA RANI	Section 95(1)	7/2/2024	wrong memtion in in index Company Master Data of V M/s NKB Infrastructure Pvt. Ltd. for master data Pg-104 not clear	
100	27/01/2024	Company Petition IB (IBC)	710102009632024		PREM PRAKASH VS SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	Pagination missed in book marking please contact to regisry date not mention vakalatnama court fee missed @ 3 rs	

101	27/01/2024	Company Petition IB (IBC)	710102009672024		INDIAN BANK VS SHYAM GUPTA	Section 95(1)	7/2/2024	wrong jurisdiction	
102	27/01/2024	Company Petition IB (IBC)	710102009782024		INDIAN BANK VS RAJENDRA KUMAR AGGARWAL	Section 95(1)	7/2/2024	please do propelry file with mentiond SR no 13 need to master data upload and need to translated pages some hind page and mention true type copy of this page	
103	27/01/2024	Company Petition IB (IBC)	710102009682024		INDIAN BANK VS ANSHUL GUPTA	Section 95(1)	7/2/2024	wrong jurisdiction	
104	27/01/2024	Company Petition IB (IBC)	710102009542024		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS AJAY KUMAR GUPTA	Section 95(1)	8/2/2024	book marking wrong with pagination according your index voulme wise index missed need court fee @ 3 rs welfare @ 25 rs	
105	27/01/2024	Company Petition IB (IBC)	710102009762024		J C FLOWERS ASSET RESONSTRUCTION PRIVATE LIMITED\ VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC under Sec 7	8/2/2024	"Pg-143,380,382,383 in hindi Pg-173,209,237,242,243,264,265,284,286,287,288 to 292,322,348,349,350 to 360,361,362 not clear "	
106	29/01/2024	Company Petition IB (IBC)	710102010142024		FASTENTECH INDIA PRIVATE LIMITED VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC Section 59	8/2/2024	book marking wrong with pagination according your index voulme wise index missed list of date and events and breif synopsis missed need to sign on every page need to true copy sign on every annexure Pg-44,47 not clear	
107	27/01/2024	Company Petition IB (IBC)	710102009582024		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS ANKIT GUPTA	Section 95(1)	8/2/2024	"book marking wrong with pagination according your index voulme wise index missed need court fee @ 3 rs welfare @ 25 rs "	
108	31/01/2024	Contempt Petition (IBC)	710102010672024		MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016,Rule 34	14/02/2024	Pg-113,115,119,126,130,131,195,199,203 to 209, to 243,277,278,282,286,289 to 293,368371,374 to 378 not clear	

109	30/01/2024	Company Petition IB (IBC)	710102010432024		CANBANK FACTORS LIMITED VS MR. ARVIND KUMAR SARAF	Section 95(1)	7/2/2024	master data missed	
110	31/01/2024	Company Petition IB (IBC)	710102010892024		PINKCITY ELECTRONICS PRIVATE LIMITED VS MR. ARVIND KUMAR SARAF	IBC Section 59	12/2/2024	please delete previous documents and extra uploaded Vakalatnama	
111	30/01/2024	Company Petition IB (IBC)	710102010542024		M/S DIVYAM HEALTHCARE VS CELEBRITY BIOPHARMA LIMITED	IBC Under Sec 9	8/2/2024	Jurisdiction wrong	
112	30/01/2024	Company Petition (Companies Act)	710102010602024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS SUNIL JAIN & CO.	Sec. 140(5)	14/02/2024	vakaltnama date missed	
113	30/01/2024	Company Petition IB (IBC)	710102010442024		CANBANK FACTORS LIMITED VS MR. BRIJ BHUSHAN SHARMA	Section 95(1)	8/2/2024	"master data missed need court fee @ 3 rs welfare @ 25 rs "	
114	30/01/2024	Company Petition IB (IBC)	710102010392024		FAIRAIR ENGINEERS PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	reply missed for demand notice and need court fee @ 3 rs welfare @ 25 rs please mention heading vakalatnama on vakalatnama	
115	30/01/2024	Company Petition IB (IBC)	710102010372024		M/S INDO SPIRITS VS M/S. MULTICITY HOSPITALITIES LLP	IBC Under Sec 9	12/2/2024	court fee missed Book marking missed according to the index reminder 3	
116	31/01/2024	Company Petition (Companies Act)	710102010792024		IRMIN BATRA VS EICHER MOTORS LIMITED	Sec. 241(1), Sec. 242(4)	9/2/2024	brief synopsis missed 13,89-94,104-111 page english translation missed 23,44-46 page wrong arrange 24-26,28,42,48-50,61,63-64,69-70,73,86,,88,115 page not clear MOA and AOA missed kindly remove welfare and put some space area proof of service not mentioned in index	
117	31/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102010762024		NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED VS EICHER MOTORS LIMITED	Sec. 230-232, Sec 234	13/02/2024	bookmarking numbering missed	

118	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (l) of section 230	1/2/2024	file issue come to registry	
119	1/2/2024	Transfer Petition (IBC)	710102011032024		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	8/2/2024	case type wrong section wrong in pdf	
120	1/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102010992024		OASIS REALTORS PRIVATE LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/2/2024	main case no not mentioned in pdf and first motion not link in second motion 37 page not clear date and counsel sign missed in vakaltanama	
121	1/2/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102011132024		HERITAGE HOSPITALS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/2/2024	case type wrong second motion not link in first motion 132-147 page not clear	
122	2/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102011242024		OASIS REALTORS PRIVATE LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sec. 230-232, Sec 234	13/02/2024	37,39 page not clear client and advocate sign missed in vakaltanama	
123	2/2/2024	Company Petition (Companies Act)	710102011372024		MR SANJIV CHOUDHARY VS MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13/02/2024	kindly remove application and file separately 90,101-119 page not clear master data missed Moa missed proof of service wrong	
124	2/2/2024	Intervention Petition (IBC)	710102011212024		ONE CITY INFRASTRUCTURE PVT. LTD. VS ASGI PROPERTIES PVT. LTD.	Sec 60(5)	12/2/2024	Pagination missed in book marking need to book marking according index list of date and events and brief synopsis missed vakalatnama missed	
125	3/2/2024	Company Petition (Companies Act)	710102011592024		VANDANA RAHEJA & ANR VS ATS INFRASTRUCTURE LIMITED	Sec. 213	13/02/2024	all respondent company not added in online portal	
126	1/2/2024	Company Petition (Companies Act)	710102011192024		MR. SANJAY AGGARWAL DIRECTOR AND SHAREHOLDER OF MPN FINCAP PRIVATE LIMITED) VS MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/02/2024	MOA not proper visible	
127	2/2/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102011282024		YMER TECHNOLOGY INDIA PRIVATE LIMITED VS MPN FINCAP PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/02/2024	book marking numbering missed 2nd company not added in online portal come to registry in file issue	

128	2/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102011362024		EDUSOFT TECHNOLOGIES PRIVATE LIMITED VS MPN FINCAP PRIVATE LIMITED	Sec. 230-232, Sec 234	13/02/2024	all affidavit notary missed edusoft company wrong moa and aoa 151 page not clear court fee and welfare missed in vakaltanama	
129	2/2/2024	Contempt Petition (IBC)	710102011232024		PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK	Sec 60(5)	13/02/2024	book marking missed according to the index section wrong section should be rule-11 technically and in soft counsel detail incomplete after index, memo,prayer, need to court fee @ 3 rs and welfare 25 rs please check	
130	4/2/2024	Company Petition IB (IBC)	710102011742024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED	IBC Under Sec 9	12/2/2024	Pagination missed in book marking need to book marking according index please contact to registry regarding your file room no 711	
131	4/2/2024	Contempt Petition (IBC)	710102011752024		PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	12/2/2024	Pagination missed in book marking need to book marking according index "sign missed after index please choose rule-11 in portal and in pdf "	
132	6/2/2024	Company Petition IB (IBC)	710102012082024		RITESH HUF VS DALMIA LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	13/02/2024	BookMarking missed according index and OCR	
133	6/2/2024	Company Petition IB (IBC)	710102012422024		CENTRAL BANK OF INDIA LIMITED VS MR. JOGINDER KUMAR SEHGAL	Section 95(1)	14/02/2024	"BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf "	

134	5/2/2024	Company Petition IB (IBC)	710102012002024		VINOD ANAND VS M/S GOLDEN ROLLS PVT. LTD.	IBC under Sec 7	13/02/2024	please delete extra documents Pg-41,43,84,152,214 to 220,273 to 284,288,291 to 296,338,339,341,341,342,342,343,343,344,362 to 384,388 not clear vakalatnama missed	
135	6/2/2024	Company Petition IB (IBC)	710102012362024		CENTRAL BANK OF INDIA LIMITED VS MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	13/02/2024	BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf	
136	6/2/2024	Company Petition IB (IBC)	710102012392024		CENTRAL BANK OF INDIA LIMITED VS MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Section 95(1)	13/02/2024	"BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf ";	
137	27/01/2024	Company Petition IB (IBC)	710102009772024		INDIAN BANK VS LALIT KUMAR AGGARWAL	Section 95(1)	7/2/2024	wrong company mention for master data in index	
138	6/2/2024	Company Petition IB (IBC)	710102012452024		CENTRAL BANK OF INDIA LIMITED VS MRS. JANAK SEHGAL	Section 95(1)	13/02/2024	"BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf ";	
139	30/01/2024	Company Petition IB (IBC)	710102010522024		CANBANK FACTORS LIMITED VS MR. SURESH KUMAR SHARMA	Section 95(1)	8/2/2024	master data missed need court fee @ 3 rs welfare @ 25 rs	
140	6/2/2024	Company Petition (Companies Act)	710102012472024		GFA CONSULTING GROUP GMBH VS MR. SURESH KUMAR SHARMA	Sec. 131(1)	13/02/2024	wrong jurisdiction	
141	7/2/2024	Company Petition (Companies Act)	710102012492024		APEX BUILDSYS LIMITED VS THE REGISTRAR OF COMPANIES	Application under any other provisions	13/02/2024	wrong file	
142	7/2/2024	Company Petition IB (IBC)	710102012652024		RAMANATHAN BHUVANESHWARI VS THE REGISTRAR OF COMPANIES	IBC Section 59	13/02/2024	court fee missed @ 3 rs	

143	6/2/2024	Company Petition IB (IBC)	710102012372024		CENTRAL BANK OF INDIA LIMITED VS MR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Section 95(1)	13/02/2024	"BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf "	
144	8/2/2024	Company Petition (Companies Act)	710102012832024		ALOK KUMAR GUPTA VS SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	14/02/2024	affidavit up and notary delhi 32,34,36,38,40,75,76 page not clear court fee and welfare kindly put some space area	
145	8/2/2024	Company Petition IB (IBC)	710102012982024		BHUSHAN POWER & STEEL LIMITED VS ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED	IBC under Sec 7	14/02/2024	Pg-32,35,36,49,52,55,56,60,63,65,68,71,74,75,76,82,83,84,90,104,115,117,119,120,121,134,137,154,174,219,220 not clear court fee and welfare missed	
146	8/2/2024	Company Petition (Companies Act)	710102013002024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS S A R B & ASSOCIATES	Sec. 140(5)	14/02/2024	266,435 page not clear kindly remove application and file separate Little Bit Confusion in Respondents Please Contact To Help Desk	
147	8/2/2024	Company Appeal(Companies Act)	710102012992024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS S A R B & ASSOCIATES	Sec 252 (1)	14/02/2024	57-58 pages english translation missed kindly all pdf merge and upload final pdf stk 7 missed	
148	8/2/2024	Company Petition IB (IBC)	710102012812024		MRS. SEEMA SOOD VS S A R B & ASSOCIATES	Section 94(1)	14/02/2024	service missed Book marking missed according index need to true copy sign on every page of annexure list of data events and brief synopsis missed court fee missed date missed in vakalatnama	
149	8/2/2024	Company Petition (Companies Act)	710102013202024		KRISHNA MURARI PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI NEW DELHI	Sec. 441	14/02/2024	counsel detail missed in index bookmarking numbering missed vakalatnama missed and bookmarking not proper uploaded	

150	9/2/2024	Company Petition IB (IBC)	710102013392024		M/S JSJ ENTERPRISES (THROUGH ITS PROPRIETOR MR. MADNESH GARG) VS SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	14/02/2024	demand notice reply missed or 9-3-B certificate missed Pg-53 to 81 not clear	
151	10/2/2024	Company Petition (Companies Act)	710102013862024		MR. NARENDER KUMAR BHASIN VS GOLDEN ROLLS PVT. LTD.	Sec. 241(1),Sec. 242(4),Rule 32	14/02/2024	all application kindly remove and file separately 186-197,204,207-219,223-254,423,428-430,433-437,458,485,486-489 page not clear minute book pages very light all balance sheet pages very light pdf is very light pages etc	
152	8/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102013142024		ALLIANCE CONNECT AD PRIVATE LIMITED VS GOLDEN ROLLS PVT. LTD.	Sub-section (I) of section 230	14/02/2024	volume 2nd index separately affidavit faridabad and notary delhi 193-194 page not clear 437-466 page missed	
153	9/2/2024	Company Appeal(Companies Act)	710102013452024		ALLIANCE CONNECT AD PRIVATE LIMITED VS GOLDEN ROLLS PVT. LTD.	Sec 252 (3)	14/02/2024	index wrong arrange pdf not proper uploaded	
154	10/2/2024	Company Petition (Companies Act)	710102013802024		GARIMA JINDAL VS A K LUMBERS LIMITED	Sec. 241(1)	14/02/2024	due to payment section 242,244,213,447,452 separately volume index missed 220-223,268-269 page not clear	
155	7/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102012632024		FYBROS MODDULAR PRIVATE LIMITED VS NA	Sub-section (I) of section 230	13/02/2024	all petitioner added online portal and vs company not to merger bookmarking are mandatory come to registry in file issue	
156	9/2/2024	Company Petition IB (IBC)	710102013462024		SUMAN PANDEY LIQUIDATOR OF SAV FINANCE AND INVESTMENT COMPANY PVT. LTD. VS REGISTRAR OF COMPANIES	IBC Section 59	14/02/2024	Book marking missed according index Pg-23,24,25,38,39,43,44,45,46 not clear	
157	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	31/01/2024	All party in memo party should be on online portal and page number missing after 28 page and bookmarking as per index with page nos	Pankaj

158	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	6/2/2024	Vol -1 Pages are not according to Index	Ujwala Uppaluri
159	13/09/2023	Company Appeal (IBC)	710102079372023	COMPANY PETITION IB (IBC)/35(ND)2017	ASSISTANT COMMISSIONER VS SARVESH KASHYAP LIQUIDATOR	Sec 42,Rule 11 of NCLT, 2016	13/02/2024	need to sepraty DELAY APP.	Sushila
160	8/10/2023	Interlocutory Application (I.B.C)	710102086752023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 66(1)	29/01/2024	Bookmarking as per index with page nos	harshit kumar Rawat
161	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	12/2/2024	both reports file separate contact to registry	RAJIV MALIK
162	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	6/2/2024	Vol -1 not uploaded BookMarking Compulsory contact to registry	ABHISHEK
163	7/11/2023	Interlocutory Application (I.B.C)	710102096832023	COMPANY PETITION IB (IBC)/1804(PB)2019	JYOTI KAPUR DAS VS MAYA GUPTA	Application under any other provisions- IBC	23/01/2024	Bookmarking Compulsary	Prerna
164	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	2/2/2024	pdf not clear.	Palash Singhai
165	16/11/2023	Restoration Application (IBC)	710102098832023	COMPANY PETITION IB (IBC)/1397(PB)2019	VIPUL GOEL VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	29/01/2024	applicant respondent detail fill online according to memo of party	RADHIKA GOEL
166	15/11/2023	Interlocutory Application (I.B.C)	710102098552023	COMPANY PETITION IB (IBC)/479(PB)2021	DOHA BANK VS MR. VIKAS AGGARWAL	Sec 60(5)	24/01/2024	page no. 72 to 78,133 to 156,165 to 171,176,177 mention english translate copy in pdf,	akash chatterjee
167	22/11/2023	Interlocutory Application (I.B.C)	710102100562023	COMPANY PETITION IB (IBC)/1097(ND)2020	ASREC (INDIA) LIMITED VS NA	Rule 11 of NCLT, 2016	24/01/2024	applicant respondent fill online according to memo of parties respondent name mention on pdf or online	Chandni
168	21/11/2023	Interlocutory Application (I.B.C)	710102100332023	COMPANY PETITION IB (IBC)/25(ND)2021	ASREC (INDIA) LIMITED VS NA	Rule 11 of NCLT, 2016	24/01/2024	applicant respondent fill online according to mop respondent detail mention online portal or pdf	Chandni

169	24/11/2023	Company Application(Companies Act)	710102100972023	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	31/01/2024	Applicant respondent detail fill online according to mop IAs title MR. ABHINEET SHIRAVSTAVA v/s ANOOP SHARMA mention in online portal or pdf	SIDDHART HA
170	24/11/2023	Company Application(Companies Act)	710102101022023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS B. S. SAWHNEY & ASSOCIATES	Rule 32	31/01/2024	Applicant respondent details fill online according to mop IAs title B. S. SAWHNEY &&&&&am p;&am p;& ASSOCIATES v/s ANOOP SHARMA mention in pdf or online	SIDDHART HA
171	27/11/2023	Interlocutory Application (I.B.C)	710102101652023	COMPANY PETITION IB (IBC)/923(PB)2018	SHARAT BHATTATIRIPAD VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	8/2/2024	main case no. missing on vakalatnama	Atul
172	24/11/2023	Company Application(Companies Act)	710102101032023	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS B. S. SAWHNEY & ASSOCIATES	Rule 32	31/01/2024	Applicant Respondent detail fill online according to mop IA case title fill online according to pdf B.S. SAWHNEY AND ASSOCIATES v/s Anoop Sharma	SIDDHART HA
173	24/11/2023	Interlocutory Application (I.B.C)	710102101102023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/01/2024	Notary Mismatch with Affidavit Address (write Presently at New Delhi alongwith Address)	Chandni
174	24/11/2023	Company Application(Companies Act)	710102101302023	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Application under any other provisions ,Rule 11 of NCLT	13/02/2024	applicant respondent detail fill online according to memo of party bookmarking as per index with page nos	Sourabh Gupta
175	24/11/2023	Company Application(Companies Act)	710102101042023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS B. S. SAWHNEY&ASSOCIATES	Rule 32	31/01/2024	Applicant Respondent detail fill online according to mop IAs title B. S. SAWHNEY&&&&&am p;&am p;&am p;&am p;&AS SOCIATES v/s ANOOP SHARMA mention in pdf or online portal	SIDDHART HA

176	24/11/2023	Company Application(Companies Act)	710102101012023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS MR.ABHINEET SHIRAVSTAVA	Rule 32	31/01/2024	Applicant Respondent detail fill online according to mop IAs title MR.ABHINEET SHIRAVSTAVA v/s ANOOP SHARMA mention in pdf or online portal	SIDDHART HA
177	29/11/2023	Company Application(Companies Act)	710102102262023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	31/01/2024	applicant respondent detail fill online according to mop IAs case title ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf	SIDDHART HA
178	30/11/2023	Interlocutory Application (I.B.C)	710102102872023	COMPANY PETITION IB (IBC)/17(ND)2019	ACHIN GAUTAM VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/02/2024	bookmarking as per index with page nos	Kumar Mihir
179	30/11/2023	Interlocutory Application (I.B.C)	710102102792023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS SATISH CHANDER VARMA	Sec 66(1)	14/02/2024	added all respondent in online portal. page no. 118,120, 125, 185, 187,205,207, 210,214, 215,219,220, 224,225,230,231,235,239 ,241, 243, 246 bookmarking as per index with page nos	Rakesh Kumar Jindal
180	3/12/2023	Interlocutory Application (I.B.C)	710102103722023	COMPANY PETITION IB (IBC)/292(ND)2021	SHIPRA AND ANOTHER VS RAVINDER KUMAR GOEL AND OTHERS	Sec 60(5),Rule 11 of NCLT, 2016	5/2/2024	Tarunjot Singh applicant affidavit missing.	Abhineet Taneja
181	3/12/2023	Interlocutory Application (I.B.C)	710102103672023	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS RAVINDER KUMAR GOEL AND OTHERS	Application under any other provisions- IBC	2/2/2024	mention bookmarking properly with numbering.	Tarun
182	29/11/2023	Company Application(Companies Act)	710102102272023	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	31/01/2024	Applicant respondent detail fill online according to mop case title of IA ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf	SIDDHART HA
183	3/12/2023	Interlocutory Application (I.B.C)	710102103682023	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS MR. ABHINEET SHIRAVSTAVA	Application under any other provisions- IBC	2/2/2024	mention bookmarking with numbering.	Tarun
184	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS VS MUKUL KUMAR	Rule 11 of NCLT, 2016	31/01/2024	applicant respondent fill online according to mop affidavit attach second applicant	Bhavya Sethi

185	20/03/2023	Interlocutory Application (I.B.C)	710102025752023	COMPANY PETITION IB (IBC)/487(ND)2018	AKASH RECOVERY SERVICES PVT LTD VS M/S FE INDIA LIMITED	Sec 60(5)	6/2/2024	Page-19, 20 not clear and welfare missing	Meenu Pandey
186	7/12/2023	Company Application(Companies Act)	710102104772023	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	dua payment section 151.	RAKESH KUMAR
187	13/12/2023	Company Application(Companies Act)	710102105942023	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	Bookmarking Compulsory	RAKESH KUMAR
188	12/12/2023	Interlocutory Application (I.B.C)	710102105892023	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS PAWAN KUMAR SHAH	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	2/2/2024	section change in pdf or index	Aman
189	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022	IRP SHAMSHER BAHADUR SINGH VS PAWAN KUMAR SHAH	22(3)a	1/2/2024	Bookmarking Compulsory as per index with page nos	VARSHA
190	12/12/2023	Restoration Application (IBC)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Sec 60(5)	8/2/2024	section wrong mention rule 11	Sandeep
191	13/12/2023	Restoration Application (Companies Act)	710102106072023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	12/2/2024	sign missing in application page and bookmarking compulsory	AMAN
192	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	29/01/2024	Address mention in affidavit bookmarking as per index with page nos	SURBHI
193	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	13/02/2024	all applicants affidavits poa or authority letter attach	ANCHIT
194	20/12/2023	Interlocutory Application (I.B.C)	710102108352023	COMPANY PETITION IB (IBC)/43(ND)2018	MSN CORRUGATORS VS UJALA PUMPS PVT. LTD.	Rule 11 of NCLT, 2016	8/2/2024	page 17 18 not clear or hindi page	Rashmi
195	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	8/2/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. BookMarking Compulsory as per index with page nos	ABHISHEK

196	20/12/2023	Interlocutory Application (I.B.C)	710102108372023	COMPANY PETITION IB (IBC)/1083(PB)2018	ART CONSTRUCTIONS PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN	Rule 11 of NCLT, 2016	7/2/2024	case type wrong select IA IBC plan section wrong mention 30 contact to registry	Riya Thomas
197	20/12/2023	Interlocutory Application (I.B.C)	710102108152023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Sec 66(1)	6/2/2024	fill all details in online portal. applicant sign missing in prayer. page no. 29 mention English translate copy in pdf. date missing in prayer. mention vol 1 bookmarking properly.	Utsav
198	19/12/2023	Interlocutory Application (I.B.C)	710102108072023	COMPANY PETITION IB (IBC)/663(ND)2021	BRAHM DATT VERMA VS BLUE MARLIN BUILDCON LTD.	Sec. 12A	12/2/2024	main case wrong	BRAHM
199	26/12/2023	Interlocutory Application (I.B.C)	710102109462023	COMPANY PETITION IB (IBC)/292(ND)2021	BALAJI DUROBUILD PRIATE LIMITED VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/2/2024	applicant shipra detail fill online according to mop	Abhineet Taneja
200	28/12/2023	Interlocutory Application (I.B.C)	710102109962023	COMPANY PETITION IB (IBC)/48(PB)2020	SURENDER SINGH RAWAT VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	14/02/2024	affidavit address mismatch in notary. mention bookmarking properly as per index with page nos	Vaibhav Kumar
201	28/12/2023	Interlocutory Application (I.B.C)	710102109922023	COMPANY PETITION IB (IBC)/134(ND)2022	ASHOK KUMAR GUPTA RP OF NAVEEN AGARWAL VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	30/01/2024	Page 14 to 19 page not clear	RISHI KUMAR SINGHAL
202	2/1/2024	Interlocutory Application (I.B.C)	710102000462024	COMPANY PETITION IB (IBC)/477(ND)2021	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VS JAIPURIA BUILDCON PVT. LTD	Application under any other provisions- IBC	16/01/2024	section mention online according to pdf sec 12a	MILAN
203	22/12/2023	Interlocutory Application (I.B.C)	710102108952023	COMPANY PETITION IB (IBC)/272(PB)2017	ARVIND GARG VS JAIPURIA BUILDCON PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	14/02/2024	section mention index or pdf page no 1 according to online portal	Arvind Garg
204	16/12/2023	Interlocutory Application (I.B.C)	710102106902023	COMPANY PETITION IB (IBC)/512(ND)2017	RKG FINVEST LIMITED VS BEANS & MORE HOSPITALITY PVT. LTD.	Section 74	2/2/2024	section wrong online according to pdf change case type IA IBC liq	RAKESH KUMAR
205	19/12/2023	Restoration Application (IBC)	710102107852023	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	5/2/2024	applicant respondent detail according to mop	RADHIKA GOEL
206	19/12/2023	Restoration Application (IBC)	710102107862023	COMPANY PETITION IB (IBC)/1397(PB)2019	KRISHNA KUMARI VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	5/2/2024	applicant respondent detail fill online according to pdf	RADHIKA GOEL

207	5/1/2024	Company Application(Companies Act)	710102001152024	COMPANY PETITION (COMPANIES ACT)/65(PB)2001	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Sec 424 (3)	30/01/2024	wrong filing. bookmarking compulsory.	ASHISH
208	30/12/2023	Restoration Application (IBC)	710102110892023	COMPANY PETITION IB (IBC)/50(PB)2021	EMPLOYEE PROVIDENT FUND ORGANIZATION VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	17/01/2024	order missing. restoration mention in index and prayer.	Kaushik Kumar Dey
209	5/1/2024	Interlocutory Application (I.B.C)	710102001232024	COMPANY PETITION IB (IBC)/2581(ND)2019	M/S CSA CORPORATION PVT. LTD. VS MR. RAJIV BHATNAGAR	Sec 60(5)	5/2/2024	main case title name JAKSON ENGINEERS LIMITED Vs. UM GREEN LIGHTING PRIVATE LIMITED mention in all pdf	Aditya
210	1/1/2024	Interlocutory Application (I.B.C)	710102000112024	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PAWAN KUMAR JAIN	Application under any other provisions- IBC	29/01/2024	section mention online according to pdf 66. page cut 5,7,43,44. page no. 157 to 159,176 to 180,325 to 327 are not clear. bookmarking missing vol 2 or 3, vol 1 bookmarking as per index with page nos	ABHISHEK
211	19/12/2023	Interlocutory Application (I.B.C)	710102107872023	COMPANY PETITION IB (IBC)/297(PB)2018	VAIBHAV FITNESS PVT. LTD. VS PRAMOD KUMAR SHARMA RP	Sec 60(5)	7/2/2024	page no.33 not clear page and applicant and respondent detail incomplete on online portal BookMarking Compulsory as per index with page nos	Keshav Sharma
212	30/12/2023	Interlocutory Application (I.B.C)	710102110862023	COMPANY PETITION IB (IBC)/1781(ND)2018	SHIV NANDAN SHARMA VS ANIEL KUMAR SAHA	Sec 49(2)	12/2/2024	Impugned-Order not open	Amulya Dhingra
213	2/1/2024	Interlocutory Application (I.B.C)	710102000502024	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS ANIEL KUMAR SAHA	Application under any other provisions- IBC	14/02/2024	section mention in online portal or pdf page no 4	Bharti Nawlani
214	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	13/02/2024	APPLICANT AFFIDAVIT MISSING	ANCHIT
215	2/1/2024	Interlocutory Application (I.B.C)	710102000492024	COMPANY PETITION IB (IBC)/666(PB)2022	PANKAJ KUMAR GUPTA VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	14/02/2024	section not mention in online portal and pdf page no 4	Bharti Nawlani
216	4/1/2024	Interlocutory Application (I.B.C)	710102000842024	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/2/2024	all applicants affidavit attach	ADITYA

217	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	13/02/2024	APPLICANT AFFIDAVIT MISSING	ANCHIT
218	4/1/2024	Interlocutory Application (I.B.C)	710102000992024	COMPANY PETITION IB (IBC)/1768(ND)2018	GYASI LAL SAINI VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	7/2/2024	applicant and respondent detail incomplete on online portal and main case no wrong mention in vakaltnama	GAGAN NARANG
219	4/1/2024	Interlocutory Application (I.B.C)	710102000902024	COMPANY PETITION IB (IBC)/1768(ND)2018	IQRA AMIN VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	7/2/2024	main case no wrong mention on vakalatnama and all party in memo party should be on online portal	GAGAN NARANG
220	1/12/2023	Interlocutory Application (I.B.C)	710102103312023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (APPLICATION U/S 66) VS DHARMENDRA GUPTA	Sec 66(1)	9/2/2024	section fill online according to 66 bookmarking according to index with page nos	MOHD NAZIM KHAN
221	4/1/2024	Interlocutory Application (I.B.C)	710102000912024	COMPANY PETITION IB (IBC)/683(ND)2023	SHAMSHER BHADHUR SINGH VS DHARMENDRA GUPTA	Application under any other provisions- IBC	23/01/2024	bookmarking compulsory	VARSHA
222	3/1/2024	Interlocutory Application (I.B.C)	710102000562024	COMPANY PETITION IB (IBC)/698(PB)2022	PANKAJ KUMAR GUPTA VS DHARMENDRA GUPTA	Application under any other provisions- IBC	14/02/2024	section missing in page no 4 or online portal	Bharti Nawlani
223	9/1/2024	Interlocutory Application (I.B.C)	710102002732024	COMPANY PETITION IB (IBC)/694(PB)2018	HARISH TANEJA VS STATE BANK OF INDIA	Sec 60(5)	5/2/2024	bookmarking compulsory as per index with page nos	Harish Taneja
224	8/1/2024	Interlocutory Application (I.B.C)	710102002502024	COMPANY PETITION IB (IBC)/919(ND)2020	SUKHBEER SINGH VS GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL	Sec 60(5)	5/2/2024	True copy sign missing on annexures.	MRINAL HARSH VARDHAN
225	8/1/2024	Interlocutory Application (I.B.C)	710102002672024	COMPANY PETITION IB (IBC)/2432(PB)2019	MECON LIMITED VS M/S INTEC INDIA LIMITED LTD	Rule 11 of NCLT, 2016	29/01/2024	all party in memo party should be on online portal Case Type Wrong both application separate file	JOYDIP
226	3/1/2024	Interlocutory Application (I.B.C)	710102000642024	COMPANY PETITION IB (IBC)/1372(PB)2018	. CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS COMPACT LAMPS PVT LTD	IBC Under Sec 9	31/01/2024	fill all details in online portal. section wrong according to pdf date missing in vakalatnama. need every page sign in annexure. bookmarking compulsory as per index with page nos	Hemant Daswani

227	4/1/2024	Interlocutory Application (I.B.C)	710102001042024	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS MR. DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	23/01/2024	affidavit address mismatch in notary.	Rajanish
228	9/1/2024	Interlocutory Application (I.B.C)	710102003032024	COMPANY PETITION IB (IBC)/654(PB)2019	BANK OF BARODA VS VIVEK KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	7/2/2024	bookmarking as per index with page nos	Sougat Sinha
229	9/1/2024	Company Application(Companies Act)	710102003102024	COMPANY PETITION (COMPANIES ACT)/83(ND)2022	ACO DEVELOPERS PVT. LTD VS SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Sec. 242(4)	29/01/2024	pagination wrong in pdf and pagination mismatch with the pdf and book marking	HARSHITA GULATI
230	4/1/2024	Interlocutory Application (I.B.C)	710102000832024	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA VS SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Regulation 44(2), Liquidation process Regulation, 2016	2/2/2024	bookmarking compulsory as per index with page nos	HARSHITA GULATI
231	4/1/2024	Interlocutory Application (I.B.C)	710102000892024	COMPANY PETITION IB (IBC)/1768(ND)2018	KAMLESH BASSI VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	7/2/2024	fill all details in online portal. date and place missing in index. main case no. mention on vakalatnama or ticket paste on blank side	GAGAN NARANG
232	10/1/2024	Interlocutory Application (I.B.C)	710102003482024	COMPANY PETITION IB (IBC)/76(PB)2018	RESHMA MITTAL VS H S OBEROI BUILDTECH PVT. LTD.	Application under any other provisions- IBC	12/2/2024	bookmarking as per index with page nos	CA. Reshma Mittal
233	10/1/2024	Interlocutory Application (I.B.C)	710102003492024	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS H S OBEROI BUILDTECH PVT. LTD.	Application under any other provisions- IBC	12/2/2024	book marking as per index with page nos	CA. Reshma Mittal
234	11/1/2024	Interlocutory Application (I.B.C)	710102003612024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS H S OBEROI BUILDTECH PVT. LTD.	Application under any other provisions- IBC	30/01/2024	bookmarking as per index with page nos	Shruti Goyal
235	9/1/2024	Interlocutory Application (I.B.C)	710102003182024	COMPANY PETITION IB (IBC)/343(ND)2017	ASHWANI KUMAR GUPTA VS M/S PETROLUBE INDIA LTD.	Application under any other provisions- IBC	31/01/2024	fill all details in online portal.	JANENDER
236	11/1/2024	Interlocutory Application (I.B.C)	710102003712024	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS M/S PETROLUBE INDIA LTD.	Application under any other provisions- IBC	8/2/2024	bookmarking as per index with page nos and applicant detail missing	Shalu
237	11/1/2024	Interlocutory Application (I.B.C)	710102003742024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC	27/01/2024	section wrong and due payment other section	Shikhar Kumar
238	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	6/2/2024	court fee missing and memo party missing and section wrong and section not mention in index and bookmarking missing	Shivam
239	6/1/2024	Interlocutory Application (I.B.C)	710102001342024	COMPANY PETITION IB (IBC)/385(ND)2023	RAVINDRA LOONKAR VS SANJEEV KUMAR	Application under any other provisions- IBC	13/02/2024	Ravindra Lonkan details fill in mop a or full detail fill in online portal	India C&L

240	11/1/2024	Interlocutory Application (I.B.C)	710102003842024	COMPANY PETITION IB (IBC)/917(ND)2019	RAKESH KUMAR JAIN VS RG INFRABUILD PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2024	bookmarking compulsory as per index with pages nos	RAKESH KUMAR JAIN
241	12/1/2024	Interlocutory Application (I.B.C)	710102004012024	COMPANY PETITION IB (IBC)/81(PB)2019	POOJA BAHRY VS DEV DENSO POWER LTD IN LIQUIDATION	Application under any other provisions- IBC	7/2/2024	bookmarking compulsory as per index with page nos	Pooja Bahry
242	12/1/2024	Company Application(Companies Act)	710102004022024	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	ATLAS CYCLES (HARYANA) LTD. VS MR. VIKRAM KAPUR	Rule 11 of NCLT	16/01/2024	25Rs welfare and 3Rs court fee missing in vakalatnama. mention bookmarking according your index.	SP Singh
243	7/1/2024	Interlocutory Application (I.B.C)	710102001932024	COMPANY PETITION IB (IBC)/710(ND)2023	INDIAN BANK VS JATINDER PAL SINGH CHADHA	Application under any other provisions- IBC	7/2/2024	mention bookmarking according your index with page nos	Rajiv Malik
244	6/1/2024	Interlocutory Application (I.B.C)	710102001512024	COMPANY PETITION IB (IBC)/1028(ND)2018	RAJIV BHATNAGAR VS JATINDER PAL SINGH CHADHA	Sec 60(5)	7/2/2024	section wrong mention 44(2) online or pdf bookmarking as per index with page nos	Mansij
245	27/12/2023	Miscellaneous Application(Companies Act)	710102109602023	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	RUPA DAIRY FARMS PRIVATE LIMITED VS RUPA DAIRY FARMS PRIVATE LIMITED	Rule 11 of NCLT	16/01/2024	case type wrong. memo of parties mismatch according your online portal. memo of parties missing in index. memo party missing	S.S. Ahluwalia
246	7/1/2024	Interlocutory Application (I.B.C)	710102002132024	COMPANY PETITION IB (IBC)/7(ND)2023	ANIL KUMAR MITTAL VS BIREN SABHARWAL	Application under any other provisions- IBC	6/2/2024	ticket not allow mid on vakatlanama double page numbering and page no.33 cut page	Anil Kumar Mittal
247	22/11/2023	Interlocutory Application (I.B.C)	710102100492023	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS BIREN SABHARWAL	Rule 11 of NCLT, 2016	12/2/2024	page 71 hindi page and 71-73 cut page and vakalatnama missing and memo party incomplete	rakesh
248	6/1/2024	Interlocutory Application (I.B.C)	710102001382024	COMPANY PETITION IB (IBC)/386(ND)2023	RAVINDRA LOONKAR VS MUKESH KUMAR ROY	Application under any other provisions- IBC	13/02/2024	Ravindra Loonkar detail fill in mop or full detail fill in online portal	India C&L
249	13/01/2024	Interlocutory Application (I.B.C)	710102004422024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS MUKESH KUMAR ROY	Application under any other provisions- IBC	8/2/2024	bookmarking compulsory.	HARVINDE R
250	8/1/2024	Interlocutory Application (I.B.C)	710102002162024	COMPANY PETITION IB (IBC)/9(ND)2023	ANIL KUMAR MITTAL VS SURYA KANT JAIPURIA	Application under any other provisions- IBC	12/2/2024	ticket not allow mid on vakaltnama remove double pagination	Anil Kumar Mittal
251	19/12/2023	Restoration Application (IBC)	710102107822023	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT KUMAR SINGLA VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	5/2/2024	added respondent in memo of parties	RADHIKA GOEL

252	12/1/2024	Interlocutory Application (I.B.C)	710102004242024	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PAWAN KUMAR JAIN	Application under any other provisions- IBC	30/01/2024	131-141,144-154,157-162,178-203,222-320, NOT CLEAR PAGE AND INDEX WRONG VOL-2	ABHISHEK
253	13/01/2024	Interlocutory Application (I.B.C)	710102004682024	COMPANY PETITION IB (IBC)/731(PB)2018	DEPUTY COMISSIONER OF COMMERCIAL TAXES VS MR. ASHWINI MEHRA	Sec 60(5)	16/01/2024	section wrong. bookmarking compulsory. 3Rs court fee missing in vakalatnama.	Sandeepan i A Neglur
254	12/1/2024	Interlocutory Application (I.B.C)	710102004262024	COMPANY PETITION IB (IBC)/330(ND)2021	MR. SACHIN SAXENA VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	16/01/2024	wrong filing.	Krishan Kumar
255	13/01/2024	Interlocutory Application (I.B.C)	710102004532024	COMPANY PETITION IB (IBC)/310(ND)2019	KAMAL AGARWAL VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Application under any other provisions- IBC	17/01/2024	section wrong. bookmarking compulsory.	KAMAL AGARWAL
256	13/01/2024	Interlocutory Application (I.B.C)	710102004412024	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Application under any other provisions- IBC	5/2/2024	mention bookmarking according your index with page nos	VISHAL
257	12/1/2024	Interlocutory Application (I.B.C)	710102004292024	COMPANY PETITION IB (IBC)/2628(ND)2019	BANARSI SINGH AND OTHERS VS SARAYA INDUSTRIES LTD	Sec 60(5)	17/01/2024	added all applicant in online portal. bookmarking compulsory. need every page sign and true copy in annexure.	BIRENDRA PRASAD SINGH
258	13/01/2024	Interlocutory Application (I.B.C)	710102004452024	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS SHIV RAMAN DUGAL	19(2)	17/01/2024	fill all details in online portal. bookmarking compulsory.	gaurav srivastav
259	13/01/2024	Interlocutory Application (I.B.C)	710102004462024	COMPANY PETITION IB (IBC)/356(ND)2021	ASHOK ARORA LIQUIDATOR VS TRIUMPH REALTY PRIVATE LIMITED	Sec 60(5)	17/01/2024	main case wrong. memo of parties mismatch according your online portal.	ABHISHEK
260	13/01/2024	Interlocutory Application (I.B.C)	710102004512024	COMPANY PETITION IB (IBC)/1342(ND)2018	MAHESH BANSAL MONITORING PROFESSIONAL VS TRIUMPH REALTY PRIVATE LIMITED	Sec 60(5)	12/2/2024	added all applicant in memo of parties. added all applicant affidavit in pdf.	ABHISHEK
261	7/1/2024	Interlocutory Application (I.B.C)	710102001922024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS TRIUMPH REALTY PRIVATE LIMITED	Application under any other provisions- IBC	8/2/2024	affidavit or report file separately. contact to registry	KULDEEP

262	13/01/2024	Interlocutory Application (I.B.C)	710102004932024	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS TRIUMPH REALTY PRIVATE LIMITED	Application under any other provisions- IBC	16/01/2024	bookmarking compulsory.	PAWAN GARG
263	15/01/2024	Interlocutory Application (I.B.C)	710102005222024	COMPANY PETITION IB (IBC)/3390(ND)2019	KAPIL DEV DHIR VS TRIUMPH REALTY PRIVATE LIMITED	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos	KAPIL
264	13/01/2024	Interlocutory Application (I.B.C)	710102004992024	COMPANY PETITION IB (IBC)/555(PB)2021	AMARPAL VS TRIUMPH REALTY PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	main case no incorrect in PDF	AMAR
265	15/01/2024	Interlocutory Application (I.B.C)	710102005422024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS TRIUMPH REALTY PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2024	bookmarking compulsory as per index with page nos	GULSHAN KUMAR GUPTA
266	13/01/2024	Interlocutory Application (I.B.C)	710102004962024	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	6/2/2024	page no. 129 mention English translate copy in pdf. page no. 132 are not clear. mention bookmarking properly with numbering.	Utsav
267	13/01/2024	Interlocutory Application (I.B.C)	710102004742024	COMPANY PETITION IB (IBC)/532(PB)2016	SANDEEP GOEL VS M/S CIS INFRASTRUCTURE LLP	Application under any other provisions- IBC	12/2/2024	main case wrong	SANDEEP
268	13/01/2024	Interlocutory Application (I.B.C)	710102004812024	COMPANY PETITION IB (IBC)/87(ND)2020	HEMI GUPTA LIQUIDATOR M/S IRISNET COMMUNICATIONS PRIVATE LIMITED (UNDER LIQUIDATION) VS M/S CIS INFRASTRUCTURE LLP	Application under any other provisions- IBC	17/01/2024	notary not showing properly.	SANJEEV PANDA
269	14/01/2024	Interlocutory Application (I.B.C)	710102005092024	COMPANY PETITION IB (IBC)/332(ND)2019	KAMAL AGARWAL VS M/S CIS INFRASTRUCTURE LLP	Regulation 44(2), Liquidation process Regulation, 2016	17/01/2024	bookmarking compulsory.	KAMAL AGARWAL
270	13/01/2024	Interlocutory Application (I.B.C)	710102004902024	COMPANY PETITION IB (IBC)/712(PB)2019	GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS M/S CIS INFRASTRUCTURE LLP	Application under any other provisions- IBC	24/01/2024	Affidavit attach	Yogender Pal
271	15/01/2024	Interlocutory Application (I.B.C)	710102005342024	COMPANY PETITION IB (IBC)/266(PB)2022	MS. MEGHA AGRAWAL RESOLUTION PROFESSIONAL OF PERSONAL GUARANTOR VS VIDUSHI AGARWAL	Application under any other provisions- IBC	31/01/2024	affidavit mismatch with notary	Brijesh Kumar Tamber
272	15/01/2024	Restoration Application (IBC)	710102005522024	COMPANY PETITION IB (IBC)/707(ND)2023	ULTRATECH CEMENT LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	31/01/2024	applicant respondent fill according to mop bookmarking as per index with page nos	Deepa
273	15/01/2024	Interlocutory Application (I.B.C)	710102005492024	COMPANY PETITION IB (IBC)/747(ND)2023	POOJA DAMIR MIGLANI VS HARNEET KAUR	Application under any other provisions- IBC	30/01/2024	bookmarking compulsory as per index with page nos	Pooja Damir Miglani

274	15/01/2024	Interlocutory Application (I.B.C)	710102005462024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	5/2/2024	affidavit not clear. pagination wrong. need every page sign and true copy in annexure. vakalatnama not clear	Anjaneya
275	13/01/2024	Interlocutory Application (I.B.C)	710102004732024	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP GOEL VS SHUBHKAMNA BUILDTECH PVT. LTD.	Application under any other provisions- IBC	12/2/2024	main case wrong	SANDEEP
276	15/01/2024	Interlocutory Application (I.B.C)	710102005192024	COMPANY PETITION IB (IBC)/590(ND)2021	RESHMA MITTAL VS DEEPIKA SHARMA	Application under any other provisions- IBC	12/2/2024	page no. missing in bookmarking	CA. Reshma Mittal
277	15/01/2024	Interlocutory Application (I.B.C)	710102005352024	COMPANY PETITION IB (IBC)/746(ND)2023	POOJA DAMIR MIGLANI VS MONIKA GARG	Application under any other provisions- IBC	30/01/2024	bookmarking compulsory as per index with page nos	Pooja Damir Miglani
278	15/01/2024	Interlocutory Application (I.B.C)	710102005362024	COMPANY PETITION IB (IBC)/745(ND)2023	POOJA DAMIR MIGLANI VS APRESH GARG	Application under any other provisions- IBC	30/01/2024	mention bookmarking according your index with page nos	Pooja Damir Miglani
279	16/01/2024	Interlocutory Application (I.B.C)	710102005732024	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS APRESH GARG	Rule 11 of NCLT, 2016	29/01/2024	page no. 576 to 579 mention english translate copy in pdf. bookmarking compulsory as per index with page nos	RAGHAV CHADHA
280	15/01/2024	Interlocutory Application (I.B.C)	710102005562024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS APRESH GARG	Sec 60(5)	18/01/2024	page no. 3 not clear. applicant sign missing in prayer. bookmarking compulsory.	Pankaj
281	16/01/2024	Interlocutory Application (I.B.C)	710102006382024	COMPANY PETITION IB (IBC)/546(PB)2018	LIQUIDATION PROCEEDINGS OF STERLING VEHICLES AND GENERAL SALES PVT LTD VS STERLING VEHICLES & GENERAL SALES PVT LTD	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	Sunil Prakash Sharma
282	16/01/2024	Interlocutory Application (I.B.C)	710102005702024	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF KANIK VS STERLING VEHICLES & GENERAL SALES PVT LTD	Sec 60(5)	31/01/2024	fill all details in online portal. bookmarking compulsory as per index with page nos	Dhananjay a Sud
283	16/01/2024	Interlocutory Application (I.B.C)	710102006002024	COMPANY PETITION IB (IBC)/1064(PB)2018	M/S. GRID INFRATECH PVT. LTD. VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	kinshuk Chatterjee
284	16/01/2024	Interlocutory Application (I.B.C)	710102006422024	COMPANY PETITION IB (IBC)/393(ND)2021	SHINDLER INDIA PVT. LTD. VS UDAY ESTATES PRIVATE LIM	Sec 60(5)	5/2/2024	applicant detail full fill in online portal	ALOK

285	16/01/2024	Interlocutory Application (I.B.C)	710102005622024	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA LIQUIDATOR RGTL INDUSTRIAL LIMITED VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	9/2/2024	fill all details in online portal.	RISHI
286	16/01/2024	Interlocutory Application (I.B.C)	710102006132024	COMPANY PETITION IB (IBC)/592(ND)2021	RESHMA MITTAL VS PRAVEEN SHARMA	Application under any other provisions- IBC	13/02/2024	bookmarking as per index with page nos address missing on affidavit	CA. Reshma Mittal
287	16/01/2024	Interlocutory Application (I.B.C)	710102005862024	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS PRAVEEN SHARMA	Application under any other provisions- IBC	2/2/2024	fill all details in online portal. bookmarking compulsory as per index with page nos	Tarun
288	16/01/2024	Interlocutory Application (I.B.C)	710102006402024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS PRAVEEN SHARMA	Application under any other provisions- IBC	1/2/2024	fill all details in online portal. section wrong. pagination missing in index. bookmarking compulsory as per index with page nos	Dhananjay a Sud
289	16/01/2024	Interlocutory Application (I.B.C)	710102005932024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	pagination not complete in index. please delete double pdf. bookmarking compulsory.	kinshuk Chatterjee
290	16/01/2024	Interlocutory Application (I.B.C)	710102006062024	COMPANY PETITION IB (IBC)/429(ND)2022	DEVENDRA UMRAO VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	due payment section 15. bookmarking compulsory.	Devendra
291	16/01/2024	Interlocutory Application (I.B.C)	710102005772024	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	13/02/2024	bookmarking as per index with page nos report every page sign	Atul Bhatia
292	16/01/2024	Interlocutory Application (I.B.C)	710102006152024	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS ENGINEERS INDIA LIMITED	Sec 60(5)	14/02/2024	notary not showing properly. mention bookmarking according your index with numbering.	CA. Reshma Mittal
293	16/01/2024	Interlocutory Application (I.B.C)	710102005962024	COMPANY PETITION IB (IBC)/49(PB)2017	S K MATHUR VS ENGINEERS INDIA LIMITED	Application under any other provisions- IBC	19/01/2024	bookmarking compulsory.	SATISH KUMAR MATHUR
294	16/01/2024	Interlocutory Application (I.B.C)	710102006392024	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS ENGINEERS INDIA LIMITED	Application under any other provisions- IBC	19/01/2024	bookmarking compulsory.	Prashant
295	16/01/2024	Interlocutory Application (I.B.C)	710102006212024	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS HOTEL MARINA AGRA	Sec 60(5)	13/02/2024	notary mismatch in affidavit. mention bookmarking according your index with numbering.	CA. Reshma Mittal

296	16/01/2024	Interlocutory Application (I.B.C)	710102006282024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS HOTEL MARINA AGRA	Sec 60(5)	13/02/2024	Section wrong plz mention 44(2) in online portal or pdf index or 2 main case no wrong in pdf (index mop application)	Aditi Sharma
297	16/01/2024	Interlocutory Application (I.B.C)	710102006192024	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS M/S ENGINEERS INDIA LIMITED	Sec 60(5)	14/02/2024	notary not showing properly. mention bookmarking according your index with numbering.	CA. Reshma Mittal
298	16/01/2024	Interlocutory Application (I.B.C)	710102005982024	COMPANY PETITION IB (IBC)/922(ND)2020	SANJAY DEWANI VS M/S ENGINEERS INDIA LIMITED	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. pagination missing in index. bookmarking compulsory.	Meghna
299	16/01/2024	Interlocutory Application (I.B.C)	710102006102024	COMPANY PETITION IB (IBC)/591(ND)2021	RESHMA MITTAL VS AKSHAY SHARMA	Application under any other provisions- IBC	13/02/2024	bookmarking as per index with page nos address missing on affidavit	CA. Reshma Mittal
300	16/01/2024	Restoration Application (Companies Act)	710102005632024	COMPANY APPEAL(COMPANIES ACT)/308(ND)2023	RMA INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	7/2/2024	index missing, memo party missing, all applicant affidavit attach section wrong. mention case no.in prayer service missing dcit	Srishti Singh
301	16/01/2024	Interlocutory Application (I.B.C)	710102006232024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR CLUTCH AUTO LIMITED VS REGISTRAR OF COMPANIES DELHI	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	ARUNAVA SIKDAR
302	16/01/2024	Interlocutory Application (I.B.C)	710102005742024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS REGISTRAR OF COMPANIES DELHI	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. main case wrong. bookmarking compulsory.	Vikas Garg
303	16/01/2024	Interlocutory Application (I.B.C)	710102006332024	COMPANY PETITION IB (IBC)/744(ND)2023	POOJA DAMIR MIGLANI VS SUMOHITA KAUR	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos	Pooja Damir Miglani
304	16/01/2024	Interlocutory Application (I.B.C)	710102006162024	COMPANY PETITION IB (IBC)/532(PB)2017	K.V. SIVARAMAN LIQ. HARIDWAR VS SUMOHITA KAUR	Application under any other provisions- IBC	1/2/2024	bookmarking compulsory as per index with page nos affidavit address mismatch with notary full detail fill in online portal	Dhananjaya Sud
305	16/01/2024	Interlocutory Application (I.B.C)	710102006082024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN GLOBALITE VS SUMOHITA KAUR	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	AMAR VIVEK

306	16/01/2024	Interlocutory Application (I.B.C)	710102006142024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR PARIVARTAN VS SUMOHITA KAUR	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos fill all details in online portal.	Dhananjay a Sud
307	15/01/2024	Interlocutory Application (I.B.C)	710102005612024	COMPANY PETITION IB (IBC)/597(PB)2017	ADV. SANJAY GUPTA VS SUMOHITA KAUR	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos	Dhananjay a Sud
308	16/01/2024	Interlocutory Application (I.B.C)	710102006442024	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS SUMOHITA KAUR	Application under any other provisions- IBC	14/02/2024	bookmarking as per index with page nos	Dhananjay a Sud
309	16/01/2024	Interlocutory Application (I.B.C)	710102006522024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS SUMOHITA KAUR	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory as per index with page nos	Aditi Sharma
310	16/01/2024	Interlocutory Application (I.B.C)	710102006512024	COMPANY PETITION IB (IBC)/296(PB)2023	VIJAY PRATAP SINGH VS ASHISH SINGH	Rule 11 of NCLT, 2016	5/2/2024	main case wrong in pdf. affidavit address mismatch in notary. need every page sign in annexure.	Arjun Sehgal
311	17/01/2024	Interlocutory Application (I.B.C)	710102006952024	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS ASHISH SINGH	Regulation 44(2), Liquidation process Regulation, 2016	8/2/2024	fill all details in online portal. mention bookmarking according your index with numbering.	Shalu
312	17/01/2024	Interlocutory Application (I.B.C)	710102006622024	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRTech P LTD VS ASHISH SINGH	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory as per index with page nos	TSN RAJA
313	17/01/2024	Interlocutory Application (I.B.C)	710102006932024	COMPANY PETITION IB (IBC)/1367(PB)2018	GURJEET SINGH JOHAR VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	7/2/2024	sanjay gupta applicant affidavit address mismatch with notary	Swapnil Gupta
314	17/01/2024	Restoration Application (IBC)	710102007102024	COMPANY PETITION IB (IBC)/1022(ND)2018	ANIL KUMAR SINGH VS M/S WING CONSTRUCTIONS & DEVELOPERS PVT. LTD. (RESOLUTION APPLICANT)	Any other provision - Govt body	12/2/2024	section wrong online portal select any other provision	Karan
315	17/01/2024	Interlocutory Application (I.B.C)	710102006702024	COMPANY PETITION IB (IBC)/2906(ND)2019	UTSAV SECURITIES PRIVATE LIMITED VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	5/2/2024	main case missing in online portal. fill all details in online portal.	ATIUTTAM
316	17/01/2024	Interlocutory Application (I.B.C)	710102006672024	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN IN THE CAPACITY OF THE LIQUIDATOR OF KALIBER ASSOCIATES PVT. LTD. VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	9/2/2024	section wrong in PDF mention 44(2) in index and page no 2	Anirban

317	17/01/2024	Interlocutory Application (I.B.C)	710102006762024	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS REVITAL REALITY PRIVATE LIMITED	Sec 60(5)	13/02/2024	applicant respondent details fill online according to memo of party all applicant affidavit attach	Nithin
318	17/01/2024	Interlocutory Application (I.B.C)	710102006742024	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANS RAJ BHOGRA LIQUIDATOR OF MK FURNCRRAFT PRIVATE LIMITED VS REVITAL REALITY PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2024	pdf not clear. section wrong. fill all details in online portal. mention bookmarking according your index with numbering.	Dhananjay a Sud
319	18/01/2024	Interlocutory Application (I.B.C)	710102007192024	COMPANY PETITION IB (IBC)/149(PB)2023	BEVERLY HILLS FASHIONS PRIVATE LIMITED. VS REVITAL REALITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/01/2024	case type wrong.memo of parties mismatch according your online portal. bookmarking compulsory.	SANTOSH
320	17/01/2024	Interlocutory Application (I.B.C)	710102006992024	COMPANY PETITION IB (IBC)/356(ND)2021	GAMMON ENGINEERS & CONTRACTORS PRIVATE LIMITED VS DR ASHOK ARORA ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	15/02/2024	page no. 45 mention English translate in pdf. need every page sign and true copy in annexure.	Awantika Manohar
321	18/01/2024	Interlocutory Application (I.B.C)	710102007162024	COMPANY PETITION IB (IBC)/1083(PB)2018	HARJIT SINGH AHLUWALIA & ORS. VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	24/01/2024	vol 1,2 separate index missing. added all applicant in online portal. added all applicant affidavit in pdf. mention applicant sign in prayer. page no. 122 are cut. page no. 140,141,144 to 146 are not clear. vakalatnama are not clear. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	KARAMBIR
322	18/01/2024	Interlocutory Application (I.B.C)	710102007172024	COMPANY PETITION IB (IBC)/1744(ND)2019	GAURAV JINDAL VS DEBASHISH NANDA	Sec 60(5)	12/2/2024	35-36,57,71, not clear page	Rakesh
323	17/01/2024	Interlocutory Application (I.B.C)	710102006752024	COMPANY PETITION IB (IBC)/1581(ND)2019	PRADEEP UPADHYAY LIQUIDATOR OF M/S DUGAL ASSOCIATES PVT. LTD. VS DEBASHISH NANDA	Regulation 44(2), Liquidation process Regulation, 2016	13/02/2024	section wrong plz mention 44(2) in index or page no 2	SANJEEV PANDA
324	12/1/2024	Interlocutory Application (I.B.C)	710102004372024	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR LIQUIDATOR OF MACRO COMMERCE LTD. VS DEBASHISH NANDA	Application under any other provisions- IBC	1/2/2024	bookmarking compulsory as per index with page nos	Dhananjay a Sud

325	17/01/2024	Interlocutory Application (I.B.C)	710102006692024	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS DEBASHISH NANDA	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory as per index with page nos	HEMANT SHARMA
326	18/01/2024	Interlocutory Application (I.B.C)	710102007182024	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS SANJAY GUPTA & ORS	Sec 60(5)	24/01/2024	fill all details in online portal. date missing in vakalatnama. page no. 65,66 missing. mention bookmarking according your index with numbering.	Aditi Sharma
327	17/01/2024	Company Application(Companies Act)	710102006722024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	IKHLAS AHMED CHAWLA VS SANJAY GUPTA & ORS	Rule 11 of NCLT	12/2/2024	fill all details in online portal as per mop	Sanjna Dua
328	16/01/2024	Interlocutory Application (I.B.C)	710102006482024	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS SANJAY GUPTA & ORS	Sec 60(5)	30/01/2024	notary mismatch in affidavit.	Shrey
329	17/01/2024	Interlocutory Application (I.B.C)	710102007072024	COMPANY PETITION IB (IBC)/384(ND)2021	MANINDRA KUMAR TIWARI VS SANJAY GUPTA & ORS	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory as per index with page nos	Manindra Kumar Tiwari
330	15/01/2024	Interlocutory Application (I.B.C)	710102005582024	COMPANY PETITION IB (IBC)/543(ND)2017	S K MATHUR VS SANJAY GUPTA & ORS	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	SATISH KUMAR MATHUR
331	16/01/2024	Miscellaneous Application (IBC)	710102006322024	COMPANY PETITION IB (IBC)/550(ND)2022	MR. VIJENDER KUMAR JAIN VS SANJAY GUPTA & ORS	Any other provision - Govt body	18/01/2024	Case type wrong, due payment , bookmarking compulsory	MOHIT NANDWANI
332	16/01/2024	Interlocutory Application (I.B.C)	710102005902024	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS SANJAY GUPTA & ORS	Application under any other provisions- IBC	7/2/2024	mention bookmarking according your index with numbering.	MOHIT NANDWANI
333	15/01/2024	Interlocutory Application (I.B.C)	710102005542024	COMPANY PETITION IB (IBC)/743(ND)2023	POOJA DAMIR MIGLANI VS PRAKASH KAUR	Application under any other provisions- IBC	30/01/2024	bookmarking compulsory as per index with page nos	Pooja Damir Miglani
334	18/01/2024	Miscellaneous Application (IBC)	710102007212024	COMPANY PETITION IB (IBC)/240(ND)2022	NITIN GUPTA VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	24/01/2024	case type wrong. need every page sign.	SHIVAM SEHGAL
335	16/01/2024	Interlocutory Application (I.B.C)	710102006452024	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS INTERNATIONAL PRINT-O-PAC LIMITED	Application under any other provisions- IBC	8/2/2024	bookmarking compulsory as per index with page nos	Shalu
336	19/01/2024	Interlocutory Application (I.B.C)	710102007402024	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS INTERNATIONAL PRINT-O-PAC LIMITED	Application under any other provisions- IBC	12/2/2024	bookmarking compulsory as per index with page nos	Maya Gupta

337	19/01/2024	Restoration Application (IBC)	710102007372024	COMPANY PETITION IB (IBC)/291(ND)2020	S&M MARKETING SERVICES PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	12/2/2024	main case no. not mention in pdf and bookmarking missing	Maya Gupta
338	19/01/2024	Interlocutory Application (I.B.C)	710102007412024	COMPANY PETITION IB (IBC)/514(ND)2020	APOGEE ENTERPRISES PRIVATE LIMITED VS ANIL NANDA	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	24/01/2024	memo of parties missing.	Vipul
339	19/01/2024	Interlocutory Application (I.B.C)	710102007752024	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS ANIL NANDA	Regulation 44(2), Liquidation process Regulation, 2016	5/2/2024	section mention in index or pdf according to online portal 44(2) report file separate	GAUTAM
340	16/01/2024	Interlocutory Application (I.B.C)	710102006112024	COMPANY PETITION IB (IBC)/593(ND)2021	RESHMA MITTAL VS UDHAM SINGH SHARMA	Application under any other provisions- IBC	13/02/2024	address missing on annexure bookmarking as per index with page nos	CA. Reshma Mittal
341	18/01/2024	Interlocutory Application (I.B.C)	710102007142024	COMPANY PETITION IB (IBC)/448(PB)2017	JAGDISH CHANDRA VS MANISHA RAWAT	Sec 60(5)	5/2/2024	page no. 58,72 mention english translate in pdf. ticket put on blank side in vakalatnama. 1Rs court fee short in vakalatnama. date missing in vakalatnama. need every page sign and true copy in annexure. case type wrong.	RAJ SHEKHAR
342	19/01/2024	Interlocutory Application (I.B.C)	710102007612024	COMPANY PETITION IB (IBC)/530(PB)2017	ANGUL ENERGY LIMITED VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	30/01/2024	mention bookmarking according your index with numbering.	RAJ SHEKHAR
343	19/01/2024	Interlocutory Application (I.B.C)	710102007512024	COMPANY PETITION IB (IBC)/2552(ND)2019	SATISH KUMAR VS PANKAJ NARANG	Sec 60(5)	13/02/2024	fill all details in online portal.	Dhrubajit Saikia
344	19/01/2024	Interlocutory Application (I.B.C)	710102007632024	COMPANY PETITION IB (IBC)/1084(ND)2019	SANTANU KUMAR SAMANTA VS PANKAJ NARANG	Sec 60(5)	6/2/2024	section wrong choose 44(2).	GAUTAM
345	19/01/2024	Interlocutory Application (I.B.C)	710102007542024	COMPANY PETITION IB (IBC)/446(ND)2017	M/S TAKKSHILA ENTERPRISES VS DHARMENDRA KUMAR	Rule 11 of NCLT, 2016	30/01/2024	fill all details in online portal. memo of parties missing. bookmarking compulsory.	Chamber of Advocate Rishi Kapoor

346	19/01/2024	Restoration Application (Companies Act)	710102007682024	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS ROC	Sec 48(2)	13/02/2024	section wrong online as per pdf . bookmarking compulsory as per index service missing income tax roc	NEHA JAIN
347	20/01/2024	Company Application(Companies Act)	710102008032024	COMPANY PETITION (COMPANIES ACT)/40(ND)2023	SH. MANOJ KUMAR GUPTA VS ASHOK KUMAR JAIN	Rule 11 of NCLT	27/01/2024	pdf not clear.	RAKESH KUMAR
348	22/01/2024	Company Appeal (IBC)	710102008102024	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	30/01/2024	case type wrong	ROHIT RATHI
349	23/01/2024	Interlocutory Application (I.B.C)	710102008362024	COMPANY PETITION IB (IBC)/20(PB)2021	PAYAL AGARWAL VS ANIL KOHLI AND ANR.	Rule 11 of NCLT, 2016	5/2/2024	section wrong. mention bookmarking properly with numbering.	AJAY KUMAR
350	20/01/2024	Restoration Application (IBC)	710102007852024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	30/01/2024	case type wrong.	ABHISHEK SETHI
351	22/01/2024	Interlocutory Application (I.B.C)	710102008292024	COMPANY PETITION IB (IBC)/401(ND)2023	PARVEEN KUMAR ADLAKHA VS SARE GURUGRAM PVT LTD	Sec 60(5)	14/02/2024	welfare fees 25 missing in vakalatnama	harshit kumar Rawat
352	20/01/2024	Interlocutory Application (I.B.C)	710102007972024	COMPANY PETITION IB (IBC)/250(ND)2023	ICICI PRUDENTIAL REAL ESTATE AIF I VS GOLFGREEN INFRA PVT. LTD	Sec 60(5)	12/2/2024	case type wrong select restoration online portal section wrong file in rule 11 or 48 also change in online portal or pdf	Varun Kalra
353	21/01/2024	Interlocutory Application (I.B.C)	710102008052024	COMPANY PETITION IB (IBC)/654(PB)2019	SH. ROOP SINGH AND OTHERS VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	31/01/2024	affidavit address mismatch in notary. page no. 46,47,50,51,52 are not clear.	shivam
354	22/01/2024	Interlocutory Application (I.B.C)	710102008262024	COMPANY PETITION IB (IBC)/1665(PB)2018	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH THE SUCCESSFUL RESOLUTION APPLICANT VS DCB BANK LIMITED	Sec 60(5)	9/2/2024	respondent detail fill online portal	ankur gupta
355	20/01/2024	Interlocutory Application (I.B.C)	710102008012024	COMPANY PETITION IB (IBC)/1358(ND)2019	SHAILESH DESAI VS DCB BANK LIMITED	Sec 60(5)	12/2/2024	mention bookmarking with numbering. and ib not mention in main case and vakalatnama missing and page no.92 not clear page and	CS Bhupendra Dave
356	22/01/2024	Interlocutory Application (I.B.C)	710102008202024	COMPANY PETITION IB (IBC)/608(ND)2023	NITIN NARANG VS MOHD. MUSHRAFEEN QURESHI	Application under any other provisions- IBC	31/01/2024	page no. 19 to 34,59 to 73 are not clear. bookmarking compulsory.	MOHD AZEEM

357	20/01/2024	Interlocutory Application (I.B.C)	710102007922024	COMPANY PETITION IB (IBC)/506(PB)2022	LITEON ELECTRICALS LLP VS EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI	Rule 11 of NCLT, 2016	31/01/2024	memo of parties mismatch according your online portal. applicant sign missing in prayer. bookmarking compulsory.	Prashant Katara
358	17/01/2024	Interlocutory Application (I.B.C)	710102006732024	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI	Application under any other provisions- IBC	8/2/2024	bookmarking compulsory as per index with page nos	AKARSH KASHYAP
359	22/01/2024	Interlocutory Application (I.B.C)	710102008192024	COMPANY PETITION IB (IBC)/610(ND)2023	NITIN NARANG VS MOHD MUQEEM QURESHI	Application under any other provisions- IBC	31/01/2024	pdf not clear. remove double pagination. bookamarking compulsory.	MOHD AZEEM
360	20/01/2024	Restoration Application (IBC)	710102007862024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	14/02/2024	section wrong mention sec 48 or rule 11 same as online portal applicant respondent fill online according to mop. proof of service missing bookmarking compulsory as per index with page nos	ABHISHEK SETHI
361	23/01/2024	Interlocutory Application (I.B.C)	710102008352024	COMPANY PETITION IB (IBC)/2410(ND)2019	PRABHAT JAIN LIQUIDATOR OF M/S NATURE INDIA COMMUNIQUE PVT. LTD VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	14/02/2024	Section mention in index or page no 1 Title of document wrong	ISWAR
362	17/01/2024	Interlocutory Application (I.B.C)	710102007002024	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILAHSA AGGARWAL	Application under any other provisions- IBC	12/2/2024	bookmarking compulsory as per index with page nos proof of service missing	Yogender Pal
363	23/01/2024	Interlocutory Application (I.B.C)	710102008502024	COMPANY PETITION IB (IBC)/612(ND)2023	NITIN NARANG VS MOHD SALEEM QURESHI	Application under any other provisions- IBC	1/2/2024	main case wrong. page no. 19 to 36,61 to 75,86,87 are not clear. remove double pagination. need every page sign and true copy in annexure. bookmarking compulsory.	MOHD AZEEM
364	20/01/2024	Interlocutory Application (I.B.C)	710102007822024	COMPANY PETITION IB (IBC)/508(ND)2022	ROSHAN LAL JAIN VS RAJEEV GUPTA	Application under any other provisions- IBC	9/2/2024	bookmarking as per index with page nos	ROSHAN LAL JAIN

365	23/01/2024	Interlocutory Application (I.B.C)	710102008462024	COMPANY PETITION IB (IBC)/177(ND)2019	DEVENDRA KUMAR LODHA - RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS HDFC BANK LTD	Sec 60(5)	14/02/2024	Bookmarking compulsory as per index with page nos	DEVENDRA KUMAR
366	22/01/2024	Interlocutory Application (I.B.C)	710102008092024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS BOYS AND MACHINE PRIVATE LIMITED	Sec. 45 (1)	31/01/2024	mention bookmarking with numbering.	KAMAL AGARWAL
367	23/01/2024	Interlocutory Application (I.B.C)	710102008532024	COMPANY PETITION IB (IBC)/1744(ND)2019	ASHOK GARG VS DEBASHISH NANDA	Sec 60(5)	14/02/2024	mention bookmarking with numbering.	Anurag
368	23/01/2024	Interlocutory Application (I.B.C)	710102008432024	COMPANY PETITION IB (IBC)/627(ND)2018	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA THROUGH AUTHORIZED REPRESENTATIVE VS M/S TALWAR AGENCIES PVT. LTD.	Sec 60(5)	5/2/2024	memo of parties missing in index. mention memo of parties according your online portal. prayer missing. bookmarking compulsory.	NIDHI KHANNA
369	23/01/2024	Interlocutory Application (I.B.C)	710102008472024		DBS BANK LIMITED VS EDU SMART SERVICES PVT. LTD	Application under any other provisions- IBC	13/02/2024	Main case missing in online portal. and true copy sign missing in annexure. bookmarking compulsory as per index with page nos	RITU
370	23/01/2024	Interlocutory Application (I.B.C)	710102008512024	COMPANY PETITION IB (IBC)/613(ND)2023	NITIN NARANG VS MOHD. ATIF QURESHI	Application under any other provisions- IBC	1/2/2024	page no. 19 to 36,61 to 75 are not clear. remove double pagination. need every page sign and true copy in annexure. bookmarking compulsory.	MOHD AZEEM
371	23/01/2024	Interlocutory Application (I.B.C)	710102008482024	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS MOHD. ATIF QURESHI	Sec 60(5)	14/02/2024	Plz file both prayers combine	Shivam
372	23/01/2024	Interlocutory Application (I.B.C)	710102008542024	COMPANY PETITION IB (IBC)/996(ND)2020	MAHESH BAJAJ VS VINAY KUMAR SINGHAL	Sec 60(5)	2/2/2024	notary missing in affidavit. page no. 51,53,54,56 are cut. vakalatnama missing. bookmarking compulsory.	Aman
373	23/01/2024	Interlocutory Application (I.B.C)	710102008602024	COMPANY PETITION IB (IBC)/2039(ND)2019	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Application under any other provisions- IBC	2/2/2024	main case missing. need every page sign and true copy in annexure. mention bookmarking with numbering.	RITU

374	23/01/2024	Interlocutory Application (I.B.C)	710102008312024	COMPANY PETITION IB (IBC)/67(ND)2022	ANUJ GAUR VS RABINDRA KUMAR MINTRI	Sec 60(5)	5/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Davesh Bhatia
375	24/01/2024	Interlocutory Application (I.B.C)	710102008862024	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	31/01/2024	case type wrong. section wrong. NCLT order missing.	RADHIKA GOEL
376	23/01/2024	Interlocutory Application (I.B.C)	710102008612024		VEKAS KUMAR GARG VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC	1/2/2024	main case missing in online portal. mein case wrong in pdf. bookmarking compulsory.	VEKAS
377	25/01/2024	Interlocutory Application (I.B.C)	710102009092024	COMPANY PETITION IB (IBC)/632(ND)2021	SIDDHARTHA TODI VS UMESH CHAND GOYAL	Rule 11 of NCLT, 2016	6/2/2024	fill all details in online portal. added all respondent in memo of parties. bookmarking compulsory.	Aditi Sharma
378	23/01/2024	Company Application(Companies Act)	710102008682024	COMPANY PETITION (COMPANIES ACT)/240(ND)2022	PARSONS BRINCKERHOFF INDIA PRIVATE LIMITED VS UMESH CHAND GOYAL	Rule 11 of NCLT	5/2/2024	main case wrong. notary not showing.	RISHABH JAIN
379	25/01/2024	Company Application(Companies Act)	710102009052024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRUDENT TRANSPORT COMPANY LTD VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	1/2/2024	date missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	VINEET K.
380	24/01/2024	Interlocutory Application (I.B.C)	710102008802024	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Application under any other provisions- IBC	5/2/2024	section wrong.	Shashwat Anand
381	25/01/2024	Interlocutory Application (I.B.C)	710102009142024	COMPANY PETITION IB (IBC)/505(ND)2022	MR VIVEK KUMAR VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 60(5)	5/2/2024	bookmarking compulsory.	PRANAV
382	25/01/2024	Interlocutory Application (I.B.C)	710102009082024	COMPANY PETITION IB (IBC)/626(ND)2021	GOVIND PRASAD TODI VS UMESH CHAND GOYAL & ANR	Rule 11 of NCLT, 2016	5/2/2024	order missing and bookmarking compulsory	Aditi Sharma
383	23/01/2024	Interlocutory Application (I.B.C)	710102008642024	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS UMESH CHAND GOYAL & ANR	Application under any other provisions- IBC	2/2/2024	wrong filing filed in additional documents.	Muskaan Garg

384	24/01/2024	Interlocutory Application (I.B.C)	710102008752024	COMPANY PETITION IB (IBC)/1744(ND)2019	DHRUVA CHOUDHARY VS DEBASHISH NANDA RP	Sec 60(5)	2/2/2024	counsel sign missing in prayer. Hindi page mention English translate copy in pdf. bookmarking compulsory. page no. 79,80 are missing in pdf.	Rakesh
385	24/01/2024	Interlocutory Application (I.B.C)	710102008742024	COMPANY PETITION IB (IBC)/882(ND)2020	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS DEBASHISH NANDA RP	Rule 11 of NCLT, 2016	5/2/2024	case type wrong choose IA IBC Plan. section wrong choose 30. bookmarking compulsory.	ADITYA MADAAN
386	24/01/2024	Interlocutory Application (I.B.C)	710102008812024	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT SEHGAL VS RAKESH KUMAR BHALLA	Application under any other provisions- IBC	12/2/2024	notary missing in affidavit. section wrong online according to pdf 166 to 200 pages not clear	Shashwat Anand
387	24/01/2024	Restoration Application (Companies Act)	710102009012024	COMPANY PETITION (COMPANIES ACT)/33(ND)2015	ANOOP RASTOGI VS GARH GANGA RETREAT PRIVATE LIMITED	Rule 48	5/2/2024	section wrong, added all respondent in online portal. restoration application mention in index and prayer.	Attin Shankar Rastogi
388	24/01/2024	Restoration Application (Companies Act)	710102008852024	COMPANY PETITION (COMPANIES ACT)/144(ND)2021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Rule 11 of NCLT	8/2/2024	Added all respondent in online portal. proof of service not proper	Reena
389	24/01/2024	Interlocutory Application (I.B.C)	710102008792024	COMPANY PETITION IB (IBC)/20(ND)2022	VISHNU DUTT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	5/2/2024	pagination missing. applicant sign missing in prayer. notary missing. Hindi page mention english translate in pdf. need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory. memo of parties missing.	Abhinav
390	24/01/2024	Interlocutory Application (I.B.C)	710102008912024	COMPANY PETITION IB (IBC)/2371(ND)2019	ANOOP PRAKASH AWASTHI VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/2/2024	fill all details in online portal. counsel details missing in memo of parties. notary not showing.	ANOOP
391	24/01/2024	Interlocutory Application (I.B.C)	710102008882024	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT KUMAR SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	5/2/2024	case type wrong. section wrong. NCLT order missing.	RADHIKA GOEL

392	25/01/2024	Interlocutory Application (I.B.C)	710102009292024	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	5/2/2024	memo party missing	VARSHA
393	25/01/2024	Interlocutory Application (I.B.C)	710102009152024	COMPANY PETITION IB (IBC)/297(ND)2023	NAVNEET KUMAR GUPTA VS AVANTHA HOLDINGS LIMITED	Rule 154 (1)	13/02/2024	vakalatnama missing	Sumesh
394	25/01/2024	Interlocutory Application (I.B.C)	710102009182024	COMPANY PETITION IB (IBC)/2906(ND)2019	UTSAV SECURITIES PRIVATE LIMITED VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	5/2/2024	remove main case parties and added liquidator details in online portal.	ATIUTTAM
395	25/01/2024	Interlocutory Application (I.B.C)	710102009272024	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Sec 60(5)	6/2/2024	bookmarking compulsory.	Bendi Raviteja
396	24/01/2024	Interlocutory Application (I.B.C)	710102008872024	COMPANY PETITION IB (IBC)/271(PB)2017	PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5)	5/2/2024	affidavit address mismatch in notary. ticket not showing properly.	EKTA CHOUDHARY
397	24/01/2024	Interlocutory Application (I.B.C)	710102008982024	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	5/2/2024	section wrong. memo of parties mismatch according your online portal. address missing in affidavit. ticket put on blank side in vakalatnama. need every page sign in annexure. mention bookmarking according your index with numbering. pagination missing in pdf.	Anurag
398	25/01/2024	Interlocutory Application (I.B.C)	710102009252024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. SHAH FAHAD KHAN VS MOHAN LAL JAIN	Sec 60(5)	6/2/2024	added all respondent in online portal. 1Rs court short fee in vakalatnama. mention bookmarking with numbering.	PRANAV
399	25/01/2024	Interlocutory Application (I.B.C)	710102009312024	COMPANY PETITION IB (IBC)/1348(ND)2019	MS. MAZIA FATIMA KHAN VS MOHAN LAL JAIN	Sec 60(5)	6/2/2024	main case missing. added all respondent in online portal. date missing in vakalatnama. 1Rs court fee short in vakalatnama. bookmarking compulsory.	PRANAV
400	28/01/2024	Interlocutory Application (I.B.C)	710102009822024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS MOHAN LAL JAIN	Application under any other provisions- IBC	5/2/2024	mention bookmarking according your index with numbering.	Gaurav Joshi

401	29/01/2024	Interlocutory Application (I.B.C)	710102010072024	TRANSFER APPLICATION (IBC)/31(PB)2023	ESSAR STEELS INDIA LTD (NOW KNOWN AS ARCELORMITTAL NIPPON STEEL INDIA LTD) VS VIR JAI KHOSLA	Rule 11 of NCLT, 2016	13/02/2024	memo of parties mismatch according your online portal. added all applicant affidavit in pdf.	Raian
402	27/01/2024	Restoration Application (Companies Act)	710102009702024	COMPANY APPEAL(COMPANIES ACT)/4(ND)2024	ZX SOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	14/02/2024	restoration number mention index and prayer. added all applicant in online portal. bookmarking compulsory. vakalatnama compulsory.	MOHIT SINGH KHARAYAT
403	25/01/2024	Interlocutory Application (I.B.C)	710102009392024	COMPANY PETITION IB (IBC)/480(ND)2022	INDIAN BANK VS SUBHASH KUMAR GUPTA	Application under any other provisions- IBC	6/2/2024	section wrong.	Brijesh Kumar Tamber
404	25/01/2024	Interlocutory Application (I.B.C)	710102009202024	COMPANY PETITION IB (IBC)/170(PB)2018	AVIJIT BANERJEE VS ACIL LIMITED THROUGH RESOLUTION PROFESSIONAL RAVINDRA LOONKAR	Sec 60(5)	5/2/2024	remove double pagination.	VARSHA
405	25/01/2024	Interlocutory Application (I.B.C)	710102009372024	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory.	Mohan Lal
406	29/01/2024	Company Application(Companies Act)	710102010102024	COMPANY PETITION (COMPANIES ACT)/172(PB)2023	RAKESH JAIN VS JAIN FLEXIPACK PRIVATE LIMITED	Sec. 242(4)	5/2/2024	memo of parties missing. section wrong.	BHARAT ARORA
407	29/01/2024	Company Application(Companies Act)	710102009912024	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS MILESTONE REALCON LIMITED	Application under any other provisions	13/02/2024	section wrong online portal plz select any other applicant respondent detail fill online according to mop bookmarking compulsory and section not mention in index	MOHIT
408	26/01/2024	Interlocutory Application (I.B.C)	710102009412024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. HARIS HAMEED KHAN VS MILESTONE REALCON LIMITED	Sec 60(5)	7/2/2024	mention main case no. properly in memo of parties. added respondent in online portal. counsel details missing in memo party. need every page sign and true copy in annexure. page no. 7 to 13 mention sign. mention bookmarking according your index with numbering.	PRANAV

409	26/01/2024	Interlocutory Application (I.B.C)	710102009512024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	6/2/2024	fill all details in online portal. mention bookmarking with page numbering.	B S Deswal
410	29/01/2024	Interlocutory Application (I.B.C)	710102010152024	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS PARESH RASTOGI	Sec 66(1)	6/2/2024	page no. 186 mention English translate in pdf. counsel sign missing in prayer. date missing in prayer.	Utsav
411	25/01/2024	Restoration Application (IBC)	710102009232024	COMPANY PETITION IB (IBC)/1344(PB)2018	INCOME TAX OFFICER TDS WARD 76(1) NEW DELHI VS ALOK KUMAR AGARWAL - RESOLUTION PROFESSIONAL (M/S NOIDA SOFTWARE TECHNOLOGY PARK LIMITED)	Rule 11 of NCLT, 2016	6/2/2024	wrong filing.	Pratyaksh
412	26/01/2024	Interlocutory Application (I.B.C)	710102009482024	COMPANY PETITION IB (IBC)/725(ND)2020	ANIL KOHLI LIQUIDATOR FOR DEHRADUN HIGHWAY VS NA	Regulation 44(2), Liquidation process Regulation, 2016	7/2/2024	wrong jurisdiction.	ABHISHEK
413	29/01/2024	Interlocutory Application (I.B.C)	710102009902024	COMPANY PETITION IB (IBC)/743(ND)2022	MONOLITHIC INVESTMENT PRIVATE LIMITED (THROUGH LIQUIDATOR MR. SOURABH MODI) VS NA	Application under any other provisions- IBC	12/2/2024	case type wrong select restoration.	ankur gupta
414	27/01/2024	Interlocutory Application (I.B.C)	710102009752024	COMPANY PETITION IB (IBC)/315(ND)2022	MANOJ KUMAR ANAND VS PARUL UPADHYAY	Application under any other provisions- IBC	6/2/2024	page no. 92,94,96 are not clear. bookmarking compulsory.	MANOJ KUMAR ANAND
415	26/01/2024	Interlocutory Application (I.B.C)	710102009442024	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS PARUL UPADHYAY	Sec 60(5)	7/2/2024	mention bookmarking according with numbering. vakalatnama compulsory added in application.	Anwasha Dasgupta
416	29/01/2024	Interlocutory Application (I.B.C)	710102009882024	COMPANY PETITION IB (IBC)/204(ND)2023	MANOHAR LAL VIJ VS PARUL UPADHYAY	Sec 60(5)	7/2/2024	bookmarking compulsory.	Mrigank Kumar
417	29/01/2024	Interlocutory Application (I.B.C)	710102009842024	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS PARUL UPADHYAY	Application under any other provisions- IBC	10/2/2024	fill all details in online portal. bookmarking compulsory as per index with page nos	OM PRAKASJ VIJAY
418	26/01/2024	Interlocutory Application (I.B.C)	710102009452024	COMPANY PETITION IB (IBC)/201(ND)2021	RAJEEV RANJAN SINGH VS PARUL UPADHYAY	Application under any other provisions- IBC	13/02/2024	Section mention in index or page no 2	SATISH
419	26/01/2024	Interlocutory Application (I.B.C)	710102009462024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	7/2/2024	section wrong. counsel details missing in memo of parties.	Anwasha Dasgupta

420	25/01/2024	Interlocutory Application (I.B.C)	710102009352024	COMPANY PETITION IB (IBC)/177(ND)2019	DEVENDRA KUMAR LODHA VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	14/02/2024	bookmarking compulsory as per index with page nos	DEVENDRA KUMAR
421	27/01/2024	Restoration Application (Companies Act)	710102009612024	COMPANY APPEAL(COMPANIES ACT)/13(ND)2023	RAJEEV RANJAN SINGH VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Any other provision - Govt body	7/2/2024	due payment for application. restoration application mention in index. VAKALATNAMA MISSING DOUBLE ENTRY IN BASIC DETAILS	KARAN
422	27/01/2024	Restoration Application (Companies Act)	710102009642024	COMPANY APPEAL(COMPANIES ACT)/823(ND)2019	KAILASHNATH VISHWANATH SHARMA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	7/2/2024	both application filed separately. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Parul Madaan
423	27/01/2024	Interlocutory Application (I.B.C)	710102009592024	COMPANY PETITION IB (IBC)/228(ND)2023	ESHA MAHAJAN & ORS. VS VIKAS BHASIN	Rule 11 of NCLT, 2016	7/2/2024	due payment section 32. added all applicant in online portal. vakalatnama compulsory.	Nithin
424	26/01/2024	Interlocutory Application (I.B.C)	710102009492024	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUAMR LIQUIDATOR VS M/S PEARL VISION PVT LTD.	Regulation 44(2), Liquidation process Regulation, 2016	12/2/2024	section wrong chose 44(2) in online portal and pdf. .	CA ANIL KUMAR
425	28/01/2024	Interlocutory Application (I.B.C)	710102009832024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS M/S PEARL VISION PVT LTD.	Application under any other provisions- IBC	7/2/2024	affidavit address mismatch in notary. mention bookmarking according your index with numbering.	Gaurav Joshi
426	27/01/2024	Interlocutory Application (I.B.C)	710102009602024	COMPANY PETITION IB (IBC)/438(PB)2018	ANIL KUAMR LIQUIDATOR VS PIXION MEDIA PVT LTD.	Regulation 44(2), Liquidation process Regulation, 2016	12/2/2024	section wrong chose 44(2) in pdf idex or page 2	CA ANIL KUMAR
427	29/01/2024	Interlocutory Application (I.B.C)	710102010042024	COMPANY PETITION IB (IBC)/509(ND)2020	IP ANIL MATTA VS PIXION MEDIA PVT LTD.	Application under any other provisions- IBC	8/2/2024	mention bookmarking with page numbering.	Anil Matta
428	29/01/2024	Interlocutory Application (I.B.C)	710102010032024	COMPANY PETITION IB (IBC)/736(ND)2023	NITIN NARANG VS VIKAS VERMA	Application under any other provisions- IBC	8/2/2024	remove double pagination. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign. bookmarking compulsory.	MOHD AZEEM
429	29/01/2024	Interlocutory Application (I.B.C)	710102009972024	COMPANY PETITION IB (IBC)/607(PB)2020	HARVINDER SINGH VS COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	8/2/2024	fill all details in online portal. bookmarking compulsory.	Sanju Kumar

430	30/01/2024	Interlocutory Application (I.B.C)	710102010192024	COMPANY PETITION IB (IBC)/124(ND)2023	VINEET GUPTA VS COC OF M.B. MALLS PVT. LTD.	Sec 12(2)	8/2/2024	counsel details missing in memo of parties. mention bookmarking according your index with numbering.	Abhishek Parmar
431	29/01/2024	Interlocutory Application (I.B.C)	710102009872024	COMPANY PETITION IB (IBC)/124(ND)2023	ANIL SEETARAM VAIDYA VS COC OF M.B. MALLS PVT. LTD.	Rule 11 of NCLT, 2016	8/2/2024	main case missing in online portal. section not mention in index. 25Rs welfare fee and date missing in vakalatnama. need every page true copy in annexure.	Mishra Legals
432	29/01/2024	Interlocutory Application (I.B.C)	710102010082024	TRANSFER APPLICATION (IBC)/32(PB)2023	ESSAR STEELS INDIA LTD (NOW KNOWN AS ARCELORMITTAL NIPPON STEEL INDIA LTD) VS VIR JAI KHOSLA	Rule 11 of NCLT, 2016	13/02/2024	memo of parties mismatch according your online portal.	Raian
433	27/01/2024	Interlocutory Application (I.B.C)	710102009742024	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA LIQUIDATOR OF C&C CONSTRUCTIONS LIMITED VS VIR JAI KHOSLA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/2/2024	case type wrong choose Interlocutory Application(IBC) Liquidation. section wrong choose section 33 in online portal. bookmarking as per index with page nos	Raian
434	30/01/2024	Interlocutory Application (I.B.C)	710102010412024	COMPANY PETITION IB (IBC)/366(ND)2021	MARK - E COMMERCE PRIVATE LIMITED VS MAK MOBILITY PRIVATE LIMITED	Application under any other provisions- IBC	13/02/2024	memo of parties mismatch according your online portal. address missing in affidavit. mention bookmarking properly with numbering.	RAJ KUMAR
435	30/01/2024	Interlocutory Application (I.B.C)	710102010402024	COMPANY PETITION IB (IBC)/985(ND)2018	ENGINEERED FACILITY MANAGEMENT SERVICES VS EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	5/2/2024	page no. 18 to 30 are not clear. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering.	ANAND
436	31/01/2024	Interlocutory Application (I.B.C)	710102010742024	COMPANY PETITION IB (IBC)/2504(ND)2019	UNIVERSAL POLYCHEM INDIA PVT LTD. VS VINOD KR CHAURASIA	Sec 60(5)	5/2/2024	memo of parties mismatch according your online portal. need every page sign and true copy in annexure.	BHAWANS HU
437	31/01/2024	Interlocutory Application (I.B.C)	710102010682024	COMPANY PETITION IB (IBC)/391(ND)2023	OMKAR NESTS PRIVATE LIMITED VS KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	15/02/2024	applicant respondent fill online as per memo of parties	Eshna Kumar

438	30/01/2024	Interlocutory Application (I.B.C)	710102010662024	COMPANY PETITION IB (IBC)/791(ND)2022	RAJNEESH NAGAR VS SANDEEP KUMAR BHATT RESOLUTION PROFESSIONAL & ANR	Rule 11 of NCLT, 2016	6/2/2024	section wrong	Shaurya Shyam
439	30/01/2024	Interlocutory Application (I.B.C)	710102010352024	COMPANY PETITION IB (IBC)/835(ND)2022	BHOOPESH GUPTA VS SANDEEP KUMAR BHATT RESOLUTION PROFESSIONAL & ANR	Application under any other provisions- IBC	8/2/2024	mention bookmarking with numbering.	VISHAL
440	30/01/2024	Company Appeal (IBC)	710102010592024	COMPANY PETITION IB (IBC)/1528(PB)2018	SHRI FELIX MATHEW VS MR JATIN MADAN LIQUIDATOR FOR MS KASHYAP MOTORS INDIA PVT LTD	Sec 42	8/2/2024	Respondent address missed memo party missed list fo date and events breif synopsis missed book marking missed with pagination according your index need to sign on every page need to true copy sign on every annexure	Ashiwan mishra
441	1/2/2024	Interlocutory Application (I.B.C)	710102010932024	COMPANY PETITION IB (IBC)/882(ND)2020	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS ATUL MITTAL RESOLUTION PROFESSIONAL	Sec 60(5)	8/2/2024	page no. 156 are not clear. date missing in vakalatnama. mention bookmarking according your index with numbering.	Sourav Roy
442	30/01/2024	Interlocutory Application (I.B.C)	710102010382024	COMPANY PETITION IB (IBC)/836(ND)2022	BHOOPESH GUPTA VS ATUL MITTAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	8/2/2024	mention bookmarking with numbering.	VISHAL
443	30/01/2024	Interlocutory Application (I.B.C)	710102010322024	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK VS ATUL MITTAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	8/2/2024	remove double pagination.	RAJIV MALIK
444	31/01/2024	Interlocutory Application (I.B.C)	710102010782024	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH VS PRADEEP TAYAL	Rule 11 of NCLT, 2016	12/2/2024	section wrong and page no.425,449-450,453-460,510-512,515-516, not clear page	harshit kumar Rawat
445	30/01/2024	Interlocutory Application (I.B.C)	710102010272024	COMPANY PETITION IB (IBC)/496(ND)2018	MANAN SINGH VS M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	8/2/2024	page no. 56,57 are not clear. date missing in vakalatnama. mention bookmarking with numbering.	SHREE PRAKASH SINHA
446	30/01/2024	Interlocutory Application (I.B.C)	710102010332024	COMPANY PETITION IB (IBC)/496(ND)2018	KIRAN SINGH VS M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	8/2/2024	date missing in vakalatnama. mention bookmarking with numbering.	SHREE PRAKASH SINHA
447	30/01/2024	Interlocutory Application (I.B.C)	710102010342024	COMPANY PETITION IB (IBC)/496(ND)2018	PARIJAT PARIMAL VS M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	8/2/2024	date missing in vakalatnama. mention bookmarking with numbering.	SHREE PRAKASH SINHA

448	30/01/2024	Interlocutory Application (I.B.C)	710102010312024	COMPANY PETITION IB (IBC)/496(ND)2018	SHEKHAR KUMAR VS M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	8/2/2024	page no. 50,51 are not clear. date missing in vakalatnama. mention bookmarking with numbering.	SHREE PRAKASH SINHA
449	30/01/2024	Interlocutory Application (I.B.C)	710102010362024	COMPANY PETITION IB (IBC)/208(ND)2023	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS PRAVIN KUMAR MALHOTRA	Rule 11 of NCLT, 2016	9/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Jai
450	30/01/2024	Interlocutory Application (I.B.C)	710102010262024	COMPANY PETITION IB (IBC)/496(ND)2018	KIRTI SINGH VS M/S. APEX HEIGHTS PVT. LTD.	Regulation 39(8), CIRP Regulations, 2016	8/2/2024	date missing in vakalatnama. mention bookmarking with numbering.	SHREE PRAKASH SINHA
451	30/01/2024	Interlocutory Application (I.B.C)	710102010502024	COMPANY PETITION IB (IBC)/152(ND)2022	PRATIM BAYAL VS UMESH PADIA	Application under any other provisions- IBC	9/2/2024	section wrong.	Brijesh Kumar Tamber
452	30/01/2024	Interlocutory Application (I.B.C)	710102010422024	COMPANY PETITION IB (IBC)/202(PB)2017	MAHENDER KUMAR KHANDELWAL VS UMESH PADIA	Sec 60(5), Rule 11 of NCLT, 2016	9/2/2024	pdf not clear.	MISHA
453	30/01/2024	Interlocutory Application (I.B.C)	710102010222024	COMPANY PETITION IB (IBC)/800(PB)2022	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED VS UMESH PADIA	22(3)a	9/2/2024	3Rs court fee missing in vakalatnama. bookmarking compulsory with numbering. true copy signature	RAJAT
454	30/01/2024	Interlocutory Application (I.B.C)	710102010562024	COMPANY PETITION IB (IBC)/888(PB)2022	RUDRA BUILDWELL PROJECTS PRIVATE LIMITED VS NEERAJ KUMAR DUBEY AND OTHERS	Rule 11 of NCLT, 2016	9/2/2024	section wrong.	Akshat Gupta
455	1/2/2024	Interlocutory Application (I.B.C)	710102010942024	COMPANY PETITION IB (IBC)/889(ND)2019	RABINDRA KUMAR MINTRI VS NEERAJ KUMAR DUBEY AND OTHERS	Application under any other provisions- IBC	12/2/2024	mention bookmarking according your index with numbering.	Rachit
456	30/01/2024	Interlocutory Application (I.B.C)	710102010452024	COMPANY PETITION IB (IBC)/724(ND)2021	UNITED ARTLOGISTICS PRIVATE LIMITED VS NEERAJ KUMAR DUBEY AND OTHERS	Sec 12(2)	12/2/2024	bookmarking compulsory.	ADHISH SRIVASTAVA
457	31/01/2024	Interlocutory Application (I.B.C)	710102010902024	COMPANY PETITION IB (IBC)/987(ND)2019	PANKAJ KHETAN VS NEERAJ KUMAR DUBEY AND OTHERS	Sec 60(5)	12/2/2024	fill all details in online portal.	Harshit Agarwal
458	1/2/2024	Interlocutory Application (I.B.C)	710102010922024	COMPANY PETITION IB (IBC)/113(ND)2021	ONE CITY INFRASTRUCTURE PVT. LTD. VS ADWIK HOMES PVT. LTD.	Sec 60(5)	12/2/2024	added all respondent in online portal. mention bookmarking with numbering.	Ashutosh
459	31/01/2024	Interlocutory Application (I.B.C)	710102010842024	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN VS ADWIK HOMES PVT. LTD.	Any other provision - Govt body	12/2/2024	section wrong and vakalatnama missing	GAURAV MALIK

460	31/01/2024	Interlocutory Application (I.B.C)	710102010862024	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN VS EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	12/2/2024	page no.33-34,38-54,75-79 not clear page and vakalatnama missing	GAURAV MALIK
461	31/01/2024	Interlocutory Application (I.B.C)	710102010692024	COMPANY PETITION IB (IBC)/391(ND)2023	OMKAR NESTS PRIVATE LIMITED VS KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	14/02/2024	applicant respondent fill online according to mop co number wrong in prayer	Eshna Kumar
462	31/01/2024	Interlocutory Application (I.B.C)	710102010852024	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN VS KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	vakalatnama missing	GAURAV MALIK
463	31/01/2024	Company Application(Companies Act)	710102010872024	COMPANY PETITION (COMPANIES ACT)/50(PB)2023	UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	12/2/2024	vakalatnama missing	KNM & Partners
464	31/01/2024	Interlocutory Application (I.B.C)	710102010772024	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH VS PRADEEP TAYAL	Sec 66(1)	12/2/2024	page no.443,450,455,459,467-468,474-478,528-534, not clear page	harshit kumar Rawat
465	1/2/2024	Interlocutory Application (I.B.C)	710102011022024	COMPANY PETITION IB (IBC)/255(PB)2023	ATHAR ZIA VS PRADEEP TAYAL	Application under any other provisions- IBC	12/2/2024	memo of parties missing in index. applicant sign missing in prayer. affidavit address mismatch in notary.	Abhay Gupta
466	1/2/2024	Interlocutory Application (I.B.C)	710102011162024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	12/2/2024	vakalatnama compulsory.	Shikhar Kumar
467	1/2/2024	Interlocutory Application (I.B.C)	710102011082024	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS NA	Application under any other provisions- IBC	7/2/2024	remove main case parties in online portal. vakalatnama compulsory.	KAMALL
468	2/2/2024	Interlocutory Application (I.B.C)	710102011292024	COMPANY PETITION IB (IBC)/381(ND)2021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT, 2016	13/02/2024	please remove application heading from main case and bookmarking compulsory and primal enterprises detail not fill on online portal	Angad
469	1/2/2024	Interlocutory Application (I.B.C)	710102011042024	COMPANY PETITION IB (IBC)/2690(ND)2019	LAXMI STEELS VS AISHWARYA MOHAN GEHRANA	Rule 11 of NCLT, 2016	6/2/2024	mention bookmarking according your index with numbering.	ANSHUJ DHINGRA

470	2/2/2024	Interlocutory Application (I.B.C)	710102011462024	COMPANY PETITION IB (IBC)/718(ND)2023	PK HEALTHCARE PRIVATE LIMITED VS WIKREATE WORLDWIDE PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	page no. missing in index and memo party missing and section wrong and bookmarking compulsory and sign missing in application page and notary missing in affidavit	VIKAS
471	3/2/2024	Interlocutory Application (I.B.C)	710102011482024	COMPANY PETITION IB (IBC)/886(ND)2022	PRADEEP KUMAR RAY VS WIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	6/2/2024	page 119 are cut. remove double pagination. mention bookmarking with numbering.	MEENU SHARMA
472	2/2/2024	Interlocutory Application (I.B.C)	710102011412024	COMPANY PETITION IB (IBC)/311(ND)2023	INDIA RESURGENCE ARC PRIVATE LIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	memo of parties missing. bookmarking compulsory.	Angad
473	1/2/2024	Interlocutory Application (I.B.C)	710102011072024	COMPANY PETITION IB (IBC)/324(ND)2022	COMMITTEE OF CREDITOR OF M/S HN REACON PRIVATE LIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATE LIMITED	22(3)a	9/2/2024	fill all details in online portal. 25Rs welfare and 3Rs court fee missing in vakalatnama. mention bookmarking with numbering.	Yashoj
474	2/2/2024	Interlocutory Application (I.B.C)	710102011222024	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS SGS CONSTRUCTION & DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	page no. missing in index and page no.13-16 not clear page and bookmarking compulsory	Bhavana Duhoon
475	1/2/2024	Review Application (IBC)	710102011102024	COMPANY PETITION IB (IBC)/1221(ND)2018	KOTAK MAHINDRA BANK LIMITED VS MS. ANJU AGARWAL	Rule 11 of NCLT, 2016	12/2/2024	section not mention in index. case type wrong. bookmarking compulsory.	Gulshan Kr.
476	1/2/2024	Interlocutory Application (I.B.C)	710102011052024	COMPANY PETITION IB (IBC)/25(ND)2023	UMESH GUPTA VS MS. ANJU AGARWAL	Application under any other provisions- IBC	12/2/2024	fill all details in online portal. mention bookmarking with numbering.	UMESH
477	2/2/2024	Interlocutory Application (I.B.C)	710102011432024	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS MS. ANJU AGARWAL	Application under any other provisions- IBC	12/2/2024	page no. missing in index and application page	PRAVEEN
478	1/2/2024	Interlocutory Application (I.B.C)	710102011142024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 43(1) r/w Sec 44 (1)	13/02/2024	section wrong. added all respondent in online portal. vol 8,9 are not clear. page no. 2508 to 2522,2524 are not clear.	Sanjay Bhatt
479	1/2/2024	Company Appeal (IBC)	710102011062024	COMPANY PETITION IB (IBC)/20(ND)2022	FLAT BUYER ASSOCIATION VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	file incomplete please do properly	VIJAY KASANA

480	1/2/2024	Interlocutory Application (I.B.C)	710102011112024	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS MIS TRIKALP LAMINATES IND. P. LTD	Rule 11 of NCLT, 2016	12/2/2024	memo of parties. need every page sign and true copy in annexure.	VISHAL
481	1/2/2024	Interlocutory Application (I.B.C)	710102011182024	COMPANY PETITION IB (IBC)/560(ND)2022	ASHISH SINGH VS MIS TRIKALP LAMINATES IND. P. LTD	Application under any other provisions- IBC	12/2/2024	remove double pagination. mention bookmarking according your index with numbering.	Megha
482	1/2/2024	Interlocutory Application (I.B.C)	710102011202024	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS SHRI KRISHAN DHINGRA	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy in annexure.	ARV CHAMBERS LAW
483	1/2/2024	Interlocutory Application (I.B.C)	710102011012024	COMPANY PETITION IB (IBC)/564(ND)2023	SHEEZA ZIA VS SHRI KRISHAN DHINGRA	Application under any other provisions- IBC	12/2/2024	memo of parties missing in index. counsel sign missing in memo of parties. applicant sign in prayer. affidavit address mismatch in notary.	Abhay Gupta
484	2/2/2024	Interlocutory Application (I.B.C)	710102011312024	COMPANY PETITION IB (IBC)/381(ND)2021	PIRAMAL ENTERPRISES LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT, 2016	12/2/2024	bookmarking missing and remove application heading from main case	Angad
485	2/2/2024	Company Application(Companies Act)	710102011352024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2022	INTEGRAL BIOSCIENCES PRIVATE LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT	12/2/2024	proof service missing	Ashutosh
486	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	12/2/2024	date missing in index and section not mention in index and applicant and respondent detail mismatch in online portal and respondent detail missing on online portal and sign missing in application page and page no.13-26 not clear page and court fee 1rs.missing	PRAVEEN KUMAR
487	2/2/2024	Interlocutory Application (I.B.C)	710102011342024	COMPANY PETITION IB (IBC)/472(ND)2023	JAMBUDWIP EXPORTS AND IMPORTS LIMITED VS MOHINDER SINGH	Sec 60(5)	12/2/2024	section wrong and vakatnama missing	BHUPINDER MANI KHURANA
488	1/2/2024	Interlocutory Application (I.B.C)	710102011152024	COMPANY PETITION IB (IBC)/1083(PB)2018	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 66(1)	13/02/2024	section wrong. vol 8,9 are not clear. page no. 2504,2505,2508 to 2521,2524,2525 are not clear.	Sanjay Bhatt

489	3/2/2024	Interlocutory Application (I.B.C)	710102011632024	COMPANY PETITION IB (IBC)/22(PB)2018	DINESH KUMAR VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	13/02/2024	memo of parties mismatch according your online portal. section not mention in index. need every page sign and true copy in annexure. 1Rs court fee short in vakalatnama. date missing in vakalatnama. bookmarking compulsory.	PRAVEEN KUMAR
490	27/01/2024	Interlocutory Application (I.B.C)	710102009692024	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS COMMITTEE OF CREDITORS THROUGH SOLE COC MEMBER: HVR INDUSTRIES PVT. LTD.	Rule 11 of NCLT, 2016	14/02/2024	both application file separately according to prayer	ANSHUJ DHINGRA
491	3/2/2024	Interlocutory Application (I.B.C)	710102011642024	COMPANY PETITION IB (IBC)/694(ND)2022	ANIL KUMAR MITTAL VS ATUL AGNIHOTRI	Application under any other provisions- IBC	13/02/2024	mention bookmarking according your index with numbering.	Anil Kumar Mittal
492	2/2/2024	Interlocutory Application (I.B.C)	710102011302024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS \$HUBH KAMNA BUILDTECH PVT. LTD.	Sec 60(5)	13/02/2024	page no.25,28,30,43,44,46,55-57,128, not clear page and true copy sign missing	Anjaneya
493	3/2/2024	Interlocutory Application (I.B.C)	710102011692024	COMPANY PETITION IB (IBC)/613(ND)2019	DEBASHIS NANDA VS AXIS BANK LIMITED	Sec 60(5)	13/02/2024	page no. 50 are not clear. bookmarking compulsory.	Gaurav Joshi
494	24/01/2024	Interlocutory Application (I.B.C)	710102008892024	COMPANY PETITION IB (IBC)/1397(PB)2019	KRISHNA KUMARI VS NARENDRA KUMAR SHARMA	Sec 60(5)	5/2/2024	case type wrong. section wrong. NCLT order missing.	RADHIKA GOEL
495	25/01/2024	Interlocutory Application (I.B.C)	710102009282024	COMPANY PETITION IB (IBC)/1344(PB)2018	INCOME TAX OFFICER TDS WARD - 76(1) NEW DELHI VS SH ALOK KUMAR AGARWAL RESOLUTION PROFESSIONA NOIDA SOFTWARE TECHNOLOGY PARK LIMITED	Rule 11 of NCLT, 2016	6/2/2024	wrong filing.	Pratyaksh
496	3/2/2024	Interlocutory Application (I.B.C)	710102011552024	COMPANY PETITION IB (IBC)/402(ND)2023	AMIT KUMRA VS STATE BANK OF INDIA	Rule 154 (1)	7/2/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Sonam

497	2/2/2024	Interlocutory Application (I.B.C)	710102011392024	COMPANY PETITION IB (IBC)/1529(ND)2019	RAM KRISHAN GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	memo of parties missing. affidavit address mismatch in notary. ticket put on blank side in vakalatnama. main case missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	lakshay sawhney
498	2/2/2024	Interlocutory Application (I.B.C)	710102011382024	COMPANY PETITION IB (IBC)/1529(ND)2019	HEMA GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	13/02/2024	memo party missing and 12 not clear page and page no.14,15 cut page	lakshay sawhney
499	6/2/2024	Interlocutory Application (I.B.C)	710102012272024	COMPANY PETITION IB (IBC)/987(ND)2019	RITA KAPUR VS PANKAJ KHETAN RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	8/2/2024	page no. 15 are missing.	RANVIR
500	5/2/2024	Company Application(Companies Act)	710102011952024	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	MR. SURENDER KUMAR GUPTA VS J.M. HOUSING LTD.	Rule 11 of NCLT	12/2/2024	added all applicant in online portal. added all respondent in online portal. mention all applicant affidavit in pdf. main case no. missing in memo of parties.	Eshna Kumar
501	5/2/2024	Interlocutory Application (I.B.C)	710102011822024	COMPANY PETITION IB (IBC)/449(PB)2019	AMARJEET KAUR VS M/S PIYUSH COLONISERS LTD.	Rule 11 of NCLT, 2016	12/2/2024	fill all details in online portal. added all respondent in online portal. need every page true copy in annexure. mention bookmarking with numbering. 1Rs court fee short in vakalatnama. ticket not showing in vakalatnama.	RAGHU VASISHTH
502	5/2/2024	Interlocutory Application (I.B.C)	710102011892024	COMPANY PETITION IB (IBC)/607(PB)2023	SKYHIGH TECHNOBUILD PRIVATE LIMITED VS PROPLARITY INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	Fill applicant respondent detail online as per memo of parties.	Harsh Gattani
503	5/2/2024	Interlocutory Application (I.B.C)	710102011942024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS LIMITED VS PUBLIC WORKS DEPARTMENT	Sec 60(5)	13/02/2024	vakalatnama missing	Sanjay Bhatt

504	6/2/2024	Interlocutory Application (I.B.C)	710102012322024	COMPANY PETITION IB (IBC)/259(PB)2021	PRABHJIT SINGH SONI VS GARG BUILDERS	Sec 60(5)	13/02/2024	True copy sign missing on annexures	Swarnika Agarwal
505	3/2/2024	Interlocutory Application (I.B.C)	710102011662024	COMPANY PETITION IB (IBC)/1771(ND)2018	RAVI SHARMA VS NILESH SHARMA	Sec 60(5)	13/02/2024	fill all details in online portal. main case wrong. date and place missing in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. page no. 3 to 26 mention every page sign. bookmarking compulsory.	SRI & ASSOCIATES
506	5/2/2024	Interlocutory Application (I.B.C)	710102011972024	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR WOOLWAYS INDIA LTD VS NILESH SHARMA	Sec 60(5)	13/02/2024	section wrong	Sajeve Bhushan Deora
507	5/2/2024	Interlocutory Application (I.B.C)	710102011962024	COMPANY PETITION IB (IBC)/755(PB)2018	RAKESH RAWAT VS NILESH SHARMA	Sec 60(5)	13/02/2024	applicant and respondent detail not fill on online portal and page no.23-47,51-57,65-96 not clear page and page numbering missing in bookmarking	Yashvardhan Singh
508	3/2/2024	Interlocutory Application (I.B.C)	710102011502024	COMPANY PETITION IB (IBC)/2068(ND)2019	RAJIV BAJAJ VS UNION BANK OF INDIA	Sec 60(5)	13/02/2024	counsel details missing in memo party. mention bookmarking with numbering.	RAJIV
509	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATE LIMITED VS JAKSON LIMITED	Rule 11 of NCLT, 2016	13/02/2024	section wrong. mention bookmarking with numbering.	ANAND PRAKASH
510	4/2/2024	Interlocutory Application (I.B.C)	710102011762024	COMPANY PETITION IB (IBC)/820(PB)2022	MR. SERVAGAYA JAIN VS MR. DEEPAK MAINI	Sec 60(5)	13/02/2024	sign missing in application page and bookmarking compulsory	SHANKARI MISHRA
511	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)2019	DIRECTOR GENERAL OF GST INTELLIGENCE VS NICE PROJECT LIMITED	Sec 30	13/02/2024	case type wrong choose IA(IBC)Plan. memo of parties not mention in index. counsel sign missing in index.	Aniruddha Deshmukh
512	3/2/2024	Interlocutory Application (I.B.C)	710102011622024	COMPANY PETITION IB (IBC)/596(ND)2023	ANKUSH MUNJAL VS NICE PROJECT LIMITED	Rule 11 of NCLT, 2016	13/02/2024	bookmarking compulsory.	Alok

513	6/2/2024	Interlocutory Application (I.B.C)	710102012142024	COMPANY PETITION IB (IBC)/260(ND)2023	IP ANIL KUMAR VS KUNAL KHANNA	Application under any other provisions- IBC	13/02/2024	bookmarking compulsory.	Devvart
514	6/2/2024	Interlocutory Application (I.B.C)	710102012052024	COMPANY PETITION IB (IBC)/51(ND)2023	RAJIV BAJAJ VS KUNAL KHANNA	Application under any other provisions- IBC	13/02/2024	mention bookmarking with numbering.	RAJIV
515	5/2/2024	Interlocutory Application (I.B.C)	710102011922024	COMPANY PETITION IB (IBC)/734(PB)2022	BINOD KUMAR SINGH VS JITENDER KUMAR	Application under any other provisions- IBC	13/02/2024	66-67 not clear page and vakalatnama missing	Kushal
516	5/2/2024	Interlocutory Application (I.B.C)	710102012012024	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS MR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	14/02/2024	mention bookmarking with numbering.	RANJAN
517	5/2/2024	Interlocutory Application (I.B.C)	710102011992024	COMPANY PETITION IB (IBC)/160(PB)2017	LEVCON VALVES PRIVATE LIMITED VS MR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Rule 11 of NCLT, 2016	14/02/2024	section wrong. remove main case party in online portal added liquidator details in online portal.	MANSUMY ER SINGH
518	6/2/2024	Interlocutory Application (I.B.C)	710102012102024	COMPANY PETITION IB (IBC)/757(ND)2023	AMAZON WHOLESALE (INDIA) PRIVATE LIMITED VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/02/2024	applicant and respondent detail mismatch on online portal and vakalantma missing	Saurabh
519	5/2/2024	Interlocutory Application (I.B.C)	710102011902024	COMPANY PETITION IB (IBC)/766(ND)2023	ANJU AGARWAL VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	13/02/2024	page no.13-14 not clear page and welfare and court fee missing in vakalatnama	NIBRUTI SAMAL
520	6/2/2024	Interlocutory Application (I.B.C)	710102012122024	COMPANY PETITION IB (IBC)/285(ND)2023	ANIL KUMAR VS DEEPAK SHARMA	Application under any other provisions- IBC	13/02/2024	bookmarking compulsory.	Devvart
521	3/2/2024	Interlocutory Application (I.B.C)	710102011582024	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES THROUGH ITS RESOLUTION PROFESSIONAL VS DEEPAK SHARMA	Sec 60(5)	13/02/2024	fill all details in online portal. due payment section (12). memo of parties.	Yugam Taneja
522	6/2/2024	Interlocutory Application (I.B.C)	710102012092024	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS DEEPAK SHARMA	Regulation 44(2), Liquidation process Regulation, 2016	13/02/2024	section wrong. memo of parties missing. need every page sign and true copy in annexure. mention bookmarking according your index with numbering.	Sanampret
523	5/2/2024	Interlocutory Application (I.B.C)	710102011832024	COMPANY PETITION IB (IBC)/1333(ND)2018	RAJENDER KUMAR JAIN VS DEEPAK SHARMA	Sec 60(5)	13/02/2024	VAKALATNAMA MISSING AND MASTER INDEX CUT	Kushal

524	6/2/2024	Interlocutory Application (I.B.C)	710102012072024	COMPANY PETITION IB (IBC)/282(ND)2023	IP ANIL KUMAR VS C. L. SHARMA	Application under any other provisions- IBC	13/02/2024	bookmarking compulsory.	Devvart
525	6/2/2024	Interlocutory Application (I.B.C)	710102012302024	COMPANY PETITION IB (IBC)/449(PB)2019	CHHOTE LAL SHARMA VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	13/02/2024	page no. 44,45 are not clear. vakalatnama are cut. bookmarking compulsory.	PRADEEP KUMAR KAUSHIK
526	5/2/2024	Interlocutory Application (I.B.C)	710102012022024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	13/02/2024	mention bookmarking according your index with numbering.	Sanampret
527	6/2/2024	Interlocutory Application (I.B.C)	710102012242024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS GURSHARAN SINGH	Sec 66(1)	15/02/2024	3Rs court fee missing in vakalatnama. mention bookmarking with numbering.	GULSHAN KUMAR GUPTA
528	6/2/2024	Interlocutory Application (I.B.C)	710102012282024	COMPANY PETITION IB (IBC)/2239(ND)2019	BALRAM SINGH VS SONI INFRA TECH PVT LTD	Sec 60(5),Sec. 12A,Rule 11 of NCLT, 2016	14/02/2024	vakalatnama compulsory.	Saurabh
529	6/2/2024	Interlocutory Application (I.B.C)	710102012212024	COMPANY PETITION IB (IBC)/373(PB)2018	KUTCH CHEMICAL INDUSTRIES LTD VS STATE TAX OFFICER	Sec 60(5)	15/02/2024	main case missing in online portal. need every page sign in pdf. bookmarking compulsory.	Mukund P Unny
530	6/2/2024	Interlocutory Application (I.B.C)	710102012262024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS GRAND TECHNOLOGY RESOURCES INDIA PRIVATE LIMITED	Sec 60(5)	14/02/2024	3Rs court fee missing in vakalatnama. mention bookmarking compulsory.	GULSHAN KUMAR GUPTA
531	6/2/2024	Interlocutory Application (I.B.C)	710102012332024	COMPANY PETITION IB (IBC)/477(ND)2023	ANKIT GOEL RP OF M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS TRIPURA STATE ELECTRICITY CORPORATION LIMITED AND ORS.	Sec 60(5)	14/02/2024	page no. 29,34,35 to 37 are not clear.	AMAR VIVEK
532	6/2/2024	Interlocutory Application (I.B.C)	710102012172024	COMPANY PETITION IB (IBC)/750(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS MEERA GOYAL	Rule 11 of NCLT, 2016	14/02/2024	section wrong. memo of parties missing. page no. 10 mention english translate copy in pdf. page no. 66 are not clear. vakalatnama compulsory.	VISHAKHA
533	6/2/2024	Interlocutory Application (I.B.C)	710102012252024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS GURSHARAN SINGH	Sec 66(1)	14/02/2024	due payment section 60(5). 3Rs court fee missing in vakalatnama. mention bookmarking with numbering.	GULSHAN KUMAR GUPTA

534	6/2/2024	Interlocutory Application (I.B.C)	710102012202024	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SHYAM BIHARI	Rule 11 of NCLT, 2016	14/02/2024	section wrong. memo of parties missing. page no. 10 mention english translate copy in pdf. page no. 66 are not clear. vakalatnama compulsory.	VISHAKHA
535	6/2/2024	Interlocutory Application (I.B.C)	710102012182024	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS PRASHANT GOYAL	Rule 11 of NCLT, 2016	14/02/2024	section wrong. memo of parties missing. page no. 66 are not clear. page no. 10 mention English translate copy in pdf. vakalatnama compulsory.	VISHAKHA
536	6/2/2024	Interlocutory Application (I.B.C)	710102012222024	COMPANY PETITION IB (IBC)/449(PB)2019	M/S PIYUSH COLONISERS LTD. VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	14/02/2024	memo of parties mismatch according your online portal. page no. 45 mention english translate copy on pdf. bookmarking compulsory.	PRADEEP KUMAR KAUSHIK
537	6/2/2024	Interlocutory Application (I.B.C)	710102012162024	COMPANY PETITION IB (IBC)/748(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS AKASH GOYAL	Rule 11 of NCLT, 2016	14/02/2024	section wrong. memo of parties. page no. 10 mention english translate copy in annexure. page no. 66 are not clear. vakalatnama compulsory.	VISHAKHA
538	30/01/2024	Company Appeal (IBC)	710102010582024	COMPANY PETITION IB (IBC)/1528(PB)2018	SMT SARITA VS JATIN MADAN	Sec 42	8/2/2024	"Respon dent address missed memo party missed list fo date and events breif synopsis missed book marking missed with pagination according your index need to sign on every page need to true copy sign on every annexure "	Ashiwani mishra
539	29/01/2024	Interlocutory Application (I.B.C)	710102010052024	COMPANY PETITION IB (IBC)/16(PB)2017	SHYAM ARORA VS JATIN MADAN	Sec 60(5)	8/2/2024	all applicant added in online portal. mention all applicant affidavit in pdf. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. mention bookmarking properly with numbering.	Purnima Saini

540	29/01/2024	Interlocutory Application (I.B.C)	710102009992024	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEYA SHYAM YADAV VS MR. AMARJIT SINGH KALARA & ORS.	Application under any other provisions- IBC	8/2/2024	wrong filing. filed additional documents.	ASHOK
541	7/2/2024	Interlocutory Application (I.B.C)	710102012852024	COMPANY PETITION IB (IBC)/237(ND)2019	SMT. SUSHILA LAKHOTIA VS ATUL MITTAL	Sec 60(5)	15/02/2024	bookmarking compulsory.	HARSHAL KUMAR
542	7/2/2024	Interlocutory Application (I.B.C)	710102012752024	COMPANY PETITION IB (IBC)/127(PB)2023	AMIT GOEL RESOLUTION PROFESSIONAL VS JAIDEEP SINGH JOHAR	Application under any other provisions- IBC	12/2/2024	added all respondent in online portal. ticket not showing properly.	Rashi Gupta
543	7/2/2024	Interlocutory Application (I.B.C)	710102012502024	COMPANY PETITION IB (IBC)/630(ND)2023	VIMAL PLAST (INDIA) PRIVATE LIMITED VS D R INTERNATIONAL PRIVATE LIMITED	Sec 60(5)	14/02/2024	UNDER SECTION 60(5) READ WITH SECTION 65 mention in index	Vishal
544	7/2/2024	Interlocutory Application (I.B.C)	710102012862024	COMPANY PETITION IB (IBC)/237(ND)2019	DHARAM COLD STORAGE PVT LTD VS ATUL MITTAL	Sec 60(5)	13/02/2024	page no.34,36,37-38,39, not clear page	HARSHAL KUMAR
545	7/2/2024	Interlocutory Application (I.B.C)	710102012702024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	due payment for application. ticket put on blank side in vakalatnama. date and main case missing in vakalatnama. mention bookmarking with numbering. fill all details in online portal.	OM PRAKASH
546	6/2/2024	Interlocutory Application (I.B.C)	710102012352024	COMPANY PETITION IB (IBC)/337(ND)2022	SAJJAN KUMAR DOKANIA VS MRS. JAGI MANGAT PANDA	Application under any other provisions- IBC	13/02/2024	page no. 56,65,72 are not clear. remove double pagination.	VINOD KUMAR
547	7/2/2024	Miscellaneous Application (IBC)	710102012512024	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS PANKAJ ARORA	Sec 60(5)	13/02/2024	case type wrong and 53 not clear page and applicant and respondent detail incomplete on online portal	AWNISH
548	7/2/2024	Interlocutory Application (I.B.C)	710102012732024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS PANKAJ ARORA	Application under any other provisions- IBC	13/02/2024	bookmarking compulsory	SUNIL KUMAR AGRAWAL
549	8/2/2024	Company Application(Companies Act)	710102012902024	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	M/S VECTOR SPICON PRIVATE LIMITED VS SUNITA GUPTA	Rule 11 of NCLT	15/02/2024	added all respondent in online portal.	VIJAY KASANA

550	7/2/2024	Interlocutory Application (I.B.C)	710102012612024	COMPANY PETITION IB (IBC)/3127(PB)2019	VIKRAM SINGH RATHORE VS SUNITA GUPTA	Sec 54(1)	15/02/2024	case type wrong. section wrong. memo of parties missing. vakalatnama not clear. need every page true copy in annexure. bookmarking compulsory.	Vikram Singh Rathore
551	6/2/2024	Interlocutory Application (I.B.C)	710102012412024	COMPANY PETITION IB (IBC)/545(ND)2023	THE FEDERAL BANK LTD VS FEEDBACK INFRA PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/02/2024	section wrong. vakalatnama compulsory.	Brijesh Kumar Tamber
552	8/2/2024	Interlocutory Application (I.B.C)	710102012942024	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER VS RK SHARMA	Sec 60(5)	15/02/2024	need every page sign in pdf.	Prateek Kushwaha
553	7/2/2024	Interlocutory Application (I.B.C)	710102012892024	COMPANY PETITION IB (IBC)/237(ND)2019	AJNEY REFRACTORIES PVT LTD VS ATUL MITTAL	Sec 60(5)	15/02/2024	memo of parties mismatch according your online portal. page no. 72 are cut. bookmarking compulsory.	HARSHAL KUMAR
554	8/2/2024	Interlocutory Application (I.B.C)	710102013122024	COMPANY PETITION IB (IBC)/411(ND)2023	ANUP KUMAR VS GOPAL SINGHAL	Application under any other provisions- IBC	14/02/2024	page no. 74 to 76,86 to 88,99 to 114 are not clear.	ANUP KUMAR
555	7/2/2024	Interlocutory Application (I.B.C)	710102012552024	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS GOPAL SINGHAL	Application under any other provisions- IBC	15/02/2024	bookmarking compulsory.	SUNIL KUMAR AGRAWAL
556	7/2/2024	Interlocutory Application (I.B.C)	710102012742024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PRIVATE LIMITED VS GOPAL SINGHAL	Application under any other provisions- IBC	14/02/2024	section wrong choose 44(2). remove double pagination in pdf.	AMAR VIVEK
557	7/2/2024	Interlocutory Application (I.B.C)	710102012822024	COMPANY PETITION IB (IBC)/108(PB)2022	MAYA GUPTA VS CFM ASSETS RECONSTRUCTION PVT. LTD	Application under any other provisions- IBC	14/02/2024	section wrong.	Sandeep
558	6/2/2024	Interlocutory Application (I.B.C)	710102012462024	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRAO VS JOGINDER SINGH LATHER	19(2)	15/02/2024	page no. 18 to 20,27 to 33 mention type copy in pdf. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory.	Abhishek Parmar
559	6/2/2024	Interlocutory Application (I.B.C)	710102012402024	COMPANY PETITION IB (IBC)/1016(PB)2020	ANIL SINGH & OTHERS VS IDEA BUILDERS PVT LTD	19(2)	15/02/2024	memo of parties mismatch according your online portal. page no. 20,21 mention english translate copy in pdf.	SHITAL KHATRI

560	8/2/2024	Interlocutory Application (I.B.C)	710102013092024	COMPANY PETITION IB (IBC)/451(ND)2023	ANUP KUMAR VS SHUBHAM JAIN	Application under any other provisions- IBC	14/02/2024	pdf not clear.	ANUP KUMAR
561	8/2/2024	Interlocutory Application (I.B.C)	710102013072024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	fill all details in online portal. due payment for application. ticket put on blank side in vakalatnama. main case missing in vakalatnama. mention bookmarking with numbering.	OM PRAKASH
562	8/2/2024	Interlocutory Application (I.B.C)	710102013052024	COMPANY PETITION IB (IBC)/358(ND)2018	RAVIKANT GUPTA VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	15/02/2024	need every page true copy in annexure. vakalatnama compulsory.	Shubhanshu Kuksal
563	8/2/2024	Interlocutory Application (I.B.C)	710102013152024	COMPANY PETITION IB (IBC)/452(ND)2023	ANUP KUMAR VS PANKAJ JAIN	Application under any other provisions- IBC	15/02/2024	pdf not clear.	ANUP KUMAR
564	7/2/2024	Interlocutory Application (I.B.C)	710102012542024	COMPANY PETITION IB (IBC)/985(ND)2020	MR. VIKRAM VISHAL MINHAS VS PANKAJ JAIN	Application under any other provisions- IBC	14/02/2024	need every page sign in application.	Vikram Vishal Minhas
565	8/2/2024	Interlocutory Application (I.B.C)	710102012772024	COMPANY PETITION IB (IBC)/170(PB)2018	LALIT KHETAN CHAIRMAN MONITORING COMMITTEE OF ACIL LTD VS PANKAJ JAIN	Application under any other provisions- IBC	15/02/2024	need every page sign and true copy in annexure. 5Rs welfare fee short in vakalatnama.	Niranjan
566	8/2/2024	Interlocutory Application (I.B.C)	710102013162024	COMPANY PETITION IB (IBC)/453(ND)2023	ANUP KUMAR VS SANJAY GOEL	Application under any other provisions- IBC	15/02/2024	pdf not clear.	ANUP KUMAR
567	8/2/2024	Interlocutory Application (I.B.C)	710102013132024	COMPANY PETITION IB (IBC)/478(ND)2023	ANUP KUMAR VS MADHU JAIN	Application under any other provisions- IBC	14/02/2024	pdf not clear.	ANUP KUMAR
568	7/2/2024	Interlocutory Application (I.B.C)	710102012602024	COMPANY PETITION IB (IBC)/3127(PB)2019	VIKRAM SINGH RATHORE VS MADHU JAIN	Sec. 45 (1)	15/02/2024	section wrong. memo of parties missing. need every page sign in annexure. bookmarking compulsory.	Vikram Singh Rathore
569	8/2/2024	Interlocutory Application (I.B.C)	710102013112024	COMPANY PETITION IB (IBC)/410(ND)2023	ANUP KUMAR VS MANDER DAS JAIN	Application under any other provisions- IBC	14/02/2024	pdf not clear.	ANUP KUMAR
570	7/2/2024	Interlocutory Application (I.B.C)	710102012872024	COMPANY PETITION IB (IBC)/237(ND)2019	SHUBH LABH SUPER STEEL PVT LTD VS ATUL MITTAL	Sec 60(5)	15/02/2024	page no. 44,45,47,48,49 are not clear. bookmarking compulsory.	HARSHAL KUMAR

571	7/2/2024	Company Application(Companies Act)	710102012582024	COMPANY PETITION (COMPANIES ACT)/18(ND)2024	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS MR. SIDDHARTH JAIN	Rule 11 of NCLT	14/02/2024	memo of parties missing.	NISHANT
572	8/2/2024	Interlocutory Application (I.B.C)	710102012912024	COMPANY PETITION IB (IBC)/2561(ND)2019	ADARSH SHARMA INTERIM RESOLUTION PROFESSIONAL OF SINNAR THERMAL POWER LTD.) VS MR. SIDDHARTH JAIN	Application under any other provisions- IBC,Application under any other provisions- IBC	15/02/2024	page no. 3,4 are not clear.	ABHISHEK
573	30/01/2024	Interlocutory Application (I.B.C)	710102010512024	COMPANY PETITION IB (IBC)/153(ND)2022	PRATIM BAYAL VS URMILA DEVI PADIA	Application under any other provisions- IBC	9/2/2024	section wrong.	Brijesh Kumar Tamber
574	30/01/2024	Interlocutory Application (I.B.C)	710102010492024	COMPANY PETITION IB (IBC)/151(ND)2022	PRATIM BAYAL VS GOPAL CHANDRA PADIA	Application under any other provisions- IBC	9/2/2024	section wrong.	Brijesh Kumar Tamber
575	11/2/2024	Interlocutory Application (I.B.C)	710102013932024	COMPANY PETITION IB (IBC)/228(PB)2018	AADHAR INFRAHOLDING LIMITED VS MOHAN LAL JAIN LIQUIDATOR OF KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	13/02/2024	bookmarking compulsory with numbering.	Sumesh
576	8/2/2024	Interlocutory Application (I.B.C)	710102013192024	COMPANY PETITION IB (IBC)/734(ND)2023	KRIT NARAYAN MISHRA VS VIKAS BHASIN	Application under any other provisions- IBC	14/02/2024	need every page sign and true copy in annexure.	MILAN
577	31/01/2024	Interlocutory Application (I.B.C)	710102010822024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	12/2/2024	page numbering missing in bookmarking	kinshuk Chatterjee
578	8/2/2024	Interlocutory Application (I.B.C)	710102013012024	COMPANY PETITION IB (IBC)/1757(PB)2018	RADHIKA SANKARAN VS KST INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	12/2/2024	main case wrong. section not mention in index. memo of parties missing. 1Rs court fee short in vakalatnama. main case no. missing in vakalatnama. mention bookmarking according your index with numbering.	Kunal
579	5/2/2024	Interlocutory Application (I.B.C)	710102011802024	COMPANY PETITION IB (IBC)/2410(ND)2019	PRABHAT JAIN LIQUIDATOR OF NATURE INDIA COMMUNIQUE LTD VS KST INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	13/02/2024	section wrong	ISWAR
580	5/2/2024	Company Application(Companies Act)	710102011982024	COMPANY APPEAL(COMPANIES ACT)/167(ND)2023	INCOME TAX VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	13/02/2024	DOCUMENT NOT UPLOAD	Himanshu Ahuja

581	12/2/2024	Company Application(Companies Act)	710102014192024	COMPANY PETITION (COMPANIES ACT)/107(ND)2020	SATENDRA SINGH TOMAR VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Rule 11 of NCLT,Rule 32	14/02/2024	due payment section 32. memo of parties. affidavit address mismatch in notary.	KUNAL ANAND
582	7/2/2024	Interlocutory Application (I.B.C)	710102012562024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Sec 60(5)	15/02/2024	need every page sign and true copy in annexure. page no. 104 to 112,114,122 to 132,137,138,161 to 163 are not clear. mention bookmarking according your index with numbering.	ARGUS PARTNERS
583	7/2/2024	Interlocutory Application (I.B.C)	710102012722024	COMPANY PETITION IB (IBC)/02(PB)2017	KRISHAN KUMAR VS RAM CHANDER SONI	Rule 11 of NCLT, 2016	15/02/2024	fill all details in online portal. memo of parties mismatch according your online portal.	RAGHU VASISHTH
584	7/2/2024	Interlocutory Application (I.B.C)	710102012642024	COMPANY PETITION IB (IBC)/2552(ND)2019	SUNIL BAJPAYEE VS MR. PANKAJ NARANG	Sec 60(5)	15/02/2024	fill all details in online portal. page no. 84,86,87,88,89,90,93 are cut.	Dhrubajit Saikia
585	8/2/2024	Interlocutory Application (I.B.C)	710102012952024	COMPANY PETITION IB (IBC)/763(ND)2022	SUNIL KUMAR VS KUNAL CHOUDHARY	19(2)	15/02/2024	mention bookmarking with numbering.	Ghanshyam
586	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
587	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
588	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
589	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
590	9/3/2023	0710102022432023(No. of Docs 0)	0710102022432023/2	COMPANY PETITION IB (IBC)/177(ND)2023	BANK OF MAHARASHTRA VS. PADAM SINGHEE	Section 95(1)	31-01-2024	bookmarking compulsory	
591	9/3/2023	0710102022422023(No. of Docs 0)	0710102022422023/2	COMPANY PETITION IB (IBC)/178(ND)2023	BANK OF MAHARASHTRA VS. PREM SINGHEE	Section 95(1)	31-01-2024	book marking compulsory	

592	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
593	22-01-2024	0710102053732023(No. of Docs 2)	0710102053732023/7	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	31-01-2024	sign missing	
594	17-01-2024	0710102135262019(No. of Docs 1)	0710102135262019/10	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	book marking numbering missing Rs 1 court fee missing and welfare Rs. 15 missed in vakalatnama	
595	27-01-2024	0710102093442019(No. of Docs 2)	0710102093442019/8	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	31-01-2024	pagination missing in pdf. bookmarking compulsory.	
596	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
597	18-01-2024	0710102025542023(No. of Docs 1)	0710102025542023/1	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2023	ARUNAVA SIKDAR VS. GUANGZHOU TRUST TECHNOLOGY CO LTD CHINA	Sec 66(1)	31-01-2024	Book Marking is not properly uploaded	
598	18-01-2024	0710102025502023(No. of Docs 1)	0710102025502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1826(ND)2023	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	31-01-2024	book marking is not properly uploaded	
599	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
600	18-01-2024	0710102027842023(No. of Docs 1)	0710102027842023/3	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	31-01-2024	Book marking is not properly uploaded	
601	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
602	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
603	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
604	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	

605	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	
606	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	
607	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	
608	18-01-2024	0710102105162023(No. of Docs 1)	0710102105162023/2	INTERLOCUTORY APPLICATION (I.B.C)/6534(ND)2023	HARISH CHANDER MANCHANDA LIQUIDATOR OF M/S EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS. UNIFIED TITANIUM COMMON ASSOCIATION (UTCA)	Rule 11 of NCLT, 2016	31-01-2024	index missing, book marking compulsory	
609	18-01-2024	0710102104232023(No. of Docs 1)	0710102104232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6678(ND)2023	UNION BANK OF INDIA VSAGROFOOD GRAINS PVT. LTD	Sec 60(5)	31-01-2024	upload incomplete file	
610	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
611	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
612	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
613	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
614	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
615	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	

616	28-10-2023	0710102094262023(No. of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	31-01-2024	book marking mandatory 1 week over in order dated	
617	17-01-2024	0710102406952018(No. of Docs 3)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Application under any other provisions ,Sec. 242(4)	31-01-2024	bookmarking not proper uploaded	
618	18-01-2024	0710102084812023(No. of Docs 1)	0710102084812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)2023	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	Sec 60(5)	31-01-2024	book marking mandatory index missed	
619	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
620	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
621	18-01-2024	0710102083862023(No. of Docs 1)	0710102083862023/5	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	wrong file	
622	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	
623	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	
624	25-08-2023	0710102074332023(No. of Docs 0)	0710102074332023/2	COMPANY PETITION IB (IBC)/549(ND)2023	YES BANK LIMITED VS. ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	31-01-2024	notary missing on affidavit 3 Rs Court fees missing on vakalatnama	
625	18-01-2024	0710102086712023(No. of Docs 1)	0710102086712023/1	TRANSFER APPLICATION/42(PB)2023	RAHUL DILIP SHAH & ORS. VS. KATALYST SOFTWARE SERVICES LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	31-01-2024	book marking wrong numbering	
626	8/11/2023	0710102097452023(No. of Docs 0)	0710102097452023/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2023	ROHIT GUPTA VS. ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	31-01-2024	13-14 english translation missed	
627	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	

628	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	
629	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
630	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
631	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
632	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
633	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
634	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
635	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
636	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
637	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
638	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
639	17-01-2024	0710102144442019(No. of Docs 2)	0710102144442019/10	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	bookmark numbering is missing and every page not signed	
640	18-01-2024	0710102015832021(No. of Docs 1)	0710102015832021/15	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking is compulsory	
641	30-01-2024	0710102070622021(No. of Docs 1)	0710102070622021/18	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	31-01-2024	wrong file	

642	17-01-2024	0710102135262019(No. of Docs 1)	0710102135262019/11	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees missing and Rs. 15 welfare missing in vakalatnama	
643	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
644	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
645	28-01-2024	0710102095952023(No. of Docs 2)	0710102095952023/6	INTERLOCUTORY APPLICATION (I.B.C)/6041(ND)2023	KPLA POWER PRIVATE LIMITED VS. ALOK KAUSHIK RESOLUTION PROFESSIONAL FOR KOTSONS PVT. LTD. & ANR.	Sec 60(5)	31-01-2024	need every page sign. bookmarking compulsory.	
646	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
647	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
648	17-01-2024	0710102135262019(No. of Docs 1)	0710102135262019/12	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees is missing and Rs. 15 welfare fees is missing in vakalatnama	
649	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
650	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
651	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	

652	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
653	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
654	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	
655	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	
656	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
657	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
658	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	

659	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	
660	17-01-2024	0710200412962017(No. of Docs 8)	0710200412962017/2	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	31-01-2024	wrong file	
661	30-01-2024	0710102008322024(No. of Docs 2)	0710102008322024/1	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	
662	30-01-2024	0710102008342024(No. of Docs 2)	0710102008342024/1	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	
663	18-01-2024	0710102085292023(No. of Docs 2)	0710102085292023/1	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	book marking compulsory	
664	18-01-2024	0710102109532023(No. of Docs 1)	0710102109532023/1	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2024	HARISH TANEJA VS. SMT. SHAILENDRA UPADHYAY	Application under any other provisions- IBC	31-01-2024	Booking marking numbering missed, Annexure all page sign and true copy missed,	
665	18-01-2024	0710102015142022(No. of Docs 2)	0710102015142022/13	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking compulsory	
666	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
667	5/3/2019	0710102406952018(No. of Docs 4)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Application under any other provisions ,Sec. 242(4)	31-01-2024	book marking not proper uploaded	
668	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	
669	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	

670	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
671	26-12-2023	of Docs 0)	0710102109542023/2	APPLICATION	ANIL KUMAR	any other	31-01-2024	book marking mandatory	
672	17-01-2024	of Docs 1)	0710102109542023/1	APPLICATION	ANIL KUMAR	any other	31-01-2024	bookmark is compulsory	
673	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	
674	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
675	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
676	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
677	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
678	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
679	17-01-2024	0710102406952018(No. of Docs 2)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Application under any other provisions ,Sec. 242(4)	31-01-2024	book marking not proper uploaded	
680	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
681	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
682	18-01-2024	0710102083862023(No. of Docs 2)	0710102083862023/3	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking mandatory	

683	18-01-2024	0710102083862023(No. of Docs 2)	0710102083862023/4	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking mandatory	
684	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	
685	24-01-2020	0710102011522020(No. of Docs 0)	0710102011522020/21	COMPANY PETITION IB (IBC)/385(ND)2020	DMI FINANCE PRIVATE LIMITED VS. NAVIN RAHEJA	Section 95(1)	31-01-2024	need every page true copy and sign in pdf	
686	19-01-2024	0710102013302020(No. of Docs 2)	0710102013302020/10	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS. SANTASHA REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	wrong file	
687	4/4/2023	0710102030852023(No. of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-01-2024	bookmarking compulsory.	
688	17-01-2024	0710102095762023(No. of Docs 1)	0710102095762023/4	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)2023	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	30-01-2024	Date missing in vakalatnama bookmarking compulsory	
689	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/22	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	30-01-2024	book marking mandatory	
690	11/5/2023	0710102042672023(No. of Docs 0)	0710102042672023/2	RESTORATION APPLICATION (COMPANIES ACT)/23(ND)2023	PINE PROBUILD PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	30-01-2024	bookmarking compulsory.	
691	11/5/2023	0710102042672023(No. of Docs 0)	0710102042672023/2	RESTORATION APPLICATION (COMPANIES ACT)/23(ND)2023	PINE PROBUILD PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	30-01-2024	bookmarking compulsory.	
692	11/5/2023	0710102042672023(No. of Docs 0)	0710102042672023/2	RESTORATION APPLICATION (COMPANIES ACT)/23(ND)2023	PINE PROBUILD PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	30-01-2024	bookmarking compulsory.	
693	11/5/2023	0710102042672023(No. of Docs 0)	0710102042672023/2	RESTORATION APPLICATION (COMPANIES ACT)/23(ND)2023	PINE PROBUILD PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	30-01-2024	bookmarking compulsory.	

694	21-07-2023	0710102064052023(No. of Docs 0)	0710102064052023/3	COMPANY APPLICATION(COMPANIES ACT)/255(ND)2023	VIDHI SHARMA VS. HAVELI FARMS & RESORTS PRIVATE LIMITED	Sec. 244(1)	30-01-2024	Book marking missed	
695	29-09-2023	0710102084202023(No. of Docs 0)	0710102084202023/1	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	30-01-2024	bookmarking compulsory as per index with page nos title of pdf wrong	
696	17-06-2022	0710102049002022(No. of Docs 0)	0710102049002022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R P FOODS PVT LTD	Sec. 230-232 - Second Motion	30-01-2024	main case wrong.	
697	17-01-2024	0710102090872020(No. of Docs 2)	0710102090872020/1	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	30-01-2024	bookmarking compulsory as per index with page nos	
698	19-01-2024	0710102082642023(No. of Docs 2)	0710102082642023/5	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	30-01-2024	Book marking missed sign missed	
699	6/11/2023	0710102096582023(No. of Docs 0)	0710102096582023/1	COMPANY PETITION (COMPANIES ACT)/190(ND)2023	MONIKA SINGH VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	30-01-2024	13-14 hindi translation missed	
700	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
701	3/11/2023	0710102095972023(No. of Docs 0)	0710102095972023/2	COMPANY PETITION IB (IBC)/699(ND)2023	SUKHVINDER SINGH SOKHI VS. INFORMATION TV PRIVATE LIMITED	IBC Under Sec 9	29-01-2024	index counsel detail missed	
702	17-01-2024	0710102095762023(No. of Docs 2)	0710102095762023/3	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)2023	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	29-01-2024	bookmarking compulsory as per index with page nos sign every page sign in reply page 26 hindi page teru copy sign missing in annexure	

703	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
704	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
705	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
706	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
707	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
708	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
709	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
710	18-01-2024	0710200400792014(No. of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	29-01-2024	all document separately file	
711	4/1/2024	0710102085312021(No. of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	
712	4/1/2024	0710102085312021(No. of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	
713	4/1/2024	0710102085312021(No. of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	
714	4/1/2024	0710102085312021(No. of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	
715	19-01-2024	0710102042522022(No. of Docs 1)	0710102042522022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	29-01-2024	court fee not proper show and book marking numbering missed	

716	19-01-2024	0710102052112022(No. of Docs 2)	0710102052112022/9	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	29-01-2024	book marking mandatory	
717	19-01-2024	0710102052112022(No. of Docs 2)	0710102052112022/8	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	29-01-2024	book marking mandatory court fee and welfare missed	
718	24-01-2024	0710102066682022(No. of Docs 2)	0710102066682022/8	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	29-01-2024	Bookmarking as per index with page nos	
719	17-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	
720	17-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	
721	17-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	
722	17-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	
723	10/11/2022	0710102093032022(No. of Docs 0)	0710102093032022/1	COMPANY PETITION IB (IBC)/869(ND)2022	BANK OF MAHARASHTRA VS. KAILASH CHANDRA JOSHI	Section 95(1)	29-01-2024	Bookmarking compulsory as per index with page nos	
724	3/7/2023	0710102054822023(No. of Docs 0)	0710102054822023/4	COMPANY APPEAL(COMPANIES ACT)/165(ND)2023	DAVINCHI PHARMACEUTICALS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-01-2024	mention bookmarking with numbering.	
725	17-01-2024	0710102066792023(No. of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-01-2024	wrong book marking.	
726	17-01-2024	0710102066792023(No. of Docs 3)	0710102066792023/5	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-01-2024	need every page sign. 3Rs court fee missing in vakalatnama.	

727	17-01-2024	0710102066792023(No. of Docs 2)	0710102066792023/4	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-01-2024	need every page sing. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with numbering.	
728	17-01-2024	0710102066742023(No. of Docs 3)	0710102066742023/8	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-01-2024	page no. 43,49 are not clear. 3Rs welfare fee missing.	
729	17-01-2024	0710102066742023(No. of Docs 2)	0710102066742023/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-01-2024	page no. 43,49 are not clear. 3Rs court fee missing in vakalatnama. need every page sign.	
730	17-01-2024	0710102066742023(No. of Docs 2)	0710102066742023/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-01-2024	page no. 43 are not clear. 3Rs court fee missing. mention bookmarking according your index with numbering.	
731	17-01-2024	0710102067472023(No. of Docs 1)	0710102067472023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2023	KOLMEKS INDIA PRIVATE LIMITED VS. KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-01-2024	wrong file	
732	29-08-2023	0710102075552023(No. of Docs 0)	0710102075552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4883(ND)2023	MANISH AGARWAL VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	29-01-2024	vol 1,2,3,4,5 separate index missing. mention bookmarking according your index with numbering.	
733	17-01-2024	0710102076462023(No. of Docs 2)	0710102076462023/6	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	29-01-2024	Bookmarking compulsory affidavit address mismatch with notary true copy missing on annexures	
734	19-01-2024	0710102093842023(No. of Docs 1)	0710102093842023/20	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	29-01-2024	Book marking missed	
735	24-09-2023	0710102082692023(No. of Docs 0)	0710102082692023/4	INTERLOCUTORY APPLICATION (I.B.C)/5125(ND)2023	TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED VS. 3. M/S ANAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	29-01-2024	Bookmarking compulsory as per index with page nos	
736	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	

737	17-03-2023	0710102024862023(No. of Docs 0)	0710102024862023/4	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	27-01-2024	no. book marking mandatory	
738	17-03-2023	0710102024862023(No. of Docs 0)	0710102024862023/4	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	27-01-2024	no. book marking mandatory	
739	17-03-2023	0710102024862023(No. of Docs 0)	0710102024862023/4	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	27-01-2024	no. book marking mandatory	
740	17-03-2023	0710102024862023(No. of Docs 0)	0710102024862023/4	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	27-01-2024	no. book marking mandatory	
741	16-01-2024	0710102085902023(No. of Docs 1)	0710102085902023/3	INTERLOCUTORY APPLICATION (I.B.C)/5473(ND)2023	PRABHJIT SINGH SONI VS. DGI HARIDWAR	Sec 60(5)	27-01-2024	28,32,34, not clear page and bookmarking compulsory	
742	16-03-2023	0710102024382023(No. of Docs 0)	0710102024382023/4	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	27-01-2024	affidavit address mismatch in notary. mention bookmarking according your index with numbering.	
743	17-01-2024	0710102019422023(No. of Docs 1)	0710102019422023/7	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	27-01-2024	bookmarking compulsory	
744	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
745	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
746	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
747	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	

748	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
749	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
750	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
751	16-01-2024	0710102103232023(No. of Docs 2)	0710102103232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	27-01-2024	delay of compliance affidavit	
752	16-01-2024	0710102105842023(No. of Docs 2)	0710102105842023/1	INTERLOCUTORY APPLICATION (I.B.C)/6545(ND)2023	BEYOND TELE PRIVATE LIMITED VS. MR. ROHIT SEHGAL	Sec 60(5)	27-01-2024	page no. wrong in index	
753	17-01-2024	0710102005932022(No. of Docs 2)	0710102005932022/9	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	27-01-2024	bookmarking compulsory	
754	16-01-2024	0710102087962021(No. of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	
755	16-01-2024	0710102087962021(No. of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	
756	16-01-2024	0710102087962021(No. of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	
757	16-01-2024	0710102157872019(No. of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	
758	16-01-2024	0710102157872019(No. of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	
759	28-09-2023	0710102084082023(No. of Docs 0)	0710102084082023/1	COMPANY PETITION IB (IBC)/658(ND)2023	BANK OF MAHARASHTRA VS. ARVINDER KAUR	Section 95(1)	27-01-2024	true copy sign missing in annexure page	

760	16-01-2024	0710102087962021(No. of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	
761	1/8/2023	0710102067472023(No. of Docs 0)	0710102067472023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2023	KOLMEKS INDIA PRIVATE LIMITED VS. KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2024	mention bookmarking properly.	
762	1/8/2023	0710102067472023(No. of Docs 0)	0710102067472023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2023	KOLMEKS INDIA PRIVATE LIMITED VS. KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2024	mention bookmarking according your index with numbering.	
763	16-01-2024	0710102086572020(No. of Docs 1)	0710102086572020/7	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS. WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	IBC under Sec 7	27-01-2024	true copy sign missing	
764	6/10/2023	0710102085902023(No. of Docs 0)	0710102085902023/2	INTERLOCUTORY APPLICATION (I.B.C)/5473(ND)2023	PRABHJIT SINGH SONI VS. DGI HARIDWAR	Sec 60(5)	27-01-2024	28-32,34, not clear page and bookmarking compulsory	
765	8/11/2023	0710102097322023(No. of Docs 0)	0710102097322023/2	COMPANY PETITION (COMPANIES ACT)/192(ND)2023	JYOTI SHANKAR VS. ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	27-01-2024	incomplete file	
766	16-01-2024	0710102157872019(No. of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	
767	16-01-2024	0710102157872019(No. of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	
768	16-01-2024	0710102157872019(No. of Docs 2)	0710102157872019/11	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	page no. missing in index and pdf not clear	
769	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
770	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	

771	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
772	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
773	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
774	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
775	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
776	2/1/2024	0710102101062023(No. of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	
777	17-01-2024	0710102033542023(No. of Docs 1)	0710102033542023/3	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)2023	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	27-01-2024	bookmarking compulsory, Index missing	
778	18-01-2024	0710102030232023(No. of Docs 1)	0710102030232023/2	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	27-01-2024	wrong filing.	
779	18-01-2024	0710102030232023(No. of Docs 3)	0710102030232023/3	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	27-01-2024	wrong filing.	
780	16-01-2024	0710102076002021(No. of Docs 2)	0710102076002021/18	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	24-01-2024	need to file in additional	

781	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
782	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
783	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
784	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
785	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
786	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
787	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
788	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
789	16-01-2024	0710102056872023(No. of Docs 1)	0710102056872023/4	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Index not sign in counsel detail	
790	5/7/2023	0710102057032023(No. of Docs 0)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	24-01-2024	book marking mandatory	

791	16-01-2024	0710102058712023(No. of Docs 1)	0710102058712023/10	COMPANY APPEAL(COMPANIES ACT)/196(ND)2023	SUPER STAR METAL & PLASTIC PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	24-01-2024	File is not proper uploaded	
792	16-01-2024	0710102002952021(No. of Docs 1)	0710102002952021/6	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2024	book marking mandatory index missed	
793	2/11/2020	0710102104552020(No. of Docs 0)	0710102104552020/16	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021	NILESH SHARMA VSPRAMOD GOEL	Sec 25(j)	24-01-2024	book marking mandatory affidavit address punjab and notary delhi	
794	7/1/2024	0710102096852023(No. of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	
795	15-01-2024	0710102106412019(No. of Docs 1)	0710102106412019/2	COMPANY PETITION (COMPANIES ACT)/109(PB)2019	SANJAY GOEL VS. M/S. MAJESTIC BUILDCON PVT. LTD.	Sec. 241(1)	24-01-2024	page no 3 not clear	
796	16-01-2024	0710102068682020(No. of Docs 4)	0710102068682020/2	INTERLOCUTORY APPLICATION (I.B.C)/2625(PB)2020	CHANDRA PRAKASH VS. DEVENDER KUMAR CHAUHAN	Sec 66(1)	24-01-2024	Notary objection address haryana and cutting page bill page no 193	
797	7/1/2024	0710102096852023(No. of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	
798	19-01-2024	0710102097682023(No. of Docs 1)	0710102097682023/2	INTERLOCUTORY APPLICATION (I.B.C)/6130(ND)2023	AGROFOOD GRAINS PVT. LTD. VS. HI TECH GRAIN PROCESSING PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-01-2024	court fee missed	
799	7/1/2024	0710102096852023(No. of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	
800	16-01-2024	0710102076622023(No. of Docs 2)	0710102076622023/2	INTERLOCUTORY APPLICATION (I.B.C)/4743(ND)2023	CROWN REALTECH PVT. LTD. VS. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	Sec 60(5)	24-01-2024	one rupees fees page no -6, missed and welfare not proper show and no bookmarking..	
801	16-01-2024	0710102076692023(No. of Docs 2)	0710102076692023/1	INTERVENTION PETITION (IBC)/81(ND)2023	GULSHAN KUMAR VSRAPID BUILDWELL LIMITED	Sec 60(5)	24-01-2024	no book marking	
802	23-01-2024	0710102103952023(No. of Docs 1)	0710102103952023/4	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Book marking missed	
803	19-01-2024	0710102097432019(No. of Docs 1)	0710102097432019/5	COMPANY APPLICATION(IBC)/1214(PB)2019	MR. VIKRAM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	24-01-2024	Book marking missed	

804	16-01-2024	0710102076692023(No. of Docs 1)	0710102076692023/2	INTERVENTION PETITION (IBC)/81(ND)2023	GULSHAN KUMAR VSRAPID BUILDWELL LIMITED	Sec 60(5)	24-01-2024	no book marking mandatory	
805	21-09-2023	0710102082102023(No. of Docs 0)	0710102082102023/3	COMPANY PETITION IB (IBC)/617(ND)2023	M/S RAGHUBIR SARAN AND SONS VS. SHELLZ INDIA PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	book marking numbering missed some pages sign missed	
806	16-01-2024	0710102077912023(No. of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	
807	16-01-2024	0710102077912023(No. of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	
808	16-01-2024	0710102077912023(No. of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	
809	10/1/2024	0710102082172020(No. of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	
810	10/1/2024	0710102082172020(No. of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	
811	16-01-2024	0710102077912023(No. of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	
812	5/7/2019	0710102100612019(No. of Docs 0)	0710102100612019/15	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2024	book marking mandatory reply not sign in every pages proof of service missed	
813	12/9/2023	0710102079252023(No. of Docs 0)	0710102079252023/2	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	24-01-2024	bookmarking compulsory and incomplete	
814	22-01-2024	0710102095792023(No. of Docs 2)	0710102095792023/4	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	24-01-2024	Book marking missed	
815	10/1/2024	0710102082172020(No. of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	

816	7/1/2024	0710102096852023(No. of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	
817	10/1/2024	0710102082172020(No. of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	
818	16-01-2024	0710102081802023(No. of Docs 2)	0710102081802023/2	COMPANY PETITION IB (IBC)/636(ND)2023	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	bookmarking compulsory and 17-18 not clear page and welfare and court fee missing	
819	4/12/2023	0710102103852023(No. of Docs 0)	0710102103852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6517(ND)2023	RAKESH KUMAR JINDAL VS. SATISH CHANDER VARMA	Sec 66(1)	23-01-2024	book marking numbering missed	
820	14-01-2024	0710102079812020(No. of Docs 1)	0710102079812020/2	INTERLOCUTORY APPLICATION (I.B.C)/3336(ND)2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD. VS. PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	23-01-2024	page 3 not clear all page numbering missed book marking mandatory	
821	15-01-2024	0710102093922022(No. of Docs 2)	0710102093922022/7	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	23-01-2024	book marking mandatory written submission every page missed	
822	16-01-2024	0710102038002023(No. of Docs 2)	0710102038002023/5	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	23-01-2024	court fee missed in vakaltanama	
823	21-01-2024	0710102046022023(No. of Docs 1)	0710102046022023/8	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	23-01-2024	index missing. bookmarking compulsory.	
824	16-01-2024	0710102053132023(No. of Docs 2)	0710102053132023/9	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	
825	16-01-2024	0710102053132023(No. of Docs 2)	0710102053132023/10	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	
826	2/8/2023	0710102067592023(No. of Docs 0)	0710102067592023/13	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	23-01-2024	book marking mandatory	

827	17-08-2023	0710102071492023(No. of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
828	17-08-2023	0710102071492023(No. of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
829	17-08-2023	0710102071492023(No. of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
830	17-08-2023	0710102071492023(No. of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
831	13-09-2023	0710102079462023(No. of Docs 0)	0710102079462023/1	COMPANY PETITION IB (IBC)/629(ND)2023	BANK OF MAHARASHTRA VS. NEELAKSHI KALHAN	Section 95(1)	23-01-2024	wrong file	
832	13-09-2023	0710102079452023(No. of Docs 0)	0710102079452023/3	COMPANY PETITION IB (IBC)/639(ND)2023	BANK OF MAHARASHTRA VS. SUDARSHAN SHARMA	Section 95(1)	23-01-2024	wrong file	
833	13-09-2023	0710102079582023(No. of Docs 0)	0710102079582023/6	COMPANY PETITION IB (IBC)/640(ND)2023	BANK OF MAHARASHTRA VS. NIDHI KALHAN	Section 95(1)	23-01-2024	wrong file	
834	15-01-2024	0710102093902023(No. of Docs 2)	0710102093902023/2	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	23-01-2024	book marking mandatory	
835	15-01-2024	0710102093902023(No. of Docs 2)	0710102093902023/3	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	23-01-2024	book marking mandatory	
836	15-01-2024	0710102080412023(No. of Docs 1)	0710102080412023/1	INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2023	M/S JASMEET ASSOCIATES VS. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Rule 11 of NCLT, 2016	23-01-2024	book marking mandatory index missed welfare and court fee missed	
837	27-11-2023	0710102101762023(No. of Docs 0)	0710102101762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6402(ND)2023	RAKESH KUMAR JINDAL (IRP) VSSATISH CHANDER VARMA	Sec. 45 (1)	23-01-2024	book marking numbering missed	
838	27-11-2023	0710102101762023(No. of Docs 0)	0710102101762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6402(ND)2023	RAKESH KUMAR JINDAL (IRP) VSSATISH CHANDER VARMA	Sec. 45 (1)	23-01-2024	book marking numbering missed	
839	27-11-2023	0710102101762023(No. of Docs 0)	0710102101762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6402(ND)2023	RAKESH KUMAR JINDAL (IRP) VSSATISH CHANDER VARMA	Sec. 45 (1)	23-01-2024	book marking numbering missed	

840	27-11-2023	0710102101762023(No. of Docs 0)	0710102101762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6402(ND)2023	RAKESH KUMAR JINDAL (IRP) VSSATISH CHANDER VARMA	Sec. 45 (1)	23-01-2024	book marking numbering missed	
841	4/12/2023	0710102103852023(No. of Docs 0)	0710102103852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6517(ND)2023	RAKESH KUMAR JINDAL VS. SATISH CHANDER VARMA	Sec 66(1)	23-01-2024	book marking numbering missed	
842	4/12/2023	0710102103852023(No. of Docs 0)	0710102103852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6517(ND)2023	RAKESH KUMAR JINDAL VS. SATISH CHANDER VARMA	Sec 66(1)	23-01-2024	book marking numbering missed	
843	4/12/2023	0710102103852023(No. of Docs 0)	0710102103852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6517(ND)2023	RAKESH KUMAR JINDAL VS. SATISH CHANDER VARMA	Sec 66(1)	23-01-2024	book marking numbering missed	
844	19-01-2024	0710102103952023(No. of Docs 1)	0710102103952023/3	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	22-01-2024	book marking mandatory and index missed page numbering missed	
845	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
846	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
847	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
848	14-01-2024	0710102078942021(No. of Docs 2)	0710102078942021/15	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	book marking mandatory	
849	13-01-2024	0710102412432017(No. of Docs 2)	0710102412432017/15	COMPANY PETITION IB (IBC)/227(PB)2017	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec 9	19-01-2024	every page not sign	
850	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
851	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
852	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	

853	14-01-2024	0710102078262023(No. of Docs 1)	0710102078262023/1	INTERLOCUTORY APPLICATION (I.B.C)/5020(ND)2023	UNIFIED TITANIUM COMMON ASSOCIATION (UTCA) - ASSOCIATION OF FINANCIAL CREDITORS VS. HARISH CHANDER MANCHANDA LIQUIDATOR EARTH ICONIC INFRASTRUCTURES	Sec 60(5)	19-01-2024	incomplete file	
854	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
855	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
856	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
857	8/5/2023	0710102010392023(No. of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	
858	14-01-2024	0710102106082022(No. of Docs 1)	0710102106082022/4	INTERLOCUTORY APPLICATION (I.B.C)/5(PB)2023	DINKAR COMMERCIALS PVT LTD VS. CYNOSURE REAL ESTATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	19-01-2024	book marking mandatory	
859	14-01-2024	0710102078942021(No. of Docs 2)	0710102078942021/14	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	file incomplete	
860	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
861	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
862	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
863	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
864	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	

865	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
866	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
867	14-01-2024	0710102058792022(No. of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	
868	9/1/2024	0710102099802023(No. of Docs 1)	0710102099802023/1	INTERLOCUTORY APPLICATION (I.B.C)/6687(ND)2023	ATUL TANDON VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	18-01-2024	Bookmarking OCR compulsory	
869	9/1/2024	0710102025982023(No. of Docs 2)	0710102025982023/12	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	18-01-2024	page no. 18 not clear	
870	9/1/2024	0710102415722018(No. of Docs 2)	0710102415722018/51	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	18-01-2024	Bookmarking OCR compulsory report file sepreate	
871	9/1/2024	0710102072672023(No. of Docs 1)	0710102072672023/1	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-01-2024	Bookmarking OCR Compulsory	
872	6/1/2024	0710102091792023(No. of Docs 1)	0710102091792023/39	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	
873	7/1/2024	0710102078162023(No. of Docs 2)	0710102078162023/4	INTERLOCUTORY APPLICATION (I.B.C)/4891(ND)2023	KAMAL AGARWAL VS. AI AIRPORT SERVICES LIMITED	Sec 60(5)	17-01-2024	book marking are mandatory	
874	6/1/2024	0710102097162023(No. of Docs 1)	0710102097162023/1	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	17-01-2024	book marking mandatory	
875	16-01-2024	0710102075692023(No. of Docs 3)	0710102075692023/5	COMPANY PETITION IB (IBC)/555(ND)2023	IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE LIMITED	IBC under Sec 7	17-01-2024	44,49,55 pages translation	
876	7/1/2024	0710102029262020(No. of Docs 2)	0710102029262020/9	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	17-01-2024	book marking mandatory	

877	6/1/2024	0710102100692023(No. of Docs 2)	0710102100692023/1	INTERLOCUTORY APPLICATION (I.B.C)/6341(PB)2023	SUNNY GROVER VS. VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	17-01-2024	book marking not proper uploaded	
878	8/1/2024	0710102169562019(No. of Docs 1)	0710102169562019/1	COMPANY APPLICATION(IBC)/38(ND)2020	MOHAN LAL JAIN VS. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	wrong file	
879	8/1/2024	0710102401402016(No. of Docs 2)	0710102401402016/26	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	17-01-2024	book marking missed	
880	9/1/2024	0710102014132023(No. of Docs 2)	0710102014132023/11	INTERLOCUTORY APPLICATION (I.B.C)/1433(ND)2023	KOTAK MAHINDRA BANK LIMITED VS. GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED.	Sec 60(5)	17-01-2024	proof of service not mention in index	
881	8/1/2024	0710102157872019(No. of Docs 2)	0710102157872019/9	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	order missed	
882	8/1/2024	0710102018012018(No. of Docs 2)	0710102018012018/16	COMPANY PETITION IB (IBC)/1440(ND)2018	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED VS. KWALITY LIMITED	IBC under Sec 7	17-01-2024	book marking mandatory	
883	8/1/2024	0710102157872019(No. of Docs 2)	0710102157872019/10	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	index missed book marking missed sign missed	
884	7/1/2024	0710102077462022(No. of Docs 1)	0710102077462022/5	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINE INDIA PRIVATE LIMITED	IBC Section 59	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	
885	8/1/2024	0710102072992022(No. of Docs 2)	0710102072992022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/246(PB)2022	THREE C INFRA TECH PRIVATE LIMITED VS. VOTIVE PROPBUILD PRIVATE LIMITED	Rule 11 of NCLT	17-01-2024	welfare missed book marking numbering missed	
886	8/1/2024	0710102055512022(No. of Docs 2)	0710102055512022/3	COMPANY PETITION IB (IBC)/590(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS. ANURADHA SHARMA	Section 95(1)	17-01-2024	need to file IA	
887	9/7/2022	0710102053832022(No. of Docs 0)	0710102053832022/15	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	index missed book marking mandatory	
888	11/1/2024	0710102014762022(No. of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	

889	11/1/2024	0710102014762022(No. of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	
890	11/1/2024	0710102014762022(No. of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	
891	11/1/2024	0710102014762022(No. of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	
892	11/1/2024	0710102014762022(No. of Docs 2)	0710102014762022/8	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	
893	6/1/2024	0710102087752021(No. of Docs 2)	0710102087752021/9	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	17-01-2024	book marking numbering missed all pages sign missed	
894	8/1/2024	0710102119552020(No. of Docs 1)	0710102119552020/1	INTERLOCUTORY APPLICATION (I.B.C)/5737(PB)2020	RAJIV BAJAJ VS. ELHPL PVT. LTD.	Application under any other provisions- IBC	17-01-2024	index missed	
895	11/1/2024	0710102029412020(No. of Docs 1)	0710102029412020/1	INTERLOCUTORY APPLICATION (I.B.C)/1788(ND)2020	RAKESH KUMAR PRADEEP KUMAR VS. DASH EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	23-33 page cut	
896	6/1/2024	0710102091762023(No. of Docs 1)	0710102091762023/1	INTERLOCUTORY APPLICATION (I.B.C)/5848(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	0710102091772023/2	
897	6/1/2024	0710102091772023(No. of Docs 1)	0710102091772023/2	INTERLOCUTORY APPLICATION (I.B.C)/5844(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	
898	7/1/2024	0710102093352023(No. of Docs 1)	0710102093352023/1	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	

899	6/1/2024	0710102091852023(No. of Docs 1)	0710102091852023/2	INTERLOCUTORY APPLICATION (I.B.C)/5850(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	
900	15-01-2024	0710102070802020(No. of Docs 2)	0710102070802020/13	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	16-01-2024	all pages are not clear	
901	6/1/2024	0710102091742023(No. of Docs 1)	0710102091742023/5	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	
902	10/1/2024	0710200410222018(No. of Docs 1)	0710200410222018/27	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-01-2024	book marking mandatory affidavit missed	
903	7/1/2024	0710102105252023(No. of Docs 2)	0710102105252023/1	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)2023	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	16-01-2024	book marking mandatory	
904	10/1/2024	0710102023762020(No. of Docs 3)	0710102023762020/17	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	16-01-2024	Bookmarking OCR compulsory	
905	6/1/2024	0710102091722023(No. of Docs 1)	0710102091722023/2	INTERLOCUTORY APPLICATION (I.B.C)/5722(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	
906	15-01-2024	0710102078572019(No. of Docs 2)	0710102078572019/22	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	16-01-2024	wrong file	
907	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
908	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	

909	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
910	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
911	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
912	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
913	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
914	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
915	6/1/2024	0710102091702023(No. of Docs 1)	0710102091702023/1	INTERLOCUTORY APPLICATION (I.B.C)/5749(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VSRAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	
916	15-05-2023	0710102044292023(No. of Docs 0)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAVENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	
917	6/1/2024	0710102091712023(No. of Docs 1)	0710102091712023/5	INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	
918	6/1/2024	0710102091732023(No. of Docs 1)	0710102091732023/1	INTERLOCUTORY APPLICATION (I.B.C)/5748(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	

919	27-01-2024	0710102087292022(No. of Docs 2)	0710102087292022/3	COMPANY PETITION IB (IBC)/768(ND)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. ARJUN GUPTA	Section 95(1)	10/2/2024	bookmarking are mandatory	ipkamal
920	30-01-2024	0710102051652022(No. of Docs 2)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	book marking mandatory and page no mention and index missing	adv.shobhan.mahanti
921	1/7/2022	0710102051642022(No. of Docs 0)	0710102051642022/1	INTERLOCUTORY APPLICATION (I.B.C)/3057(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	bookmarking are mandatory index missed	
922	30-01-2024	0710102051662022(No. of Docs 2)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	book marking mandatory with pagination as per index	adv.shobhan.mahanti
923	6/6/2022	0710102046332022(No. of Docs 0)	0710102046332022/4	INTERLOCUTORY APPLICATION (I.B.C)/2691(ND)2022	KHAGARIA PURNEA HIGHWAY PROJECT LIMITED & ORS.	Sec 60(5)	10/2/2024	pagination wrong	
924	27-05-2022	0710102042712022(No. of Docs 0)	0710102042712022/6	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL VS. SHIRAJ ALI	Application under any other provisions- IBC	10/2/2024	26,28 page not clear	
925	30-01-2024	0710102042832022(No. of Docs 3)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	10/2/2024	index and book marking missing page no (91) vakalatnama ticket paste on blank side	souritarora
926	30-01-2024	0710102029992022(No. of Docs 1)	0710102029992022/11	COMPANY PETITION (COMPANIES ACT)/67(PB)2022	M G F DEVELOPMENTS LIMITED VS. EMAAR INDIA LIMITED & ORS.	Sec. 213,Sec. 242(4),Sec. 59,Sec. 241(1)	10/2/2024	book marking and index missing with pagination.	namitha@samvidlegal.
927	1/12/2023	0710102103292023(No. of Docs 0)	0710102103292023/1	INTERLOCUTORY APPLICATION (I.B.C)/6453(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S ECHELON INDIA INFRA PRIVATE LIMITED	Sec 66(1)	10/2/2024	mention bookmarking with numbering.	
928	27-01-2024	0710102016062022(No. of Docs 1)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions- IBC	10/2/2024	mention bookmarking with numbering.	fair.legal
929	27-01-2024	0710102016062022(No. of Docs 1)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions- IBC	10/2/2024	mention bookmarking with numbering.	fair.legal

930	27-01-2024	0710102016062022(No. of Docs 1)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions- IBC	10/2/2024	mention bookmarking with numbering.	fair.legal
931	27-01-2024	0710102016062022(No. of Docs 1)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions- IBC	10/2/2024	mention bookmarking with numbering.	fair.legal
932	26-01-2024	0710102019112022(No. of Docs 2)	0710102019112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2022	NOIDA POWER COMPANY LTD VSEARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	10/2/2024	bookmarking compulsory.	ADV TENZEN
933	27-01-2024	0710102023462022(No. of Docs 1)	0710102023462022/16	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	10/2/2024	mention bookmarking properly.	dnanda.cma@gmail.com
934	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
935	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
936	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
937	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
938	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
939	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
940	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
941	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	

942	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
943	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
944	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
945	11/9/2022	0710102074152022(No. of Docs 0)	0710102074152022/3	INTERLOCUTORY APPLICATION (I.B.C)/4578(PB)2022	SHOBHA MAHAJAN VSTHREE C PROJECTS PVT LTD	Sec 60(5)	10/2/2024	bookmarking are mandatory	
946	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
947	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
948	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
949	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
950	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
951	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
952	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
953	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	
954	19-04-2022	0710102030682022(No. of Docs 0)	0710102030682022/3	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	10/2/2024	mention bookmarking with page numbering	

955	30-01-2024	0710102020542018(No. of Docs 2)	0710102020542018/30	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	10/2/2024	need every page true copy in annexure	rmlalik2001
956	24-01-2024	0710102050332021(No. of Docs 3)	0710102050332021/1	INTERLOCUTORY APPLICATION (I.B.C)/5441(ND)2021	M/S BLUE SKY REALTORS PVT LTD VSGAURAV KATIYAR	Application under any other provisions- IBC	10/2/2024	need every page sign. bookmarking compulsory.	siddharth bhatli
957	29-01-2024	0710102020872022(No. of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/2/2024	court fee kindly put space area in vakaltanama	D/773/1990
958	6/1/2024	0710102001332024(No. of Docs 0)	0710102001332024/1	INTERLOCUTORY APPLICATION (I.B.C)/149(ND)2024	RAKESH MISHRA	Application under any other provisions- IBC	10/2/2024	order missed in compliance	
959	1/12/2023	0710102103272023(No. of Docs 0)	0710102103272023/1	INTERLOCUTORY APPLICATION (I.B.C)/6452(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S EASEL ESTATES PRIVATE LIMITED	Sec 66(1)	10/2/2024	mention bookmarking with numbering.	
960	23-11-2023	0710102100822023(No. of Docs 0)	0710102100822023/3	INTERLOCUTORY APPLICATION (I.B.C)/6367(ND)2023	AKASVA INFRASTRUCTURE PVT LTD. VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	10/2/2024	Affidavit mismatch	
961	23-11-2023	0710102100822023(No. of Docs 0)	0710102100822023/2	INTERLOCUTORY APPLICATION (I.B.C)/6367(ND)2023	AKASVA INFRASTRUCTURE PVT LTD. VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	10/2/2024	wrong file	
962	20-11-2023	0710102099942023(No. of Docs 0)	0710102099942023/1	COMPANY APPEAL(COMPANIES ACT)/283(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PUMMY GARMENTS PVT. LTD.)	Sec 252 (1) - By Government Body	10/2/2024	need everyone page sign missed	
963	20-11-2023	0710102099812023(No. of Docs 0)	0710102099812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6278(ND)2023	ANKITA WADHAWAN VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	10/2/2024	Affidavit mismatch	
964	20-11-2023	0710102099792023(No. of Docs 0)	0710102099792023/1	INTERLOCUTORY APPLICATION (I.B.C)/6243(ND)2023	BRASSCO ENGINEERING LTD VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	10/2/2024	Affidavit mismatch	
965	29-01-2024	0710102098772023(No. of Docs 1)	0710102098772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6170(ND)2023	SHYAM ARORA	Sec 60(5)	10/2/2024	index and book marking missing	shyam1968
966	17-11-2023	0710102099062023(No. of Docs 0)	0710102099062023/1	COMPANY APPEAL(COMPANIES ACT)/292(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PAR EXCELLENCE LEASING AND FINANCIAL SERVICES PVT LTD)	Sec 252 (1) - By Government Body	10/2/2024	true copy and sign missing in annexures pg no 4 to 7	

967	17-11-2023	0710102098942023(No. of Docs 0)	0710102098942023/1	COMPANY APPEAL(COMPANIES ACT)/294(ND)2023	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DESTINATION ANYWHERE PVT LTD)	Sec 252 (1) - By Government Body	10/2/2024	true copy and sign missing in both annexure pg no 4 to 6	
968	16-11-2023	0710102098722023(No. of Docs 0)	0710102098722023/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2023	TSL DEFENCE TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/2/2024	remove double pagination. bookmarking compulsory.	
969	16-11-2023	0710102098722023(No. of Docs 0)	0710102098722023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2023	TSL DEFENCE TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/2/2024	bookmarking compulsory.	
970	18-10-2023	0710102091952023(No. of Docs 0)	0710102091952023/1	COMPANY APPLICATION(COMPANIES ACT)/8(PB)2024	PRIYANKA MIGLANI VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	10/2/2024	bookmarking compulsory.	
971	6/10/2023	0710102085962023(No. of Docs 0)	0710102085962023/2	INTERLOCUTORY APPLICATION (I.B.C)/5341(ND)2023	RAJIV KAPUR KANIKA KAPUR VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	10/2/2024	affidavit mismatching address	
972	5/10/2023	0710102085732023(No. of Docs 0)	0710102085732023/2	INTERLOCUTORY APPLICATION (I.B.C)/5381(ND)2023	AARTI JAIN VS LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	10/2/2024	affidavit mismatching	
973	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
974	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
975	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
976	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
977	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	

978	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
979	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
980	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
981	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
982	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
983	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
984	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
985	25-01-2024	0710102110772023(No. of Docs 1)	0710102110772023/1	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC under Sec 7	10/2/2024	pdf not upload. bookmarking properly.	abhishek.naik
986	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
987	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
988	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	

989	14-09-2023	0710102079792023(No. of Docs 0)	0710102079792023/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	10/2/2024	mention bookmarking with numbering.	
990	30-01-2024	0710102029242020(No. of Docs 1)	0710102029242020/7	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	10/2/2024	page no missing as per index in book marking true copy and sign missing on both annexure	rajeshram nani2407
991	2/7/2020	0710102067632020(No. of Docs 0)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	10/2/2024	bookmarking are mandatory	
992	11/9/2023	0710102078502023(No. of Docs 0)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	bookmarking numbering missed	
993	29-01-2024	0710102100882020(No. of Docs 1)	0710102100882020/4	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	10/2/2024	need every page sign	YASHM
994	27-01-2024	0710102077872023(No. of Docs 2)	0710102077872023/2	INTERLOCUTORY APPLICATION (I.B.C)/4943(PB)2023	ABHISHEK KUMAR VS. AMIT JAIN	Sec 60(5)	10/2/2024	bookmarking numbering missed	Abhi Mishra
995	28-01-2024	0710102022222023(No. of Docs 2)	0710102022222023/7	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	10/2/2024	bookmarking mandatory	quadlegal
996	23-08-2023	0710102073122023(No. of Docs 0)	0710102073122023/2	INTERLOCUTORY APPLICATION (I.B.C)/4528(ND)2023	PTC ENGINEERING INDIA PRIVATE LIMITED VS. NARESH KUMAR MUNJAL RESOLUTION PROFESSIONAL & ANR	Sec 60(5)	10/2/2024	bookmarking are mandatory	
997	27-01-2024	0710102067592023(No. of Docs 2)	0710102067592023/15	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhora
998	27-01-2024	0710102067592023(No. of Docs 2)	0710102067592023/16	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhora
999	22-07-2023	0710102064152023(No. of Docs 0)	0710102064152023/4	INTERLOCUTORY APPLICATION (I.B.C)/3923(ND)2023	NARESH KUMAR MUNJAL VS. M/S PTC ENGINEERING INDIA PVT. LTD.	Sec 60(5)	10/2/2024	book marking mandatory	

1000	29-01-2024	0710102005622021(No. of Docs 1)	0710102005622021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021	FESTIVITY REALTORS PVT LTD	Sec. 230-232 - Second Motion	10/2/2024	affidavit gurugram and notary delhi	rga
1001	29-01-2024	0710102006102021(No. of Docs 1)	0710102006102021/7	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Section 74,Sec 60(5)	10/2/2024	1rs court fee missed	karuna22
1002	24-01-2024	0710102021252021(No. of Docs 2)	0710102021252021/6	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
1003	16-03-2021	0710102021312021(No. of Docs 0)	0710102021312021/6	COMPANY PETITION IB (IBC)/323(ND)2021	PANASH EDUCATIONAL SERVICES PRIVATE LIMITED VS. ABHISHEK ANAND	IBC Section 59	10/2/2024	bookmarking compulsory.	
1004	24-01-2024	0710102022782021(No. of Docs 3)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/2/2024	need every page sign.	siddharth bhatli
1005	24-01-2024	0710102024472021(No. of Docs 3)	0710102024472021/2	INTERLOCUTORY APPLICATION (I.B.C)/1591(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
1006	20-05-2021	0710102035962021(No. of Docs 0)	0710102035962021/4	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021	SHASHI KANT NEMANI VS. AMIT ARORA	Sec 43(1) r/w Sec 44 (1)	10/2/2024	pagination missing as per index	
1007	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagar wal
1008	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagar wal
1009	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagar wal
1010	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagar wal
1011	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagar wal
1012	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagar wal

1013	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagarwal
1014	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagarwal
1015	24-01-2024	0710102042442021(No. of Docs 1)	0710102042442021/3	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	10/2/2024	order missing.	carakagarwal
1016	28-06-2021	0710102043592021(No. of Docs 0)	0710102043592021/4	INTERLOCUTORY APPLICATION (I.B.C)/2706(ND)2021	SANDEEP KUMAR BHATT VS. VIJAY KUMAR SINGH	Application under any other provisions- IBC	10/2/2024	book marking mandatory with pagination.	
1017	24-01-2024	0710102053132023(No. of Docs 2)	0710102053132023/11	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	10/2/2024	page no. 54,55,59,70,78,82,113 are cut page no. 72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
1018	24-01-2024	0710102053132023(No. of Docs 2)	0710102053132023/12	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	10/2/2024	page no. 40,45,54,56,59,70,78,89,113 are cut page no. 58,64,68,72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
1019	28-12-2023	0710102110012023(No. of Docs 0)	0710102110012023/1	COMPANY APPEAL(COMPANIES ACT)/1(ND)2024	YIESHU TRADERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/2/2024	need every page sign.	
1020	26-01-2024	0710102053502021(No. of Docs 2)	0710102053502021/4	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	pagination missing in pdf. need every page sign. service missing.	gravitaslegal
1021	29-04-2023	0710102039892023(No. of Docs 0)	0710102039892023/1	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	10/2/2024	bookmarking compulsory.	
1022	24-01-2024	0710102103282023(No. of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	10/2/2024	mention bookmarking with numbering.	nazim@1234
1023	27-01-2024	0710102103922023(No. of Docs 2)	0710102103922023/1	INTERLOCUTORY APPLICATION (I.B.C)/6470(ND)2023	AVIK TELEVENTURES PRIVATE LIMITED VS. PURELOGIC LABS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/2/2024	bookmarking are mandatory written submission every pages not sign	kushankgarg25
1024	25-01-2024	0710102103542023(No. of Docs 1)	0710102103542023/1	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	10/2/2024	index missing. bookmarking compulsory.	csshshank

1025	1/12/2023	0710102103302023(No. of Docs 0)	0710102103302023/2	INTERLOCUTORY APPLICATION (I.B.C)/6460(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S STARLIT FINANCE LIMITED	Sec 66(1)	10/2/2024	stamp paper wrong arrange	
1026	14-09-2021	0710102066512021(No. of Docs 0)	0710102066512021/5	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	10/2/2024	pagination missed in book marking	
1027	29-04-2023	0710102039892023(No. of Docs 0)	0710102039892023/1	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	10/2/2024	bookmarking compulsory.	
1028	29-04-2023	0710102039892023(No. of Docs 0)	0710102039892023/1	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	10/2/2024	bookmarking compulsory.	
1029	29-04-2023	0710102039892023(No. of Docs 0)	0710102039892023/1	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	10/2/2024	bookmarking compulsory.	
1030	25-01-2024	0710102039092023(No. of Docs 2)	0710102039092023/4	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANI RUDDH
1031	25-01-2024	0710102039092023(No. of Docs 2)	0710102039092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANI RUDDH
1032	25-01-2024	0710102039092023(No. of Docs 2)	0710102039092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANI RUDDH
1033	17-04-2023	0710102036072023(No. of Docs 0)	0710102036072023/6	COMPANY PETITION IB (IBC)/295(ND)2023	DIGISPICE TECHNOLOGIES LIMITED VS. BHARAT SANCHAR NAGAM LIMITED	IBC Under Sec 9	10/2/2024	sign missing on written submission all pages and proof of service	
1034	27-01-2024	0710102034802023(No. of Docs 2)	0710102034802023/1	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2023	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS. SANJAY MEHRA	Sec 60(5)	10/2/2024	bookmarking numbering missed	shankarimi shra
1035	25-01-2024	0710102027022023(No. of Docs 2)	0710102027022023/2	INTERLOCUTORY APPLICATION (I.B.C)/1728(ND)2023	SWATANTRA KUMAR SINGH VS. MOHAMMAD MOSIN SUSPENDED DIRECTOR OF M/S. M.I.BUILDTECH PVT. LTD.	19(2)	10/2/2024	page no. 39 are not clear. bookmarking compulsory.	daisy@123
1036	25-01-2024	0710102020462023(No. of Docs 3)	0710102020462023/1	COMPANY APPLICATION(COMPANIES ACT)/91(ND)2023	MANOJ KUMAR GUPTA VS. RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	10/2/2024	need every page sign and this pages no is not clear 105, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 215 not readable	rakesh@12

1037	5/2/2024	0710102014142023(No. of Docs 1)	0710102014142023/2	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	10/2/2024	wrong file	rpsaurabh
1038	21-01-2023	0710102009212023(No. of Docs 0)	0710102009212023/2	COMPANY PETITION IB (IBC)/89(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. VALLABH DHAWAN	Section 95(1)	10/2/2024	sign missing on every page of reply	
1039	19-01-2024	0710102008982023(No. of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
1040	19-01-2024	0710102008982023(No. of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
1041	19-01-2024	0710102008982023(No. of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
1042	19-01-2024	0710102008982023(No. of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
1043	26-01-2024	0710102106972022(No. of Docs 2)	0710102106972022/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2023	RAJIV KUMAR CHANNA VS. UNIFACE PROMOTERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	10/2/2024	sign and true copy missing in all annexure	jagia2296
1044	1/12/2023	0710102103262023(No. of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	10/2/2024	mention bookmarking with numbering.	
1045	21-12-2023	0710102091842022(No. of Docs 2)	0710102091842022/7	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	10/2/2024	pdf not upload. bookmarking compulsory.	NAMIT SURI
1046	21-12-2023	0710102091842022(No. of Docs 2)	0710102091842022/7	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	10/2/2024	pdf not upload. bookmarking compulsory.	NAMIT SURI
1047	21-12-2023	0710102091842022(No. of Docs 2)	0710102091842022/7	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	10/2/2024	pdf not upload. bookmarking compulsory.	NAMIT SURI
1048	24-11-2021	0710102085642021(No. of Docs 0)	0710102085642021/2	COMPANY PETITION IB (IBC)/81(ND)2022	INTEC CAPITAL LIMITED VS. VIPUL KANT UPADHYAY	Section 95(1)	10/2/2024	bookmarking are mandatory	

1049	21-12-2023	0710102091842022(No. of Docs 2)	0710102091842022/7	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	10/2/2024	pdf not upload. bookmarking compulsory.	NAMIT SURI
1050	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1051	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1052	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1053	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1054	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1055	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1056	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1057	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1058	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1059	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1060	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1061	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	

1062	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1063	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1064	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1065	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1066	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1067	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1068	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1069	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1070	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1071	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1072	30-01-2022	0710102008582022(No. of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	10/2/2024	wrong filing.	
1073	14-04-2022	0710102029342022(No. of Docs 0)	0710102029342022/6	COMPANY PETITION (COMPANIES ACT)/66(ND)2022	UNDER ARMOUR INDIA TRADING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	9/2/2024	bookmarking as per index with page nos	
1074	20-12-2023	0710102056542023(No. of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar

1075	20-12-2023	0710102056542023(No. of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar
1076	20-12-2023	0710102057032023(No. of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
1077	16-10-2023	0710102091212023(No. of Docs 0)	0710102091212023/1	COMPANY PETITION IB (IBC)/700(ND)2023	SAANVI CLOTHING PRIVATE LIMITED VS. V-MART RETAIL LIMITED	IBC Under Sec 9	9/2/2024	need every page sign	
1078	20-12-2023	0710102057032023(No. of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
1079	25-01-2024	0710102057032023(No. of Docs 1)	0710102057032023/5	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	mention bookmarking as per index with numbering and stamp not clear	ads legal nclt
1080	20-12-2023	0710102057032023(No. of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
1081	20-12-2023	0710102056542023(No. of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar
1082	25-01-2024	0710102056542023(No. of Docs 1)	0710102056542023/6	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	mention bookmarking as per index with page numbering	ads legal nclt
1083	20-12-2023	0710102057032023(No. of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
1084	20-12-2023	0710102056542023(No. of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar

1085	3/2/2024	071020000932015(No. of Docs 1)	071020000932015/11	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	8/2/2024	wrong file	vivek_mishra
1086	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1087	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1088	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1089	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1090	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1091	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1092	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1093	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1094	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1095	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1096	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@
1097	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbajaji@

1098	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
1099	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
1100	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
1101	17-01-2024	0710102120062019(No. of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
1102	31-01-2020	0710102014202020(No. of Docs 0)	0710102014202020/9	COMPANY PETITION IB (IBC)/450(ND)2020	MM AQUA TECHNOLOGIES LIMITED VS. M/S VEDA CHEM PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	wrong file	
1103	1/7/2021	0710102044222021(No. of Docs 0)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	8/2/2024	mention bookmarking with numbering.	
1104	14-09-2021	0710102066492021(No. of Docs 0)	0710102066492021/5	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	8/2/2024	pagination missed in book marking	
1105	14-09-2021	0710102066492021(No. of Docs 0)	0710102066492021/5	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	8/2/2024	pagination missed in book marking	
1106	14-09-2021	0710102066492021(No. of Docs 0)	0710102066492021/5	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	8/2/2024	pagination missed in book marking	
1107	14-09-2021	0710102066492021(No. of Docs 0)	0710102066492021/5	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	8/2/2024	pagination missed in book marking	
1108	6/2/2024	0710102071852021(No. of Docs 4)	0710102071852021/4	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	8/2/2024	book marking mandatory Index missing notary and affidavit mismatching address double numbering page not readable 449,451 to 458	abhi4064
1109	24-02-2022	0710102015342022(No. of Docs 0)	0710102015342022/7	COMPANY PETITION IB (IBC)/298(ND)2022	SHEKHAR SARAWAGI VS. GHANARAM INFRAENGINEERS PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	bookmarking numbering missed written submission every pages not sign	

1110	14-05-2022	0710102038292022(No. of Docs 0)	0710102038292022/3	INTERLOCUTORY APPLICATION (I.B.C)/2302(ND)2022	SHALU KHANNA VS. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	8/2/2024	mention bookmarking as per index with page numbering missed	
1111	6/2/2024	0710102038292022(No. of Docs 2)	0710102038292022/5	INTERLOCUTORY APPLICATION (I.B.C)/2302(ND)2022	SHALU KHANNA VS. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	8/2/2024	mention bookmarking according to your index properly numbering	eminds@nclt
1112	23-01-2024	0710102042372022(No. of Docs 2)	0710102042372022/2	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	8/2/2024	order missing.	quadlegal
1113	24-01-2023	0710102010062023(No. of Docs 0)	0710102010062023/7	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	8/2/2024	bookmarking not proper uploaded	
1114	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1115	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1116	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1117	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1118	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1119	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1120	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1121	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	
1122	15-07-2023	0710102062132023(No. of Docs 0)	0710102062132023/6	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	8/2/2024	bookmarking not properly as per index with page numbering missed	

1123	21-07-2023	0710102063932023(No. of Docs 0)	0710102063932023/3	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS. MG MOBILES INDIA PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	bookmarking as per index with page numbering	
1124	21-07-2023	0710102063932023(No. of Docs 0)	0710102063932023/3	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS. MG MOBILES INDIA PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	bookmarking as per index with page numbering	
1125	21-07-2023	0710102063932023(No. of Docs 0)	0710102063932023/3	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS. MG MOBILES INDIA PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	bookmarking as per index with page numbering	
1126	21-07-2023	0710102063932023(No. of Docs 0)	0710102063932023/3	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS. MG MOBILES INDIA PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	bookmarking as per index with page numbering	
1127	28-07-2023	0710102066292023(No. of Docs 0)	0710102066292023/3	INTERLOCUTORY APPLICATION (I.B.C)/4013(ND)2023	DINESH KUMAR GUPTA LIQUIDATOR VS. M/S STOCK HOLDING CORPORATION OF INDIA LTD	Sec 60(5)	8/2/2024	book marking mandatory	
1128	5/9/2023	0710102077352023(No. of Docs 0)	0710102077352023/1	COMPANY APPLICATION(COMPANIES ACT)/332(ND)2023	NEERAJ AGGARWALA VS. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD..	Rule 11 of NCLT	8/2/2024	mention bookmarking with pagination missing	
1129	7/10/2023	0710102086252023(No. of Docs 0)	0710102086252023/2	INTERLOCUTORY APPLICATION (I.B.C)/5660(ND)2023	VIVEK KUMAR AGGARWAL VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	8/2/2024	Affidavit mismatching address	
1130	7/10/2023	0710102086242023(No. of Docs 0)	0710102086242023/2	INTERLOCUTORY APPLICATION (I.B.C)/5891(ND)2023	ADITYA MALHOTRA VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	8/2/2024	affidavit mismatching address	
1131	13-11-2023	0710102098232023(No. of Docs 0)	0710102098232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6176(ND)2023	ROLLATAINERS LTD. VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	8/2/2024	affidavit mismatching address	
1132	18-11-2023	0710102099712023(No. of Docs 0)	0710102099712023/2	INTERLOCUTORY APPLICATION (I.B.C)/6275(ND)2023	BHAWANI PRASAD MISHRA VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	8/2/2024	Affidavit mismatch	
1133	17-11-2023	0710102099382023(No. of Docs 0)	0710102099382023/1	INTERLOCUTORY APPLICATION (I.B.C)/6166(ND)2023	SANJAY TIKU VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	8/2/2024	Affidavit address mismatch	
1134	17-11-2023	0710102099362023(No. of Docs 0)	0710102099362023/1	INTERLOCUTORY APPLICATION (I.B.C)/6187(ND)2023	SANJAY GARG VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	8/2/2024	mismatching affidavit address	
1135	20-11-2023	0710102099802023(No. of Docs 0)	0710102099802023/2	INTERLOCUTORY APPLICATION (I.B.C)/6687(ND)2023	ATUL TANDON VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	8/2/2024	affidavit mismatching address	

1136	17-11-2023	0710102099292023(No. of Docs 0)	0710102099292023/1	INTERLOCUTORY APPLICATION (I.B.C)/6190(ND)2023	P.S. BHANDARI VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	8/2/2024	affidavit mismatching address	
1137	30-11-2023	0710102102802023(No. of Docs 0)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	8/2/2024	bookmarking as per index with pages full number mention of TP	
1138	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1139	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1140	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1141	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1142	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1143	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1144	24-05-2022	0710102041352022(No. of Docs 0)	0710102041352022/9	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	LEADS HOUSES AND INFRASTRUCTURE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	7/2/2024	bookmarking numbering missed	
1145	6/1/2024	0710102051772022(No. of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
1146	15-03-2023	0710102024272023(No. of Docs 0)	0710102024272023/4	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	7/2/2024	mention bookmarking with numbering.	
1147	27-01-2024	0710102098762023(No. of Docs 2)	0710102098762023/4	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file	ravilochan.12

1148	16-11-2023	0710102098762023(No. of Docs 0)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file only email script	
1149	11/1/2024	0710102045642023(No. of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainu s
1150	27-11-2019	0710102155722019(No. of Docs 0)	0710102155722019/14	COMPANY PETITION IB (IBC)/3398(ND)2019	M/S SHRIJI DIAMONDS VS. M/S BADRI SARRAF (P) LTD.	IBC Under Sec 9	7/2/2024	book marking numbering missed last order missed	
1151	11/1/2024	0710102045642023(No. of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainu s
1152	11/1/2024	0710102045642023(No. of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainu s
1153	11/1/2024	0710102045642023(No. of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainu s
1154	20-01-2024	0710102044232023(No. of Docs 1)	0710102044232023/2	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VS.DIVYANSHU WALIA	Rule 11 of NCLT, 2016	7/2/2024	bookmarking are mandatory	divyanshu. walia
1155	20-01-2024	0710102049932023(No. of Docs 2)	0710102049932023/2	COMPANY PETITION IB (IBC)/740(ND)2023	ARISSAN POWER LIMITED VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory counsel sign missed in index prayer also sign missed	bajpaiankit a86
1156	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHPINE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1157	13-06-2023	0710102052772023(No. of Docs 0)	0710102052772023/3	INTERLOCUTORY APPLICATION (I.B.C)/3588(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	7/2/2024	bookmarking numbering missed and submission every pages not sign judgement every pages sign and true copy missed	
1158	20-11-2023	0710102098092023(No. of Docs 0)	0710102098092023/5	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/2/2024	Page no missing in book marking and cutting pg no 29 and page no 30 to 33 are not readable.	
1159	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHPINE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	

1160	6/1/2024	0710102051772022(No. of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
1161	16-11-2023	0710102098752023(No. of Docs 0)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file only email script	
1162	22-01-2024	0710102036292021(No. of Docs 2)	0710102036292021/2	INTERLOCUTORY APPLICATION (I.B.C)/2331(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	19(2)	7/2/2024	address missing on affidavit bookmarking as per index with page nos	associate.a mc
1163	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1164	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1165	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1166	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1167	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1168	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1169	22-09-2022	0710102077592022(No. of Docs 0)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	7/2/2024	Page no. 33,38,52,58,63,84,89,116,117,120,121,122,123,124,129,132,174,149,158 not clear	
1170	27-01-2024	0710102098752023(No. of Docs 2)	0710102098752023/2	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file	ravilochan.12
1171	6/1/2024	0710102051772022(No. of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982

1172	6/2/2024	0710102078352023(No. of Docs 2)	0710102078352023/4	COMPANY PETITION IB (IBC)/630(ND)2023	D R INTERNATIONAL PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	21-40 pages not proper show	vishalgand a
1173	1/2/2024	0710102102242023(No. of Docs 1)	0710102102242023/3	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	Bookmarking as per index with page no	mahimama lhotra
1174	20-01-2024	0710102049942023(No. of Docs 2)	0710102049942023/2	COMPANY PETITION IB (IBC)/741(ND)2023	BAHUBALI PROPERTIES LTD VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory	bajpaiankit a86
1175	6/1/2024	0710102051772022(No. of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
1176	23-01-2024	0710102032342022(No. of Docs 1)	0710102032342022/3	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)2022	PUNJAB NATIONAL BANK VSSSK TRADING PVT LTD	Application under any other provisions- IBC	7/2/2024	vakalatnama file separate	carakagar wal
1177	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1178	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1179	20-05-2022	0710102040092022(No. of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	7/2/2024	mention bookmarking with numbering.	
1180	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1181	19-01-2024	0710102101122022(No. of Docs 1)	0710102101122022/2	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	6/2/2024	bookmarking as per index with page nos	prabhatran jan

1182	22-01-2024	0710102033382022(No. of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
1183	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1184	9/7/2022	0710102053832022(No. of Docs 0)	0710102053832022/16	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/2/2024	page numbering missing in book marking and pagination missing in pdf, date missing after index, page no. 1 not clear	
1185	13-09-2023	0710102079622023(No. of Docs 0)	0710102079622023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	PICKRR TECHNOLOGIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	6/2/2024	Bookmarking As per index with page nos	
1186	20-01-2024	0710102005042022(No. of Docs 1)	0710102005042022/14	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	Bookmarking compulsory as per index with page nos	deveshbhatia
1187	22-01-2024	0710102033382022(No. of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
1188	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1189	13-09-2022	0710102074802022(No. of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	6/2/2024	bookmarking missed. index missing pagination	
1190	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1191	22-01-2024	0710102033382022(No. of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal

1192	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1193	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1194	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1195	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1196	20-01-2024	0710102029942023(No. of Docs 1)	0710102029942023/3	COMPANY APPEAL(COMPANIES ACT)/106(ND)2023	INCOME TAX OFFICER WARD-17(1) NEW DELHI VS. REGISTRAR COMPANIES DELHI	Sec 252 (1) - By Government Body	6/2/2024	order invisible and book marking as per with page no .	spsc
1197	20-07-2019	0710102105162019(No. of Docs 0)	0710102105162019/12	COMPANY PETITION IB (IBC)/1736(ND)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. STANLEY HOTEL AND RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	book marking not proper done	
1198	11/1/2024	0710102003872024(No. of Docs 0)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANATH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	6/2/2024	all pages not sign	
1199	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1200	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1201	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001

1202	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1203	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1204	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1205	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1206	11/11/2023	0710102098072023(No. of Docs 0)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	6/2/2024	wrong file	
1207	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1208	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1209	22-01-2024	0710102033382022(No. of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
1210	13-01-2024	0710102004752024(No. of Docs 0)	0710102004752024/1	INTERLOCUTORY APPLICATION (I.B.C)/204(PB)2024	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VS. CHD DEVELOPER	Rule 11 of NCLT, 2016	6/2/2024	page no missing in book marking	
1211	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1212	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1213	19-12-2023	0710102063462023(No. of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
1214	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/22	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	kindly remove application and file separately	

1215	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1216	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1217	20-01-2024	0710102034312023(No. of Docs 2)	0710102034312023/7	COMPANY PETITION (COMPANIES ACT)/74(ND)2023	MR VIRENDER ARORA VS. OM INNOVATION CALL SERVICES PVT & ORSLTD	Sec. 59,Sec. 241(1),Sec. 242(4)	6/2/2024	book marking not done by proper way	trschambers
1218	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1219	3/2/2024	0710102098592023(No. of Docs 1)	0710102098592023/1	INTERLOCUTORY APPLICATION (I.B.C)/6181(PB)2023	MOHD. IRSHAD KHAN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	6/2/2024	no. book marking mandatory.	DIVYAKAUR
1220	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1221	27-10-2023	0710102093842023(No. of Docs 0)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/2/2024	vakalatnama fee not paid	
1222	19-09-2023	0710102081242023(No. of Docs 0)	0710102081242023/1	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	5/2/2024	paginatrion missed in book marking	
1223	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1224	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1225	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1226	13-10-2023	0710102089082023(No. of Docs 0)	0710102089082023/3	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCLT Rules,2016	5/2/2024	all index sign missed in counsel	

1227	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1228	17-10-2023	0710102091552023(No. of Docs 0)	0710102091552023/1	COMPANY PETITION IB (IBC)/16(PB)2024	KING,S WORLDWIDE INDIA CENTRE	IBC Section 59	5/2/2024	page no 19, 20, 28,30,32 not readable.	
1229	19-01-2024	0710102074462022(No. of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikaso hal
1230	19-01-2024	0710102074462022(No. of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikaso hal
1231	19-01-2024	0710102074462022(No. of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikaso hal
1232	19-01-2024	0710102074462022(No. of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikaso hal
1233	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1234	21-10-2023	0710102092712023(No. of Docs 0)	0710102092712023/2	INTERLOCUTORY APPLICATION (I.B.C)/5815(ND)2023	ALOK KAUSHIK VS. SEEMA KANODIA	Application under any other provisions- IBC	5/2/2024	missing page no in book marking and cutting page 193, 194, 195,196 and 197	
1235	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1236	19-01-2024	0710102095792023(No. of Docs 2)	0710102095792023/3	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	documents missed	Prashanaa dvocates
1237	19-01-2024	0710102095792023(No. of Docs 1)	0710102095792023/2	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	Book marking missed	Prashanaa dvocates
1238	30-01-2024	0710102096272023(No. of Docs 1)	0710102096272023/1	COMPANY PETITION IB (IBC)/8(ND)2024	COGERS TRADEX PRIVATE LIMITED VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	5/2/2024	affidavit address up and notary delhi	sksharma

1239	31-01-2024	0710102001142018(No. of Docs 2)	0710102001142018/16	COMPANY APPLICATION(IBC)/950(PB)2018	MR NAVNEET KUMAR GUPTA (ERSTWHILE RP OF BHUSHAN ENERGY LIMITED) VS. MR BRIJ BHUSHAN SINGHAL AND OTHERS	Application under any other provisions	5/2/2024	proof of service missed	ppt@jsalaw.com
1240	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1241	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1242	22-11-2023	0710102100602023(No. of Docs 0)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	5/2/2024	True copy sign missing on annexure	
1243	23-11-2023	0710102100862023(No. of Docs 0)	0710102100862023/2	COMPANY PETITION IB (IBC)/736(ND)2023	BANK OF MAHARASHTRA VS. VIKAS VERMA	Section 95(1)	5/2/2024	true copy sign missing on annexures	
1244	24-11-2023	0710102101002023(No. of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU-LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	5/2/2024	book-marking compulsory, index missing, pagination missing, tracking report page cutting	
1245	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1246	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1247	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1248	10/4/2023	0710102032322023(No. of Docs 0)	0710102032322023/3	COMPANY PETITION IB (IBC)/247(PB)2023	EXOTIC BUILDCON PRIVATE LIMITED	IBC Under Sec 10	5/2/2024	documents not upload	
1249	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1250	15-12-2023	0710102106492023(No. of Docs 0)	0710102106492023/1	COMPANY PETITION (COMPANIES ACT)/229(ND)2023	FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/2/2024	bookmarking compulsory as per index with page nos	

1251	22-04-2023	0710102037952023(No. of Docs 0)	0710102037952023/2	INTERLOCUTORY APPLICATION (I.B.C)/2215(ND)2023	ASHOK KUMAR GUPTA LIQUIDATOR OF DYNAMIC SHELLS (INDIA) PVT. LTD. VSSHRI SHAMBHU PRASAD SINGH	Application under any other provisions- IBC	5/2/2024	book marking mandatory	
1252	22-01-2024	0710102042372022(No. of Docs 2)	0710102042372022/1	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	5/2/2024	court order missing regarding AMENDED MEMO OF PARTIES bookmarking as per ined with page nos	quadlegal
1253	19-01-2024	0710102042522022(No. of Docs 1)	0710102042522022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	book marking numbering missed	ABHISHEK NEGI
1254	19-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevi nod
1255	22-01-2024	0710102059352021(No. of Docs 2)	0710102059352021/14	INTERLOCUTORY APPLICATION (I.B.C)/3696(ND)2021	SHIV NANDAN SHARMA VS. ANIEL KUMAR SAHA	Application under any other provisions- IBC	5/2/2024	bookmarking as per index with page nos	rajat.bhard waj
1256	19-01-2024	0710102047132022(No. of Docs 2)	0710102047132022/1	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	5/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
1257	19-01-2024	0710102050362022(No. of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	5/2/2024	book marking numbering missed	D21562020
1258	19-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevi nod
1259	19-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevi nod
1260	19-01-2024	0710102081762022(No. of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevi nod
1261	1/7/2021	0710102044222021(No. of Docs 0)	0710102044222021/10	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	5/2/2024	mention bookmarking with numbering.	
1262	1/7/2021	0710102044222021(No. of Docs 0)	0710102044222021/11	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	5/2/2024	mention bookmarking with numbering.	

1263	22-01-2024	0710102053732023(No. of Docs 3)	0710102053732023/8	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	5/2/2024	all pages not sign and some pages not clear	Gsvlegal
1264	1/7/2021	0710102044222021(No. of Docs 0)	0710102044222021/12	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	5/2/2024	mention bookmarking with numbering.	
1265	8/6/2021	0710102039322021(No. of Docs 0)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	5/2/2024	wrong file	
1266	22-01-2024	0710102036292021(No. of Docs 2)	0710102036292021/3	INTERLOCUTORY APPLICATION (I.B.C)/2331(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	19(2)	5/2/2024	address missing on affidavit bookmarking as per index with page nos	associate.a mc
1267	22-01-2024	0710102036292021(No. of Docs 2)	0710102036292021/4	INTERLOCUTORY APPLICATION (I.B.C)/2331(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	19(2)	5/2/2024	address missing on affidavit bookmarking as per index with page nos	associate.a mc
1268	19-01-2024	0710102084012022(No. of Docs 2)	0710102084012022/1	COMPANY APPLICATION(COMPANIES ACT)/399(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	5/2/2024	pagination missed in Book marking	ishaarora0915
1269	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1270	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1271	19-01-2024	0710102092222022(No. of Docs 2)	0710102092222022/2	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	5/2/2024	Book marking missed	NCLTMATTER@INTEC
1272	10/1/2024	0710102002722019(No. of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
1273	12/1/2024	0710102063432023(No. of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
1274	12/1/2024	0710102063432023(No. of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
1275	12/1/2024	0710102063432023(No. of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal

1276	12/1/2024	0710102063432023(No. of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
1277	20-07-2023	0710102063762023(No. of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	bookmarking numbering missed	
1278	20-07-2023	0710102063762023(No. of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	bookmarking numbering missed	
1279	20-07-2023	0710102063762023(No. of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	bookmarking numbering missed	
1280	20-07-2023	0710102063762023(No. of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	bookmarking numbering missed	
1281	31-01-2024	0710102008342024(No. of Docs 2)	0710102008342024/2	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	5/2/2024	Bookmarking numbering missed	rrglawoffice
1282	19-01-2024	0710102078942021(No. of Docs 2)	0710102078942021/16	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	5/2/2024	Book marking missed	varunmudgal
1283	4/7/2022	0710102052112022(No. of Docs 0)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	5/2/2024	book marking mandatory	
1284	4/7/2022	0710102052112022(No. of Docs 0)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	5/2/2024	court fee and welfare missed and book marking mandatory	
1285	26-12-2022	0710102107142022(No. of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	5/2/2024	Bookmarking compulsory as per index with page nos Title of pdf wrong	
1286	26-12-2022	0710102107142022(No. of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	5/2/2024	Bookmarking compulsory as per index with page nos Title of pdf wrong	

1287	26-12-2022	0710102107142022(No. of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	5/2/2024	Bookmarking compulsory as per index with page nos Title of pdf wrong	
1288	4/8/2023	0710102068322023(No. of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	5/2/2024	Bookmark missed,	
1289	26-12-2022	0710102107142022(No. of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	5/2/2024	Bookmarking compulsory as per index with page nos Title of pdf wrong	
1290	19-01-2024	0710102071212023(No. of Docs 2)	0710102071212023/3	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS. NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	5/2/2024	Bookmark missed,	mihirlawyer
1291	31-08-2023	0710102076092023(No. of Docs 0)	0710102076092023/1	INTERLOCUTORY APPLICATION (I.B.C)/4757(ND)2023	JOINT COMMISSIONER OF COMMERCIAL TAXES & GST VS. SHRI DINESH SOOD	Sec 60(5)	5/2/2024	affidavit missing and bookmarking missing	
1292	31-08-2023	0710102076092023(No. of Docs 0)	0710102076092023/1	INTERLOCUTORY APPLICATION (I.B.C)/4757(ND)2023	JOINT COMMISSIONER OF COMMERCIAL TAXES & GST VS. SHRI DINESH SOOD	Sec 60(5)	5/2/2024	affidavit missing and bookmarking missing	
1293	31-08-2023	0710102076092023(No. of Docs 0)	0710102076092023/1	INTERLOCUTORY APPLICATION (I.B.C)/4757(ND)2023	JOINT COMMISSIONER OF COMMERCIAL TAXES & GST VS. SHRI DINESH SOOD	Sec 60(5)	5/2/2024	affidavit missing and bookmarking missing	
1294	31-08-2023	0710102076092023(No. of Docs 0)	0710102076092023/1	INTERLOCUTORY APPLICATION (I.B.C)/4757(ND)2023	JOINT COMMISSIONER OF COMMERCIAL TAXES & GST VS. SHRI DINESH SOOD	Sec 60(5)	5/2/2024	affidavit missing and bookmarking missing	
1295	19-01-2024	0710102116252020(No. of Docs 2)	0710102116252020/11	INTERLOCUTORY APPLICATION (I.B.C)/5532(ND)2020	PARAMJEET SINGH BHATIA VS. SUNIL MOHAN WIG	Section 74	5/2/2024	sign every page on ws	monudcp
1296	23-01-2024	0710102028232020(No. of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri
1297	23-01-2024	0710102028232020(No. of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri
1298	23-01-2024	0710102028232020(No. of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri
1299	23-01-2024	0710102028232020(No. of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri

1300	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1301	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1302	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1303	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1304	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1305	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1306	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1307	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1308	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	
1309	9/12/2019	0710102163812019(No. of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	5/2/2024	court fee kindly put space area	

1310	19-09-2023	0710102081242023(No. of Docs 0)	0710102081242023/1	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	5/2/2024	paginatrion missed in book marking	
1311	19-09-2023	0710102081242023(No. of Docs 0)	0710102081242023/1	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	5/2/2024	paginatrion missed in book marking	
1312	19-09-2023	0710102081242023(No. of Docs 0)	0710102081242023/1	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	5/2/2024	paginatrion missed in book marking	
1313	19-01-2024	0710102082642023(No. of Docs 2)	0710102082642023/4	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	5/2/2024	book marking compulsory, page no. 1-9 signature missing, true copy and signature missing all annexure pages	Pankaj_NC LT
1314	20-01-2024	0710102015862023(No. of Docs 2)	0710102015862023/1	INTERLOCUTORY APPLICATION (I.B.C)/1443(ND)2023	SANJAY JAIN VSSHIV NANDAN SHARMA	Sec 60(5)	5/2/2024	address missing in affidavit	associate.amc
1315	19-01-2024	0710102056092022(No. of Docs 2)	0710102056092022/8	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	5/2/2024	p[age no. missing in bookmarking, page no. 1-18 signature missing , true copy and signature missing in annexure pages	vijay@123
1316	19-01-2024	0710102064142022(No. of Docs 2)	0710102064142022/1	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	5/2/2024	Bookmarking numbering missed	ajayyadav
1317	19-01-2024	0710102074192022(No. of Docs 2)	0710102074192022/2	COMPANY APPEAL(COMPANIES ACT)/236(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/2/2024	pagination missed in BOOK marking	ishaarora0915
1318	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	

1319	6/5/2023	0710102041842023(No. of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
1320	6/5/2023	0710102041842023(No. of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
1321	6/5/2023	0710102041842023(No. of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
1322	6/5/2023	0710102041842023(No. of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
1323	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1324	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1325	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1326	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	

1327	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1328	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1329	16-08-2020	0710102079462020(No. of Docs 0)	0710102079462020/4	COMPANY PETITION IB (IBC)/898(ND)2020	Z-COM INDIA PRIVATE LIMITED VS. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	IBC Under Sec 9	2/2/2024	index missed and bookmarking numbering missed every page sign and true copy missed	
1330	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1331	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1332	18-01-2024	0710102096752023(No. of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
1333	18-01-2024	0710102096752023(No. of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
1334	18-01-2024	0710102096752023(No. of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy

1335	18-01-2024	0710102096752023(No. of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy
1336	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1337	17-06-2023	0710102053782023(No. of Docs 0)	0710102053782023/14	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	2/2/2024	31,33,35,37,46 english translation missed	
1338	2/11/2021	0710102080852021(No. of Docs 0)	0710102080852021/9	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	2/2/2024	bookmarking compulsory.	
1339	19-01-2024	0710102053782023(No. of Docs 1)	0710102053782023/11	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	2/2/2024	sign without name missed in vakalatnama	advkrishan
1340	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1341	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1342	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	

1343	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1344	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1345	29-01-2024	0710102025702023(No. of Docs 2)	0710102025702023/7	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	2/2/2024	book marking not proper uploaded and sign every page missed	ANSHUJDH INGRA
1346	1/2/2024	0710102068112023(No. of Docs 2)	0710102068112023/2	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	2/2/2024	mention bookmarking according your index with numbering.	dnanda.cma@gmail.com
1347	2/11/2021	0710102071742021(No. of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	2/2/2024	date missing in vakalatnama.	
1348	19-01-2024	0710102095792023(No. of Docs 1)	0710102095792023/1	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	1/2/2024	Book marking missed	Prashanaa dvocates
1349	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	

1350	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1351	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1352	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1353	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1354	29-09-2023	0710102084202023(No. of Docs 0)	0710102084202023/2	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	1/2/2024	address mismatch and proof of service not mention in index	
1355	31-01-2024	0710102077062021(No. of Docs 2)	0710102077062021/8	COMPANY PETITION (COMPANIES ACT)/178(ND)2021	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.	Sec. 59,Sec. 241(1),Sec. 244(1)	1/2/2024	book marking mandatory all pages not sign	rajeev1124
1356	11/1/2024	0710102073682023(No. of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
1357	11/1/2024	0710102073682023(No. of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena

1358	11/1/2024	0710102073682023(No. of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
1359	11/1/2024	0710102073682023(No. of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
1360	29-11-2022	0710102099112022(No. of Docs 0)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	1/2/2024	Wrong file	
1361	29-11-2022	0710102099082022(No. of Docs 0)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	1/2/2024	Wrong file	
1362	29-11-2022	0710102099102022(No. of Docs 0)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	1/2/2024	wrong file	
1363	29-11-2022	0710102099092022(No. of Docs 0)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	1/2/2024	wrong file	
1364	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234,289,354,438,451,454,457,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1365	13-12-2023	0710102106192023(No. of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions- IBC	1/2/2024	Book marking mandatory, proof of service missed	
1366	12/1/2024	0710102106442022(No. of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
1367	12/1/2024	0710102106442022(No. of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
1368	14-12-2023	0710102106282023(No. of Docs 0)	0710102106282023/1	INTERLOCUTORY APPLICATION (I.B.C)/10(ND)2024	HARISH TANEJA VSSURANA INDUSTRIES LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/2/2024	Book marking mandatory, Annexure all pages sign and true copy missed	

1369	18-01-2024	0710102106282023(No. of Docs 2)	0710102106282023/2	INTERLOCUTORY APPLICATION (I.B.C)/10(ND)2024	HARISH TANEJA VSSURANA INDUSTRIES LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/2/2024	Annexure all page sign and true copy missed	Harishtane ja78
1370	12/1/2024	0710102106442022(No. of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
1371	31-01-2024	0710102114392019(No. of Docs 2)	0710102114392019/15	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI & ANR VS. CONTINENTAL CONSTRUCTION LTD VS	Sec. 241(1), Sec. 242(4)	1/2/2024	need every page sign.	vaibhav dabas
1372	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234,289,354,438,451,454,457,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1373	12/1/2024	0710102106442022(No. of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
1374	18-01-2024	0710200412782018(No. of Docs 7)	0710200412782018/4	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3), Sec. 59	1/2/2024	all document are separately file	sonalijoon
1375	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234,289,354,438,451,454,457,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1376	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234,289,354,438,451,454,457,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	

1377	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.
1378	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.
1379	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.
1380	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.
1381	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.
1382	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234 ,289,354,438,451,454,45 7,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.

1383	19-01-2024	0710102065102023(No. of Docs 3)	0710102065102023/5	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	1/2/2024	bookmarking mandatory, All pages not sign, Index sign missing in counsel detail. 3 rupees court fee missed in vakalatnama	Ravi Bhushan AOR
1384	31-01-2024	0710102008322024(No. of Docs 2)	0710102008322024/2	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	1/2/2024	Bookmarking numbering missed	rrglawoffice
1385	18-01-2024	0710102085052023(No. of Docs 4)	0710102085052023/1	INTERLOCUTORY APPLICATION (I.B.C)/5457(ND)2023	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 66(1)	1/2/2024	book marking is not properly uploaded and all annexure true copy and sign is missing	PJLAW
1386	19-01-2024	0710102023462023(No. of Docs 2)	0710102023462023/1	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	1/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
1387	28-03-2023	0710102028992023(No. of Docs 0)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	1/2/2024	Page no. 38,46,54,87,121,133,234,289,354,438,451,454,457,459 not clear, Page no. 366 after not arrange and page no. 445,448,615,659,787 blank page.	
1388	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	
1389	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
1390	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	

1391	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	itdpuneetrai
1392	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	itdpuneetrai
1393	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	itdpuneetrai
1394	30-12-2023	0710102095472022(No. of Docs 1)	0710102095472022/3	COMPANY APPEAL(COMPANIES ACT)/246(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VINAYAK RESEARCH AND ANALYSIS PVT. LTD.)	Sec 252 (1) - By Government Body	31-01-2024	true copy and signature missing in annexure pages	itdpuneetrai
1395	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
1396	9/3/2023	0710102022432023(No. of Docs 0)	0710102022432023/2	COMPANY PETITION IB (IBC)/177(ND)2023	BANK OF MAHARASHTRA VS. PADAM SINGHEE	Section 95(1)	31-01-2024	bookmarking compulsory	
1397	9/3/2023	0710102022422023(No. of Docs 0)	0710102022422023/2	COMPANY PETITION IB (IBC)/178(ND)2023	BANK OF MAHARASHTRA VS. PREM SINGHEE	Section 95(1)	31-01-2024	book marking compulsory	
1398	18-01-2024	0710102025542023(No. of Docs 1)	0710102025542023/1	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2023	ARUNAVA SIKDAR VS. GUANGZHOU TRUST TECHNOLOGY CO LTD CHINA	Sec 66(1)	31-01-2024	Book Marking is not properly uploaded	as.juris
1399	18-01-2024	0710102025502023(No. of Docs 1)	0710102025502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1826(ND)2023	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	31-01-2024	book marking is not properly uploaded	KaranValecha
1400	18-01-2024	0710102027842023(No. of Docs 1)	0710102027842023/3	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	31-01-2024	Book marking is not properly uploaded	as.juris
1401	30-01-2024	0710102070622021(No. of Docs 1)	0710102070622021/18	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	31-01-2024	wrong file	VKTULSYAN@IP
1402	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	

1403	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
1404	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
1405	3/6/2023	0710102050292023(No. of Docs 0)	0710102050292023/4	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	31-01-2024	mention bookmarking according your index with numbering.	
1406	22-01-2024	0710102053732023(No. of Docs 2)	0710102053732023/7	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	31-01-2024	sign missing	tarunrana1027
1407	18-01-2024	0710102015832021(No. of Docs 1)	0710102015832021/15	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA VS. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking is compulsory	advanang
1408	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1409	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1410	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1411	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1412	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
1413	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
1414	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
1415	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
1416	18-01-2024	0710102109532023(No. of Docs 1)	0710102109532023/1	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2024	HARISH TANEJA VS. SMT. SHAILENDRA UPADHYAY	Application under any other provisions- IBC	31-01-2024	Booking marking numbering missed, Annexure all page sign and true copy missed,	Harishtane ja78

1417	18-01-2024	0710102085292023(No. of Docs 2)	0710102085292023/1	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	book marking compulsory	Vdcllp
1418	30-01-2024	0710102008342024(No. of Docs 2)	0710102008342024/1	COMPANY APPLICATION (COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
1419	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1420	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1421	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1422	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1423	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1424	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1425	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1426	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1427	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1428	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1429	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	

1430	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1431	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1432	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1433	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1434	22-07-2023	0710102064122023(No. of Docs 0)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	31-01-2024	book marking is mandatory	
1435	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1436	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1437	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1438	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1439	25-08-2023	0710102074332023(No. of Docs 0)	0710102074332023/2	COMPANY PETITION IB (IBC)/549(ND)2023	YES BANK LIMITED VS. ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	31-01-2024	notary missing on affidavit 3 Rs Court fees missing on vakalatnama	
1440	24-12-2020	0710102118692020(No. of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	31-01-2024	date and signature missing after index	
1441	30-01-2024	0710102008322024(No. of Docs 2)	0710102008322024/1	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
1442	19-01-2024	0710102013302020(No. of Docs 2)	0710102013302020/10	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS. SANTASHA REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	wrong file	NamitSaxena2007
1443	24-01-2020	0710102011522020(No. of Docs 0)	0710102011522020/21	COMPANY PETITION IB (IBC)/385(ND)2020	DMI FINANCE PRIVATE LIMITED VS. NAVIN RAHEJA	Section 95(1)	31-01-2024	need every page true copy and sign in pdf	

1444	18-01-2024	0710102083862023(No. of Docs 1)	0710102083862023/5	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	wrong file	himanshu Kapoor
1445	18-01-2024	0710102083862023(No. of Docs 2)	0710102083862023/4	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking mandatory	himanshu Kapoor
1446	18-01-2024	0710102083862023(No. of Docs 2)	0710102083862023/3	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking mandatory	himanshu Kapoor
1447	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1448	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1449	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1450	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1451	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1452	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1453	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78

1454	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1455	21-12-2023	0710102084742023(No. of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	book marking number is missing	Harishtane ja78
1456	18-01-2024	0710102084812023(No. of Docs 1)	0710102084812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)2023	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	Sec 60(5)	31-01-2024	book marking mandatory index missed	Srslegal3150
1457	18-01-2024	0710102086712023(No. of Docs 1)	0710102086712023/1	TRANSFER APPLICATION/42(PB)2023	RAHUL DILIP SHAH & ORS. VS. KATALYST SOFTWARE SERVICES LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	31-01-2024	book marking wrong numbering	Namrata31
1458	28-01-2024	0710102095952023(No. of Docs 2)	0710102095952023/6	INTERLOCUTORY APPLICATION (I.B.C)/6041(ND)2023	KPLA POWER PRIVATE LIMITED VS. ALOK KAUSHIK RESOLUTION PROFESSIONAL FOR KOTSONS PVT. LTD. & ANR.	Sec 60(5)	31-01-2024	need every page sign. bookmarking compulsory.	gaurav.hse thi@gmail.
1459	8/11/2023	0710102097452023(No. of Docs 0)	0710102097452023/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2023	ROHIT GUPTA VS. ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	31-01-2024	13-14 english translation missed	
1460	28-10-2023	0710102094262023(No. of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	31-01-2024	book marking mandatory 1 week over in order dated	
1461	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
1462	17-01-2024	0710200412962017(No. of Docs 8)	0710200412962017/2	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	31-01-2024	wrong file	sonalijoon
1463	17-01-2024	0710102406952018(No. of Docs 2)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Application under any other provisions ,Sec. 242(4)	31-01-2024	book marking not proper uploaded	ilexjurix
1464	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
1465	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg

1466	30-12-2023	0710102144552019(No. of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
1467	5/3/2019	0710102406952018(No. of Docs 4)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Application under any other provisions ,Sec. 242(4)	31-01-2024	book marking not proper uploaded	kanvi77
1468	17-01-2024	0710102406952018(No. of Docs 3)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Application under any other provisions ,Sec. 242(4)	31-01-2024	bookmarking not proper uploaded	ilexjurix
1469	17-01-2024	0710102144442019(No. of Docs 2)	0710102144442019/10	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	bookmark numbering is missing and every page not signed	skumar007
1470	17-01-2024	0710102135262019(No. of Docs 1)	0710102135262019/11	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees missing and Rs. 15 welfare missing in vakalatnama	prachijohri
1471	17-01-2024	0710102135262019(No. of Docs 1)	0710102135262019/12	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees is missing and Rs. 15 welfare fees is missing in vakalatnama	prachijohri
1472	17-01-2024	0710102135262019(No. of Docs 1)	0710102135262019/10	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	book marking numbering missing Rs 1 court fee missing and welfare Rs. 15 missed in vakalatnama	prachijohri
1473	27-01-2024	0710102093442019(No. of Docs 2)	0710102093442019/8	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	31-01-2024	pagination missing in pdf. bookmarking compulsory.	Jyotinder1956
1474	18-01-2024	0710102104232023(No. of Docs 1)	0710102104232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6678(ND)2023	UNION BANK OF INDIA VSAGROFOOD GRAINS PVT. LTD	Sec 60(5)	31-01-2024	upload incomplete file	advocateeta
1475	18-01-2024	0710102105162023(No. of Docs 1)	0710102105162023/2	INTERLOCUTORY APPLICATION (I.B.C)/6534(ND)2023	HARISH CHANDER MANCHANDA LIQUIDATOR OF M/S EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS. UNIFIED TITANIUM COMMON ASSOCIATION (UTCA)	Rule 11 of NCLT, 2016	31-01-2024	index missing, book marking compulsory	ADVSYADV

1476	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
1477	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
1478	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
1479	20-12-2023	0710102108422023(No. of Docs 0)	0710102108422023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/436(ND)2023	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Rule 11 of NCLT	31-01-2024	Affidavit missed	
1480	18-01-2024	0710102015142022(No. of Docs 2)	0710102015142022/13	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking compulsory	Saket_adv
1481	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
1482	26-12-2023	0710102109542023(No. of Docs 0)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	book marking mandatory	
1483	17-01-2024	0710102109542023(No. of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
1484	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	
1485	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	

1486	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
1487	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/165	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	book marking is not properly uploaded	
1488	15-02-2022	0710102012822022(No. of Docs 0)	0710102012822022/164	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	31-01-2024	notary not showing properly	
1489	30-01-2024	0710102100942023(No. of Docs 2)	0710102100942023/4	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	15-02-2024	bookmarking as per index with page nos	
1490	30-01-2024	0710200000742012(No. of Docs 2)	0710200000742012/29	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index court order missing	
1491	11/2/2024	0710102007552024(No. of Docs 2)	0710102007552024/1	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2024	ZAMBEZI BUILDERS PVT. LTD. VS. BIMAL KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	15-02-2024	page 1 notary mismatched address	
1492	14-02-2024	0710102006812024(No. of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	
1493	30-01-2024	0710102099582023(No. of Docs 1)	0710102099582023/1	TRANSFER APPLICATION (IBC)/61(PB)2023	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	15-02-2024	bookmarking as per index with page nos	
1494	2/2/2024	0710102027232021(No. of Docs 2)	0710102027232021/45	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	page numbering missing in bookmarking and court fee missing	
1495	14-02-2024	0710102006812024(No. of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	

1496	30-01-2024	0710120012642018(No. of Docs 2)	0710120012642018/25	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	15-02-2024	Order missed	
1497	2/2/2024	0710102027232021(No. of Docs 2)	0710102027232021/44	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	court fee missing and numbering missing in bookmarking	
1498	14-02-2024	0710102006812024(No. of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	
1499	13-02-2024	0710102092782023(No. of Docs 2)	0710102092782023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2023	HELLA INDIA LIGHTING LIMITED	Sub-section (I) of section 230	15-02-2024	need to sepratly file both	
1500	13-02-2024	0710102092782023(No. of Docs 2)	0710102092782023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2023	HELLA INDIA LIGHTING LIMITED	Sub-section (I) of section 230	15-02-2024	need to sepratly file both	
1501	13-02-2024	0710102092782023(No. of Docs 2)	0710102092782023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2023	HELLA INDIA LIGHTING LIMITED	Sub-section (I) of section 230	15-02-2024	need to sepratly file both	
1502	13-02-2024	0710102092782023(No. of Docs 2)	0710102092782023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2023	HELLA INDIA LIGHTING LIMITED	Sub-section (I) of section 230	15-02-2024	need to sepratly file both	
1503	14-02-2024	0710102006122024(No. of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	15-02-2024	bookmarking mandatory as per index and notary mismatch court fee missing in vakalatnama	
1504	29-01-2024	0710102092702023(No. of Docs 2)	0710102092702023/1	INTERLOCUTORY APPLICATION (I.B.C)/6246(ND)2023	ALOK KAUSHIK VS. NIHARIKA WAREHOSUING CORPORATION	Application under any other provisions- IBC	15-02-2024	pagination missing as per index in book marking and cutting page no 190 to 193	
1505	1/2/2024	0710102110772023(No. of Docs 1)	0710102110772023/2	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC under Sec 7	15-02-2024	WRONG FILE	
1506	2/2/2024	0710102027842023(No. of Docs 1)	0710102027842023/4	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	15-02-2024	page numbering missing in bookmarking	

1507	9/2/2024	0710102021842023(No. of Docs 1)	0710102021842023/5	COMPANY PETITION IB (IBC)/453(ND)2023	STATE BANK OF INDIA VS. SANJAY GOEL	Section 95(1)	15-02-2024	missing pagination as per index in book marking and missing address in affidavit .	
1508	9/2/2024	0710102021562023(No. of Docs 1)	0710102021562023/16	COMPANY PETITION IB (IBC)/451(ND)2023	STATE BANK OF INDIA VS. SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	15-02-2024	missing pagination as per index in book marking and missing affidavit address in page no 2	
1509	30-01-2024	0710200000742012(No. of Docs 2)	0710200000742012/25	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	wrong file	
1510	14-02-2024	0710102006812024(No. of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	
1511	30-01-2024	0710200000742012(No. of Docs 2)	0710200000742012/28	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index or court order missing	
1512	30-01-2024	0710200000742012(No. of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index or court odr missing	
1513	30-01-2024	0710102104332023(No. of Docs 2)	0710102104332023/4	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	15-02-2024	pagination missed in book marking	
1514	30-01-2024	0710102430962018(No. of Docs 2)	0710102430962018/8	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	15-02-2024	bookmarking as per index with page nos	
1515	30-01-2024	0710200000742012(No. of Docs 2)	0710200000742012/27	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index or court order missing	
1516	5/2/2024	0710102057612021(No. of Docs 2)	0710102057612021/5	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA VS. APOORVA JOSHI	Section 95(1)	15-02-2024	need every page sign and true copy.	
1517	30-01-2024	0710102106372022(No. of Docs 1)	0710102106372022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	15-02-2024	bookmarking as per index with page nos	

1518	10/2/2024	0710102094792023(No. of Docs 1)	0710102094792023/1	TRANSFER APPLICATION/45(PB)2023	AJAY KISHORE MERCHANT & ORS. VS. DAMOS TRADING COMPANY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	15-02-2024	require sign and true copy in annexures	
1519	29-01-2024	0710102092682023(No. of Docs 2)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	14-02-2024	improper book marking	
1520	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/2	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking properly as per index	
1521	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1522	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1523	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1524	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1525	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1526	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1527	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1528	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	
1529	2/11/2023	0710102095462023(No. of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	14-02-2024	bookmarking as per index with page nos	

1530	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1531	3/10/2023	0710102085052023(No. of Docs 0)	0710102085052023/2	INTERLOCUTORY APPLICATION (I.B.C)/5457(ND)2023	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 66(1)	14-02-2024	bookmarking mandatory	
1532	6/2/2024	0710102085742023(No. of Docs 2)	0710102085742023/2	INTERLOCUTORY APPLICATION (I.B.C)/5384(ND)2023	ANURADHA KAPUR VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	14-02-2024	affidavit mismatch with notary	
1533	10/2/2022	0710102011482022(No. of Docs 0)	0710102011482022/4	INTERLOCUTORY APPLICATION (I.B.C)/1077(PB)2022	RABINDRA KUMAR MINTRI VSMADHAV SARAN AGARWAL & ORS	Application under any other provisions- IBC	14-02-2024	need every page sign	
1534	29-01-2024	0710102029402022(No. of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	14-02-2024	bookmarking properly done	
1535	2/5/2022	0710102034482022(No. of Docs 0)	0710102034482022/2	INTERLOCUTORY APPLICATION (I.B.C)/2235(PB)2022	MR. ANANT SAXENA VSASHOK MAHINDRU	Application under any other provisions- IBC	14-02-2024	bookmarking mandatory	
1536	30-01-2024	0710102042632022(No. of Docs 1)	0710102042632022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2022	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sub-section (I) of section 230	14-02-2024	book marking missing as per index and pg no 6 sign missing on annexure	
1537	30-01-2024	0710102051632022(No. of Docs 2)	0710102051632022/1	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	14-02-2024	book marking mandatory and index missing and mention vakalatnama on page no 9.	
1538	30-01-2024	0710102051592022(No. of Docs 2)	0710102051592022/1	INTERLOCUTORY APPLICATION (I.B.C)/3073(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	14-02-2024	book marking mandatory	
1539	30-01-2024	0710102055422022(No. of Docs 2)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	14-02-2024	book marking mandatory as per index.	
1540	30-01-2024	0710102057982022(No. of Docs 1)	0710102057982022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-02-2024	missing book marking mandatory as per index.	
1541	30-01-2024	0710102037792021(No. of Docs 2)	0710102037792021/4	INTERLOCUTORY APPLICATION (I.B.C)/2717(ND)2021	SHASHI KANT NEMANI VSAMIT ARORA	Sec. 45 (1),Sec 50(1)	14-02-2024	pagination missing as per index in book marking	

1542	31-01-2024	0710102079462020(No. of Docs 2)	0710102079462020/5	COMPANY PETITION IB (IBC)/898(ND)2020	Z-COM INDIA PRIVATE LIMITED VS. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	IBC Under Sec 9	14-02-2024	"index missed and Book marking missed according to the index "	
1543	8/6/2021	0710102039322021(No. of Docs 0)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	14-02-2024	order not visible and page no 112 fee paste on blank side	
1544	8/6/2021	0710102039322021(No. of Docs 0)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	14-02-2024	order not visible and page no 112 fee paste on blank side	
1545	8/6/2021	0710102039322021(No. of Docs 0)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	14-02-2024	order not visible and page no 112 fee paste on blank side	
1546	8/6/2021	0710102039322021(No. of Docs 0)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	14-02-2024	order not visible and page no 112 fee paste on blank side	
1547	23-06-2021	0710102042702021(No. of Docs 0)	0710102042702021/13	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	14-02-2024	page no and index missing in book marking both volume.	
1548	23-06-2021	0710102042702021(No. of Docs 0)	0710102042702021/12	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	14-02-2024	book marking and page no missing as per index.	
1549	29-01-2024	0710102085432023(No. of Docs 2)	0710102085432023/1	INTERLOCUTORY APPLICATION (I.B.C)/5839(ND)2023	VINOD KUMAR UPPAL VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	14-02-2024	mismatched address of notary	
1550	6/2/2024	0710102085752023(No. of Docs 2)	0710102085752023/2	INTERLOCUTORY APPLICATION (I.B.C)/5383(ND)2023	PARDEEP SINGH VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	14-02-2024	affidavit mismatch with notary	
1551	29-01-2024	0710102085712023(No. of Docs 2)	0710102085712023/2	INTERLOCUTORY APPLICATION (I.B.C)/5387(ND)2023	VIREN JAIN VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	14-02-2024	notary mismatched address in affidavit.	
1552	29-01-2024	0710102088592023(No. of Docs 2)	0710102088592023/8	COMPANY PETITION IB (IBC)/664(ND)2023	ESSAA SYNTAX PRIVATE LIMITED VS. GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory and sign all the pages of	

1553	28-10-2023	0710102094222023(No. of Docs 0)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking as per index with page nos	
1554	28-10-2023	0710102094222023(No. of Docs 0)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking as per index with page nos	
1555	28-10-2023	0710102094222023(No. of Docs 0)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking as per index with page nos	
1556	28-10-2023	0710102094222023(No. of Docs 0)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking as per index with page nos	
1557	29-01-2024	0710102092692023(No. of Docs 2)	0710102092692023/3	INTERLOCUTORY APPLICATION (I.B.C)/6004(ND)2023	ALOK KAUSHIK VS. NIRMALA JAIN	Application under any other provisions- IBC	14-02-2024	pagination missed as per index in a book marking	
1558	24-10-2023	0710102093202023(No. of Docs 0)	0710102093202023/4	COMPANY PETITION IB (IBC)/694(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL INFRASTRUCTURE LIMITED	IBC under Sec 7	14-02-2024	bookmarking as per index with page nos	
1559	29-01-2024	0710102092682023(No. of Docs 2)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	14-02-2024	book marking mandatory as per index .	
1560	9/2/2024	0710102021682023(No. of Docs 1)	0710102021682023/2	COMPANY PETITION IB (IBC)/411(ND)2023	STATE BANK OF INDIA VS. GOPAL SINGHAL	Section 95(1)	14-02-2024	missing pagination as per index in book marking and missing address in affidavit	
1561	9/2/2024	0710102021692023(No. of Docs 1)	0710102021692023/2	COMPANY PETITION IB (IBC)/478(ND)2023	STATE BANK OF INDIA VS. MADHU JAIN	Section 95(1)	14-02-2024	missing pagination as per index in bookmarking	
1562	17-01-2024	0710102030402023(No. of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	bookmarking mandatory	
1563	17-01-2024	0710102030402023(No. of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	bookmarking mandatory	
1564	8/2/2024	0710102001422024(No. of Docs 2)	0710102001422024/2	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2024	MOHAN LAL JAIN VSPUNJ LLOYD LIMITED	Sec 60(5)	14-02-2024	notary mismatched address	
1565	8/2/2024	0710102001422024(No. of Docs 2)	0710102001422024/2	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2024	MOHAN LAL JAIN VSPUNJ LLOYD LIMITED	Sec 60(5)	14-02-2024	notary mismatched address	

1566	8/2/2024	0710102001422024(No. of Docs 2)	0710102001422024/2	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2024	MOHAN LAL JAIN VSPUNJ LLOYD LIMITED	Sec 60(5)	14-02-2024	notary mismatched address	
1567	8/2/2024	0710102001422024(No. of Docs 2)	0710102001422024/2	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2024	MOHAN LAL JAIN VSPUNJ LLOYD LIMITED	Sec 60(5)	14-02-2024	notary mismatched address	
1568	30-01-2024	0710102004842024(No. of Docs 2)	0710102004842024/1	COMPANY APPLICATION(COMPANIES ACT)/13(ND)2024	PRADEEP KUMAR SHAH VS. PAWAN KUMAR SHAH	Rule 11 of NCLT	14-02-2024	need every page sign	
1569	3/4/2023	0710102030402023(No. of Docs 0)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	Oder attached	
1570	3/4/2023	0710102030402023(No. of Docs 0)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	Oder attached	
1571	17-01-2024	0710102030402023(No. of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	bookmarking mandatory	
1572	17-01-2024	0710102030402023(No. of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	bookmarking mandatory	
1573	3/4/2023	0710102030402023(No. of Docs 0)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	Oder attached	
1574	3/4/2023	0710102030402023(No. of Docs 0)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	14-02-2024	Oder attached	
1575	30-01-2024	0710102037572023(No. of Docs 2)	0710102037572023/5	COMPANY PETITION IB (IBC)/251(ND)2023	SUNIL CHOPRA VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	14-02-2024	pagination missing as per index in book marking.	
1576	30-01-2024	0710102052462023(No. of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	14-02-2024	pagination missing as per index	
1577	21-06-2023	0710102054232023(No. of Docs 0)	0710102054232023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2023	PARAMIC GOODS PVT LTD	Sec. 230-232 - Second Motion	14-02-2024	maintain book marking according to index and sign missing pg 45 to 52 of annexure	

1578	29-01-2024	0710102058802023(No. of Docs 2)	0710102058802023/4	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking and index missing as per index with pagination	
1579	9/2/2024	0710102021642023(No. of Docs 1)	0710102021642023/2	COMPANY PETITION IB (IBC)/410(ND)2023	STATE BANK OF INDIA VS. MANDER DAS JAIN	Section 95(1)	14-02-2024	missing pagination in book marking and missing affidavit address in pg no 2	
1580	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1581	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1582	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1583	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1584	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1585	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1586	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1587	29-01-2024	0710102085422023(No. of Docs 2)	0710102085422023/2	INTERLOCUTORY APPLICATION (I.B.C)/5382(ND)2023	SANJEEV AGRAJ VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	14-02-2024	notary mismatched address	
1588	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	

1589	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1590	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1591	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1592	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1593	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1594	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1595	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1596	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1597	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1598	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	

1599	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1600	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1601	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1602	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1603	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1604	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1605	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1606	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1607	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1608	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	

1609	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1610	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1611	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1612	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1613	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1614	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1615	14-12-2023	0710102063862023(No. of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	
1616	29-01-2024	0710102065052023(No. of Docs 2)	0710102065052023/2	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2023	MR. RAHUL JINDAL VS. MR. DAYANAD	Sec 43(1) r/w Sec 44 (1)	14-02-2024	wrong pagination in book marking	
1617	29-01-2024	0710102109112019(No. of Docs 2)	0710102109112019/10	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	Bookmarking mandatory. need every page sign	
1618	30-01-2024	0710102070622023(No. of Docs 5)	0710102070622023/2	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	14-02-2024	missing index book marking mandatory order not visible	
1619	29-01-2024	0710102072152023(No. of Docs 2)	0710102072152023/3	COMPANY PETITION IB (IBC)/668(ND)2023	AJAY KUMAR GUPTA VS. STATE BANK OF INDIA	Section 94(1)	14-02-2024	true copy require of all annexure	

1620	30-01-2024	0710102074262023(No. of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	14-02-2024	bookmarking properly done compulsory as per index	
1621	30-01-2024	0710102074532023(No. of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIAM	Section 95(1)	14-02-2024	bookmarking compulsory properly done as per index	
1622	31-01-2024	0710102059322023(No. of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	14-02-2024	bookmarking as per index with page nos	
1623	26-08-2023	0710102074422023(No. of Docs 0)	0710102074422023/4	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory as per index with pagination	
1624	17-01-2024	0710102079362023(No. of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	
1625	17-01-2024	0710102079362023(No. of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	
1626	17-01-2024	0710102079362023(No. of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	
1627	17-01-2024	0710102079362023(No. of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	
1628	29-01-2024	0710102072252023(No. of Docs 1)	0710102072252023/2	COMPANY PETITION IB (IBC)/616(ND)2023	VINEET GOYAL VS. TRUE POWER INTERNATIONAL LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory as per index with pagination and true copy true copy and sign require of all pages.	
1629	22-09-2023	0710102082402023(No. of Docs 0)	0710102082402023/3	COMPANY PETITION IB (IBC)/593(ND)2023	PAWAN KUMAR SHAH VS. VIDIT SHAH	IBC under Sec 7	14-02-2024	need every page sign and page no 4 to 6 not clear	
1630	30-01-2024	0710102093432023(No. of Docs 1)	0710102093432023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	14-02-2024	bookmarking as per index with page nos	

1631	30-01-2024	0710102097902023(No. of Docs 2)	0710102097902023/2	COMPANY PETITION IB (IBC)/727(ND)2023	MYCOZOOM BIOTECH INDIA PRIVATE LIMITED	IBC Under Sec 10	14-02-2024	bookmarking as per index with page nos	
1632	30-01-2024	0710102098642023(No. of Docs 1)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	bookmarking as per index with page nos	
1633	20-11-2023	0710102100002023(No. of Docs 0)	0710102100002023/1	COMPANY PETITION IB (IBC)/42(ND)2024	AMIT KUMAR SINGH VS. APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	14-02-2024	book marking mandatory as per index with pagination	
1634	23-11-2023	0710102100752023(No. of Docs 0)	0710102100752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6314(ND)2023	MRS. NIVEDITA SINGHAL VS. MR. ASHOK KUMAR GUPTA	Sec 60(5)	14-02-2024	hindi page must translated in english	
1635	2/2/2024	0710102104272023(No. of Docs 1)	0710102104272023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2024	SKAEL ENTERPRISE PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-02-2024	page no.13-18 cut page page 20-21 not clear page and page numbering missing in bookmarking	
1636	12/2/2024	0710102104282023(No. of Docs 1)	0710102104282023/1	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking mandatory	
1637	30-01-2024	0710102008412023(No. of Docs 2)	0710102008412023/9	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	14-02-2024	need every page sign.this page not readable 19,20,21	
1638	22-01-2024	0710102096812023(No. of Docs 2)	0710102096812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2023	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	13-02-2024	need every page sign missed and Annexure missed	
1639	11/10/2021	0710102074322021(No. of Docs 0)	0710102074322021/4	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	do pagination as per index in book marking.	
1640	11/10/2021	0710102074322021(No. of Docs 0)	0710102074322021/4	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	do pagination as per index in book marking.	
1641	11/4/2023	0710102032642023(No. of Docs 0)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-02-2024	bookmarking mandatory	
1642	1/11/2021	0710102080752021(No. of Docs 0)	0710102080752021/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2021	CHITRA CHAUDHRY VS. REETESH KUMAR AGARWAL	Rule 11 of NCLT, 2016	13-02-2024	wrong book marking as per index with pagination.	

1643	11/10/2021	0710102074322021(No. of Docs 0)	0710102074322021/4	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	do pagination as per index in book marking.	
1644	11/10/2021	0710102074322021(No. of Docs 0)	0710102074322021/4	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	do pagination as per index in book marking.	
1645	23-01-2024	0710102059322023(No. of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	13-02-2024	bookmarking as per index pagination no missing and need every page sign	
1646	18-01-2024	0710102074322021(No. of Docs 2)	0710102074322021/3	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	true copy and sign missing in annexure page	
1647	1/11/2021	0710102080752021(No. of Docs 0)	0710102080752021/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2021	CHITRA CHAUDHRY VS. REETESH KUMAR AGARWAL	Rule 11 of NCLT, 2016	13-02-2024	wrong book marking as per index with pagination.	
1648	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1649	18-01-2024	0710102074322021(No. of Docs 2)	0710102074322021/3	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	true copy and sign missing in annexure page	
1650	18-01-2024	0710102074322021(No. of Docs 2)	0710102074322021/3	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	true copy and sign missing in annexure page	
1651	18-01-2024	0710102074322021(No. of Docs 2)	0710102074322021/3	INTERLOCUTORY APPLICATION (I.B.C)/4619(ND)2021	OM LOGISTICS LIMITED VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	13-02-2024	true copy and sign missing in annexure page	
1652	22-01-2024	0710102098642022(No. of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	13-02-2024	mention bookmarking mandatory as per index	
1653	1/11/2021	0710102080752021(No. of Docs 0)	0710102080752021/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2021	CHITRA CHAUDHRY VS. REETESH KUMAR AGARWAL	Rule 11 of NCLT, 2016	13-02-2024	wrong book marking as per index with pagination.	
1654	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1655	1/12/2023	0710102103302023(No. of Docs 0)	0710102103302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6460(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S STARLIT FINANCE LIMITED	Sec 66(1)	13-02-2024	wrong main case year in pdf	

1656	1/12/2023	0710102103302023(No. of Docs 0)	0710102103302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6460(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S STARLIT FINANCE LIMITED	Sec 66(1)	13-02-2024	wrong main case year in pdf	
1657	1/12/2023	0710102103302023(No. of Docs 0)	0710102103302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6460(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S STARLIT FINANCE LIMITED	Sec 66(1)	13-02-2024	wrong main case year in pdf	
1658	1/12/2023	0710102103302023(No. of Docs 0)	0710102103302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6460(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S STARLIT FINANCE LIMITED	Sec 66(1)	13-02-2024	wrong main case year in pdf	
1659	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1660	16-11-2021	0710102083592021(No. of Docs 0)	0710102083592021/12	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	13-02-2024	page no.25-27,38-47 not clear page	
1661	16-11-2021	0710102083592021(No. of Docs 0)	0710102083592021/12	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	13-02-2024	page no.25-27,38-47 not clear page	
1662	11/1/2023	0710102003812023(No. of Docs 0)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions- IBC	13-02-2024	Bookmarking compulsory	
1663	16-11-2021	0710102083592021(No. of Docs 0)	0710102083592021/12	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	13-02-2024	page no.25-27,38-47 not clear page	
1664	1/11/2021	0710102080752021(No. of Docs 0)	0710102080752021/2	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2021	CHITRA CHAUDHRY VS. REETESH KUMAR AGARWAL	Rule 11 of NCLT, 2016	13-02-2024	wrong book marking as per index with pagination.	
1665	23-01-2024	0710102018722023(No. of Docs 2)	0710102018722023/11	COMPANY APPEAL(COMPANIE S ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-02-2024	bookmarking mandatory as per index	
1666	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1667	23-01-2024	0710102051482023(No. of Docs 2)	0710102051482023/1	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	13-02-2024	page no 16 to 41 not clear 1rs fee missing	
1668	2/2/2024	0710102076462023(No. of Docs 2)	0710102076462023/7	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	13-02-2024	page no. missing in bookmarking	

1669	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1670	7/2/2024	0710102014672023(No. of Docs 2)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2024	bookmarking compulsory	
1671	7/2/2024	0710102014672023(No. of Docs 2)	0710102014672023/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2024	double page numbering and page numbering missing in bookmarking	
1672	7/2/2024	0710102014672023(No. of Docs 2)	0710102014672023/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2024	double page numbering and page numbering missing in bookmarking	
1673	7/2/2024	0710102014672023(No. of Docs 2)	0710102014672023/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2024	double page numbering and page numbering missing in bookmarking	
1674	7/2/2024	0710102014672023(No. of Docs 2)	0710102014672023/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-02-2024	double page numbering and page numbering missing in bookmarking	
1675	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1676	27-01-2024	0710102084152023(No. of Docs 2)	0710102084152023/1	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2023	HALWASIYA DEVELOPMENTS PRIVATE LIMITED VS. MR. ASHOK KUMAR GUPTA	Sec 60(5)	13-02-2024	bookmarking properly done	
1677	16-01-2024	0710102056542023(No. of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	13-02-2024	pagination on book marking according to the index.	
1678	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1679	16-01-2024	0710102056542023(No. of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	13-02-2024	pagination on book marking according to the index.	

1680	16-01-2024	0710102056542023(No. of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	13-02-2024	pagination on book marking according to the index.	
1681	16-01-2024	0710102056542023(No. of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	13-02-2024	pagination on book marking according to the index.	
1682	14-09-2023	0710102079752023(No. of Docs 0)	0710102079752023/3	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	13-02-2024	Order missing	
1683	6/1/2024	0710102001422024(No. of Docs 0)	0710102001422024/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2024	MOHAN LAL JAIN VSPUNJ LLOYD LIMITED	Sec 60(5)	13-02-2024	book marking mandatory as per index notary mismatched address	
1684	27-12-2021	0710102094502021(No. of Docs 0)	0710102094502021/3	CONTEMPT PETITION (IBC)/3(ND)2022	RAM BHAVAN VSUTTAM STRIPS LTD	Rule 11 of NCLT, 2016	13-02-2024	address not mention affidavit.	
1685	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1686	15-03-2021	0710102021252021(No. of Docs 0)	0710102021252021/5	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	13-02-2024	Pg-354 missed	
1687	25-01-2024	0710102112052020(No. of Docs 1)	0710102112052020/19	COMPANY PETITION IB (IBC)/23(ND)2021	VA REALCON PRIVATE LIMITED VS. AVAIL HOLDING LIMITED	IBC Under Sec 9	13-02-2024	bookmarking not proper uploaded	
1688	26-02-2022	0710102016012022(No. of Docs 0)	0710102016012022/1	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2022	CMA SANDEEP KR BHATT	Sec 54(1)	13-02-2024	wrong file	
1689	31-03-2021	0710102025632021(No. of Docs 0)	0710102025632021/9	COMPANY PETITION IB (IBC)/324(PB)2021	STATE BANK OF INDIA VS. ANURADHA MEHNDIRATTA	Section 95(1)	13-02-2024	bookmarking mandatory	
1690	31-03-2021	0710102025652021(No. of Docs 0)	0710102025652021/8	COMPANY PETITION IB (IBC)/310(PB)2021	STATE BANK OF INDIA VS. RADHA KRISHAN MEHNDIRATTA	Section 95(1)	13-02-2024	bookmarking mandatory	
1691	23-04-2018	0710200400512009(No. of Docs 0)	0710200400512009/86	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	13-02-2024	sign require all pages	

1692	23-04-2018	0710200400512009(No. of Docs 0)	0710200400512009/87	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	13-02-2024	sign require all the pages of respondent	
1693	31-03-2021	0710102025662021(No. of Docs 0)	0710102025662021/8	COMPANY PETITION IB (IBC)/308(PB)2021	STATE BANK OF INDIA VS. KRISHAN MOHAN MEHNDIRATTA	Section 95(1)	13-02-2024	bookmarking mandatory	
1694	31-03-2021	0710102025702021(No. of Docs 0)	0710102025702021/8	COMPANY PETITION IB (IBC)/309(PB)2021	STATE BANK OF INDIA VS. ANIL KHURANA	Section 95(1)	13-02-2024	bookmarking mandatory	
1695	31-03-2021	0710102025542021(No. of Docs 0)	0710102025542021/5	COMPANY PETITION IB (IBC)/331(ND)2021	STATE BANK OF INDIA VS. SUNANDA KHURANA	Section 95(1)	13-02-2024	bookmarking mandatory	
1696	30-01-2024	0710102000122022(No. of Docs 2)	0710102000122022/3	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	13-02-2024	index and book marking missing pg no 10, 11 , 17 18 not readable	
1697	27-12-2021	0710102094502021(No. of Docs 0)	0710102094502021/3	CONTEMPT PETITION (IBC)/3(ND)2022	RAM BHAVAN VSUTTAM STRIPS LTD	Rule 11 of NCLT, 2016	13-02-2024	address not mention affidavit.	
1698	27-12-2021	0710102094502021(No. of Docs 0)	0710102094502021/3	CONTEMPT PETITION (IBC)/3(ND)2022	RAM BHAVAN VSUTTAM STRIPS LTD	Rule 11 of NCLT, 2016	13-02-2024	address not mention affidavit.	
1699	24-01-2024	0710200408562018(No. of Docs 2)	0710200408562018/56	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-02-2024	need to file IA	
1700	23-01-2024	0710102059322023(No. of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	13-02-2024	bookmarking as per index pagination no missing and need every page sign	
1701	23-01-2024	0710102059322023(No. of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	13-02-2024	bookmarking as per index pagination no missing and need every page sign	
1702	27-12-2021	0710102094502021(No. of Docs 0)	0710102094502021/3	CONTEMPT PETITION (IBC)/3(ND)2022	RAM BHAVAN VSUTTAM STRIPS LTD	Rule 11 of NCLT, 2016	13-02-2024	address not mention affidavit.	
1703	21-07-2023	0710102064052023(No. of Docs 0)	0710102064052023/1	COMPANY APPLICATION(COMPANIES ACT)/255(ND)2023	VIDHI SHARMA VS. HAVELI FARMS & RESORTS PRIVATE LIMITED	Sec. 244(1)	13-02-2024	bookmarking mandatory	
1704	16-11-2021	0710102083592021(No. of Docs 0)	0710102083592021/12	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	13-02-2024	page no.25-27,38-47 not clear page	

1705	23-01-2024	0710102059322023(No. of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	13-02-2024	bookmarking as per index pagination no missing and need every page sign	
1706	11/4/2023	0710102032642023(No. of Docs 0)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-02-2024	bookmarking mandatory	
1707	11/4/2023	0710102032642023(No. of Docs 0)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-02-2024	bookmarking mandatory	
1708	11/4/2023	0710102032642023(No. of Docs 0)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-02-2024	bookmarking mandatory	
1709	10/2/2024	0710102409572018(No. of Docs 2)	0710102409572018/12	COMPANY PETITION IB (IBC)/486(PB)2018	USHA DEVI VS PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	12/2/2024	Oder missing	
1710	2/8/2019	0710102109112019(No. of Docs 0)	0710102109112019/9	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	compulsory bookmarking	
1711	22-01-2024	0710102078572019(No. of Docs 1)	0710102078572019/23	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	12/2/2024	incomplete file	
1712	30-06-2019	0710102099132019(No. of Docs 0)	0710102099132019/12	COMPANY APPLICATION(IBC)/493(ND)2019	SAJEVE BHUSHAN DEORAA VS. HEENA NAYAR	Sec 66(1)	12/2/2024	incomplete file	
1713	21-10-2020	0710102100882020(No. of Docs 0)	0710102100882020/5	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	12/2/2024	need every page sign	

1714	7/2/2024	0710102011842021(No. of Docs 3)	0710102011842021/3	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	12/2/2024	Book marking missed Pagination missed in book marking need to book marking according index court fee @ 3 rs welfare missed @ 25 rs pleased delete extra vakalatnama
1715	7/2/2024	0710102011972021(No. of Docs 3)	0710102011972021/3	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	12/2/2024	same defect
1716	20-03-2021	0710102022662021(No. of Docs 0)	0710102022662021/9	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	12/2/2024	paper cutting 4 ,5 and order not mention.
1717	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1718	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1719	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1720	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1721	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1722	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1723	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1724	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.
1725	4/6/2021	0710102038472021(No. of Docs 0)	0710102038472021/5	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	12/2/2024	pagination missing as per index in book marking.

1726	14-06-2021	0710102040882021(No. of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	12/2/2024	book marking mandatory as per index with pagination	
1727	2/9/2021	0710102062712021(No. of Docs 0)	0710102062712021/5	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	mention bookmarking mandatory and true copy in annexure	
1728	14-09-2021	0710102066462021(No. of Docs 0)	0710102066462021/5	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	12/2/2024	pagination missed in book marking	
1729	1/2/2024	0710102085572021(No. of Docs 2)	0710102085572021/3	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	12/2/2024	bookmarking compulsory	
1730	20-01-2024	0710102007462022(No. of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	
1731	20-01-2024	0710102007462022(No. of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	
1732	20-01-2024	0710102007462022(No. of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	
1733	20-01-2024	0710102007462022(No. of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	
1734	22-01-2024	0710102008712022(No. of Docs 2)	0710102008712022/31	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	12/2/2024	mandatory bookmarking	
1735	30-01-2024	0710102010662022(No. of Docs 1)	0710102010662022/12	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	incomplete file	
1736	31-01-2024	0710102010662022(No. of Docs 1)	0710102010662022/13	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	mention bookmarking page numbering missing as per index	
1737	22-01-2024	0710102060242022(No. of Docs 2)	0710102060242022/10	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2022	ACUTE DAILY MEDIA PRIVATE LIMITED VS. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	bookmarking mandatory	

1738	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1739	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1740	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1741	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1742	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	

1743	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1744	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1745	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1746	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1747	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	

1748	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1749	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1750	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1751	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	
1752	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRISTR LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	12/2/2024	order not proper show	

1753	9/8/2022	0710102063192022(No. of Docs 0)	0710102063192022/3	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIES LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions- IBC, Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 60(5)	12/2/2024	order not proper show	
1754	22-01-2024	0710102065462022(No. of Docs 2)	0710102065462022/10	COMPANY PETITION IB (IBC)/679(ND)2022	PARIVARTAN SINGH	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign missing and true copy in Annexure	
1755	22-01-2024	0710102065452022(No. of Docs 2)	0710102065452022/11	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign and true copy in Annexure	
1756	22-01-2024	0710102066312022(No. of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	12/2/2024	need every page sign missed and true copy missing in Annexure	
1757	29-01-2024	0710102066682022(No. of Docs 2)	0710102066682022/9	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	12/2/2024	incomplete book marking (annexure a4 missing in book marking pg no 30 to 35) proof of service missing in book marking and index	
1758	1/9/2022	0710102071592022(No. of Docs 0)	0710102071592022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2023	DIGITAL HUB INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/2/2024	bookmarking mandatory as per index page numbering missing	
1759	1/2/2024	0710102090752022(No. of Docs 2)	0710102090752022/5	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	12/2/2024	sign missing	
1760	5/11/2022	0710102091432022(No. of Docs 0)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	12/2/2024	mention bookmarking mandatory as per index and true copy in Annexure	
1761	5/11/2022	0710102091422022(No. of Docs 0)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/2/2024	mention bookmarking mandatory as per index and true copy missing	
1762	5/11/2022	0710102091232022(No. of Docs 0)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	12/2/2024	mention bookmarking mandatory as per index and true copy missing	

1763	22-01-2024	0710102093482022(No. of Docs 2)	0710102093482022/5	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	12/2/2024	mention bookmarking mandatory and need every page sign missing	
1764	22-01-2024	0710102093482022(No. of Docs 2)	0710102093482022/6	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	12/2/2024	need every page sign missing	
1765	29-01-2024	0710102099672022(No. of Docs 2)	0710102099672022/4	COMPANY PETITION IB (IBC)/871(ND)2022	THE BANK OF BARODA LIMITED VS. RAHEJA HOMES LIMITED	IBC under Sec 7	12/2/2024	sign missing on true copy	
1766	2/2/2024	0710102008882023(No. of Docs 1)	0710102008882023/6	COMPANY APPEAL(COMPANIE S ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	pdf not clear and bookmarking compulsory	
1767	2/2/2024	0710102033542023(No. of Docs 2)	0710102033542023/4	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)2023	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	12/2/2024	page number missing in bookmarking	
1768	12/5/2023	0710102043482023(No. of Docs 0)	0710102043482023/11	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	12/2/2024	book marking mandatory as per index with pagination.	
1769	12/5/2023	0710102043482023(No. of Docs 0)	0710102043482023/11	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	12/2/2024	book marking mandatory as per index with pagination.	
1770	12/5/2023	0710102043482023(No. of Docs 0)	0710102043482023/11	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	12/2/2024	book marking mandatory as per index with pagination.	
1771	12/5/2023	0710102043482023(No. of Docs 0)	0710102043482023/11	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	12/2/2024	book marking mandatory as per index with pagination.	
1772	22-07-2023	0710102064152023(No. of Docs 0)	0710102064152023/5	INTERLOCUTORY APPLICATION (I.B.C)/3923(ND)2023	NARESH KUMAR MUNJAL VS. M/S PTC ENGINEERING INDIA PVT. LTD.	Sec 60(5)	12/2/2024	service missed	
1773	25-07-2023	0710102065202023(No. of Docs 0)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTech PVT LTD	Sec 60(5)	12/2/2024	"index missed and Book marking missed according to the index "	

1774	14-09-2023	0710102079752023(No. of Docs 0)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	12/2/2024	order missing.	
1775	5/2/2024	0710102081252023(No. of Docs 2)	0710102081252023/3	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	12/2/2024	proof of service not shown in book marking.	
1776	16-12-2023	0710102094712023(No. of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	
1777	16-12-2023	0710102094712023(No. of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	
1778	16-12-2023	0710102094712023(No. of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	
1779	16-12-2023	0710102094712023(No. of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	
1780	6/10/2023	0710102085992023(No. of Docs 0)	0710102085992023/2	INTERLOCUTORY APPLICATION (I.B.C)/5826(ND)2023	PURAN RAM VSLTUS AUTO ENGINEERING LTD.	Sec 60(5)	12/2/2024	affidavit mismatching address	
1781	22-01-2024	0710102086042023(No. of Docs 1)	0710102086042023/1	COMPANY APPLICATION(COMPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	
1782	22-01-2024	0710102086042023(No. of Docs 1)	0710102086042023/2	COMPANY APPLICATION(COMPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	
1783	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	

1784	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1785	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1786	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1787	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1788	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1789	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1790	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1791	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1792	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1793	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	

1794	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1795	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1796	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1797	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1798	7/10/2023	0710102086312023(No. of Docs 0)	0710102086312023/1	COMPANY APPEAL(COMPANIES ACT)/247(ND)2023	DOLPIN SPARE PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page numbering missing and Oder copy missing	
1799	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1800	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1801	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1802	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1803	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	

1804	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1805	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1806	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1807	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1808	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1809	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1810	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1811	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1812	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1813	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	

1814	7/10/2023	0710102086292023(No. of Docs 0)	0710102086292023/1	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	bookmarking page no missing and Oder missing	
1815	10/10/2023	0710102087352023(No. of Docs 0)	0710102087352023/1	COMPANY PETITION (COMPANIES ACT)/5(ND)2024	FALCK INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	12/2/2024	page numbering missing in bookmarking	
1816	1/11/2023	0710102095312023(No. of Docs 0)	0710102095312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6010(ND)2023	GATEWAY IMPEX PVT. LTD. VS. LOTUS AUTO ENGINEERING LTD. THROUGH ITS AUTHORISED REPRESENTATIVE	Sec 60(5)	12/2/2024	affidavit mismatching address	
1817	9/11/2023	0710102097732023(No. of Docs 0)	0710102097732023/2	INTERLOCUTORY APPLICATION (I.B.C)/6219(ND)2023	KOTAK MAHINDRA BANK LIMITED VS. SH. GYAN CHAND MISRA	Sec 60(5)	12/2/2024	true copy missing in Annexure	
1818	17-11-2023	0710102099372023(No. of Docs 0)	0710102099372023/1	INTERLOCUTORY APPLICATION (I.B.C)/6188(ND)2023	BIRENDRA JEE VS. LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	12/2/2024	affidavit mismatching address	
1819	22-11-2023	0710102100512023(No. of Docs 0)	0710102100512023/2	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS.LUCKNOW DEVELOPMENT AUTHORITY	19(2)	12/2/2024	index missing. sign and true copy missing. bookmarking missing	
1820	23-11-2023	0710102100942023(No. of Docs 0)	0710102100942023/2	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	12/2/2024	bookmarking page numbering missed	
1821	23-11-2023	0710102100942023(No. of Docs 0)	0710102100942023/2	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	12/2/2024	bookmarking page numbering missed	
1822	23-11-2023	0710102100942023(No. of Docs 0)	0710102100942023/2	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	12/2/2024	bookmarking page numbering missed	
1823	23-11-2023	0710102100942023(No. of Docs 0)	0710102100942023/2	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	12/2/2024	bookmarking page numbering missed	
1824	28-11-2023	0710102102082023(No. of Docs 0)	0710102102082023/2	INTERLOCUTORY APPLICATION (I.B.C)/6488(ND)2023	HARISH DHAL@HARISH KUMAR DHAL VSANKUR AGGARWAL	Sec 60(5)	12/2/2024	bookmarking compulsory	
1825	29-01-2024	0710102102242023(No. of Docs 3)	0710102102242023/2	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	index missing, date missing on vakalatnama, main case mention on vakalatnama	

1826	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1827	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1828	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1829	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1830	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1831	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1832	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1833	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1834	13-12-2023	0710102106052023(No. of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions- IBC	12/2/2024	need every page sign and true copy	
1835	13-12-2023	0710102079602023(No. of Docs 0)	0710102079602023/1	COMPANY PETITION (COMPANIES ACT)/227(ND)2023	VIKASH KUMAR SHRIVASTAV VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	12/2/2024	mention bookmarking mandatory and true copy in Annexure	
1836	21-01-2024	0710102107902023(No. of Docs 2)	0710102107902023/1	INTERLOCUTORY APPLICATION (I.B.C)/6621(ND)2023	HARVINDER SINGH SIKKA VS. ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index numbering missed	
1837	21-01-2024	0710102107932023(No. of Docs 2)	0710102107932023/1	INTERLOCUTORY APPLICATION (I.B.C)/6617(ND)2023	GURINDER SINGH SIKKA VS. ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index page numbering missing	
1838	21-01-2024	0710102107922023(No. of Docs 2)	0710102107922023/1	INTERLOCUTORY APPLICATION (I.B.C)/6619(ND)2023	GURNEET SINGH SIKKA VS. ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index page numbering missing	

1839	21-01-2024	0710102107912023(No. of Docs 2)	0710102107912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6618(ND)2023	KUSHAM KAUR VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index page numbering missing	
1840	20-12-2023	0710102108242023(No. of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	12/2/2024	bookmarking as per index page numbering	
1841	29-01-2024	0710102109322023(No. of Docs 1)	0710102109322023/1	COMPANY PETITION IB (IBC)/20(ND)2024	KANODIA TECHNOPLAST LIMITED VS. K.Y TOBACCO WORKS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	compulsory bookmarking	
1842	31-07-2018	0710120004132018(No. of Docs 0)	0710120004132018/54	COMPANY PETITION IB (IBC)/302(ND)2017	PUNJAB NATIONAL BANK VS. CARNATION AUTO INDIA PVT. LTD.	IBC under Sec 7	12/2/2024	index missing, order missing bookmarking as per index with page nos	

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103